



सत्यमेव जयते

# The High Court of Judicature at Patna

## DAILY CAUSE LIST

(Published under the authority of the Hon'ble the Acting Chief Justice)

### SUPPLEMENTARY CAUSE LIST OF DEFECT FREE CASES TO BE TAKEN UP

ON 26-08-2015

Wednesday the 26th August 2015

Court No. 23 (AT 10.30 A.M.)

Mr. Justice Ashwani Kumar Singh

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<b>FOR ADMISSION</b>					
1.	CR. MISC./44235/2014 A.BAIL	5 NARENDRA KUMAR KARN vs THE STATE OF BIHAR	Mr.BIRENDRA KUMAR Mr.ANIRBAN KUNDU	Mr.P.N.PANDIT(APP)	
2.	CR. MISC./44524/2014 A.BAIL	5 NAWAL KISHORE RAM vs THE STATE OF BIHAR	Mr.RAJ SHEKHAR	Mr.MD.FAHMUDDIN (APP) Mr.ANJANI KUMAR MISHRA Mr.KAUSHLENDRA KUMAR SINHA	
3.	CR. MISC./50344/2014 A.BAIL	5 SUNIL KUMAR vs THE STATE OF BIHAR	Mr.MADAN JEET KUMAR	Mr.S.M.RAHMAN(APP)	
4.	CR. MISC./50910/2014 A.BAIL	8 SAIYAD MD. SULTAN AHMAD & ORS vs THE STATE OF BIHAR	Mr. ANISH CHANDRA Mr. KRISHNA DEO SINGH	Mr. S. D. SINGH YADAV(APP) Mr. JAVED ASLAM	
5.	CR. MISC./2320/2015 A.BAIL	5 AKSHAY KUMAR vs THE STATE OF BIHAR	Mr. NILESH KUMAR Mr. MALAY KUMAR CHOUDHARY	Mr.MADAN KUMAR (APP)	
6.	CR. MISC./2931/2015 A.BAIL	8 JEEVAN JHA vs THE STATE OF BIHAR	Mr.BAIDYA NATH THAKUR Mr.SHANKAR KUMAR THAKUR	Mr.BINOD KUMAR(APP) Mr.SHEEL BHADRA JHA Mr.RAMCHANDRA SINGH Mr.BINDESHWAR PRASAD SINGH	
7.	CR. MISC./5697/2015 A.BAIL	3 KUMAR GAURAB vs THE STATE OF BIHAR	Mr.RAJESH KUMAR JHA Mr.PREM KUMAR JHA Mr.SHIV NARAYAN JHA	Mr.NITYANAND TIWARY(APP)	
8.	CR. MISC./6467/2015 A.BAIL	3 MANZOOR ALI vs THE STATE OF BIHAR	Mr.MD. HELAL AHMAD	Mr.NAZIR ANSARI(APP)	
9.	CR. MISC./6731/2015 with A.BAIL	6 MD. NEEJAMUDDIN & ORS vs THE STATE OF BIHAR	Mr.PRABHAT KUMAR SINGH Mr.SURENDRA KUMAR SINGH	Mr.ANUJ KUMAR SRIVASTAVA (APP)	
10.	CR. MISC./14795/2015 A.BAIL	4 AFTAB ALAM @ MD. AFTAB ALAM vs THE STATE OF BIHAR	Mr.ASHOK KUMAR NO.- 4	Mr.BINOD KUMAR NO. 3(APP)	
11.	CR. MISC./6925/2015 A.BAIL	5 GARIB YADAV vs THE STATE OF BIHAR	Mr.MRITUNJAY PRASAD SINGH Mr.HARI NANDAN PRASAD YADAV Mr.ALOK KUMAR JHA	Mr.ARUN KUMAR(APP)	
12.	CR. MISC./7138/2015 A.BAIL	7 AJAY KUMAR MISHRA @ AJAY MISHRA vs THE STATE OF BIHAR	Mr.ASHOK KUMAR JHA	Mr.RITA VERMA (APP) Mr.VIRENDRA KUMAR	
13.	CR. MISC./7829/2015 A.BAIL	6 MUNRI DEVI vs THE STATE OF BIHAR	Mr.VIBHAKAR KUMAR Mr.PRAMOD KUMAR SINHA	Mr.SHAHIN BEGUM(APP) Mr.HRIDAY NARAYAN HARSHIT Mr.AMAR NATH YADAV	
14.	CR. MISC./7981/2015 A.BAIL	4 DINESH MAHTO vs THE STATE OF BIHAR	Mr.SHANKAR KUMAR	Mr.NAND KISHORE PD.(APP) Mr.DINESH JHA	
15.	CR. MISC./8072/2015 A.BAIL	4 BIPIN YADAV vs THE STATE OF BIHAR	Mr.BHOLA KUMAR	Mr.SADANAND PASWAN(SPL.APP)	
16.	CR. MISC./8350/2015 A.BAIL	3 MUNNA @ MUNIR & ORS vs THE STATE OF BIHAR	Mr.MD. NURUL HODA	Mr.R.P.S.SINGH(APP) Mr.DAVENDRA KUMAR PANDEY	
17.	CR. MISC./8360/2015 A.BAIL	6 SHRI PRAKASH KUMAR vs THE STATE OF BIHAR	Mr.ANIL KUMAR TIWARY	Mr.RAM NARESH ROY(APP)	
18.	CR. MISC./8963/2015 A.BAIL	6 SRI GOBARDHAN PRASAD @ GOBARDHAN PRASAD vs THE STATE OF BIHAR	Mr.RAJESH KUMAR SINHA Mr.JITENDRA KUMAR PANDEY	Mr.HARENDRA PD.(APP)	
19.	CR. MISC./9550/2015 A.BAIL	3 NEELAM DEVI & ANR. vs THE STATE OF BIHAR	Mr.SURESH CHAND GIRI Mr.PRAVIN KUMAR SINHA	Mr.JAGDHR PRASAD (APP)	
20.	CR. MISC./9633/2015 A.BAIL	4 MANOHAR PAL & ORS vs THE STATE OF BIHAR	Mr.RAJESH KUMAR PATHAK	Mr.ADITYA NARAYAN SINGH 1(APP)	
21.	CR. MISC./9744/2015 A.BAIL	3 RAMANAND YADAV & ORS vs THE STATE OF BIHAR	Mr.SANJAY KUMAR SHARMA	Mr.M.HAQUE(APP)	
22.	CR. MISC./9953/2015 A.BAIL	3 SADHU YADAV @ NAGENDRA SINGH vs THE STATE OF BIHAR	Mr.RAJANI KANT SINGH	Mr.PARMANAND KUMAR(APP)	

<b>PATNA HIGH COURT</b>	<b>225</b>	<b>Wednesday 26<sup>th</sup> August, 2015</b> Mr. Justice Ashwani Kumar Singh
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23.	CR. MISC./10547/2015 A.BAIL	3	SUKRIT SUMAN @ SUMAN KUMAR @ SUBODH KUMAR SAH vs THE STATE OF BIHAR	Mr.RAJ KUMAR SINHA	Mr.A.L. PANDIT (APP)
24.	CR. MISC./11426/2015 A.BAIL	4	SUDHA DEVI @ PARMILA DEVI vs THE STATE OF BIHAR	Mr.LALLU PRASAD	Mr.SATYA DEV PD.SINGH YADAV(APP)
25.	CR. MISC./12057/2015 A.BAIL	4	PRAMOD KUMAR MAURYA vs THE STATE OF BIHAR	Mr.BINDESHWAR KUMAR	Mr.B.M.P.SINHA(APP)
26.	CR. MISC./12305/2015 A.BAIL	4	HARENDRA YADAV vs THE STATE OF BIHAR	Mr.RAHUL NATH Mr.SANJAY KUMAR	Mr.SMT.RENU KUMARI (APP) Mr.SUNIL KUMAR YADAV
27.	CR. MISC./12676/2015 A.BAIL(13 P/C ACT)A.BAIL	4	DHANANJAY KUMAR @ DHANANJAY KUMAR GIRI vs THE STATE OF BIHAR THROUGH CABINET VIGILANCE DEPARTMENT, BIHAR	Mr.SOURENDRA PANDEY Mr.RAJESH KUMAR MISHRA	Mr.RAMAKANT SHARMA (LAW OFF. VIG)
28.	CR. MISC./12728/2015 A.BAIL	4	RANDHIR KUMAR vs THE STATE OF BIHAR	Mr.ANUJ KUMAR Mr.JAVED ASLAM	Mr.SHYAM KUMAR SINGH (APP)
29.	CR. MISC./12871/2015 A.BAIL	3	BAMBAM YADAV & ANR vs THE STATE OF BIHAR	Mr.SANJAY KUMAR SHARMA	Mr.RAM SHANKAR DAS(SPL.P.P.)
30.	CR. MISC./12913/2015 A.BAIL	5	RAJESH KUMAR RANJAN @ RAJESH YADAV & ANR vs THE STATE OF BIHAR	Mr.UDAY CHAND PRASAD Mr.MANOJ KUMAR	Mr.RAM CHANDRA SINGH (APP) Mr.BINOD KUMAR SINHA
31.	CR. MISC./12946/2015 A.BAIL	3	DASU@DASO @ NAND KISHORE MARIK & ORS vs STATE OF BIHAR & ANR	Mr.AJAY MUKHERJEE	Mr.BRAJ KISHORE PD.(APP) Mr.AMRENDRA KUMAR JHA
32.	CR. MISC./12983/2015 with A.BAIL	3	FULENDRA SINGH vs THE STATE OF BIHAR	Mr.SATYENDRA NARAYAN VERMA	Mr.DR.AJIT KUMAR(APP)
33.	CR. MISC./16607/2015 A.BAIL	1	VIRMANI DWIVEDI vs THE STATE OF BIHAR	Mr.SATYENDRA NARAYAN VERMA	Mr.RANA RANDHIR SINGH (APP)
34.	CR. MISC./13027/2015 A.BAIL	3	SHAILESH RAI vs THE STATE OF BIHAR	Mr.MANOJ KUMAR	Mr.A.DAYAL (APP) Mr.NALIN KUMAR
35.	CR. MISC./13217/2015 A.BAIL	3	SINGESHWAR MANDAL @ UMESH MANDAL @ SIDHESHWAR MANDAL vs STATE OF BIHAR & ANR	Mr.MANOJ KUMAR JHA	Mr.SMT. ANUSAIYA JAISWAL(APP) Mr.INDESHWARI PRASAD MANDAL
36.	CR. MISC./13224/2015 A.BAIL	3	GANDHI VERMA vs STATE OF BIHAR & ANR	Mr.RANJEET KUMAR PANDEY	Mr.HARENDRA PD.(APP) Mr.CHANDAN KUMAR KASHYAP Mr.DHRAMVEER
37.	CR. MISC./13311/2015 A.BAIL	7	NIKKI SINGH @ NIKHLESH SINGH @ NIKHLESH KUMAR SINGH vs THE STATE OF BIHAR	Mr.ABHAY KUMAR PANDEY Mr.OM PRAKASH UPADHYAY	Mr.HIRDAY PD.SINGH(APP) Mr.VINAY KIRTI SINGH Mr.AKHILESHWAR SINGH
38.	CR. MISC./13319/2015 A.BAIL	3	MD. BABUL & ANR. vs THE STATE OF BIHAR	Mr.MD. NAUSHAD UZZOHA	Mr.SHANTANU KUMAR(APP)
39.	CR. MISC./13322/2015 A.BAIL	3	BIPIN KUMAR SINGH vs THE STATE OF BIHAR	Mr.MANOJ KUMAR Mr.RAJ NARAYAN MISHRA	Mr.BRAJ KISHORE PD.(APP) Mr.RAHUL NATH Mr.SANJAY KUMAR
40.	CR. MISC./13331/2015 A.BAIL	3	SHUBHRA PANDEY @ SUBHRA PANDE vs STATE OF BIHAR & ANR	Mr.INDU SHEKHAR DWIVEDI	Mr.MURLIDHAR(APP) Mr.PRABHAT RANJAN SINGH Mr.RAKESH NARAYANSINGH Mr.KANHAIYA PANDEY Mr.UDAY CHAND PD.(APP)
41.	CR. MISC./13349/2015 A.BAIL	8	SONA LAL ROY & ORS vs STATE OF BIHAR & ANR	Mr.RAJ KUMAR Mr.VIJAY KUMAR	Mr.MANISH KUMAR-II(APP)
42.	CR. MISC./13358/2015 with A.BAIL	3	TETARI DEVI & ORS vs THE STATE OF BIHAR	Mr.NARESH PRASAD	Mr.NAGENDRA PRASAD (APP)
43.	CR. MISC./22011/2015 A.BAIL IPC 304B,20 A.BAIL	1	DINESH KUMAR vs THE STATE OF BIHAR	Mr.NARESH PRASAD	Mr.NAGENDRA PRASAD (APP)
44.	CR. MISC./13386/2015 A.BAIL	3	VIVEKA NAND RAI @ SHREE VIVEKA NAND vs THE STATE OF BIHAR	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL Mr.JYOTI PRABHAKAR	Mr.PRAMOD KUMAR PANDEY (APP) Mr.SHAILENDRA KUMAR SINGH
45.	CR. MISC./13663/2015 A.BAIL	3	MANOJ PASWAN @ RAJENDRA PASWAN & ANR. vs THE STATE OF BIHAR	Mr.SANJAY KUMAR	Mr.SHANTANU KUMAR (APP)
46.	CR. MISC./14231/2015 A.BAIL	3	JITENDRA MANJHI @ NAGENDRA MANJHI vs THE STATE OF BIHAR	Mr.AJAY KUMAR PANDEY	Mr.M.RAB(APP)
47.	CR. MISC./15432/2015 A.BAIL	4	ASHOK KUMAR GUPTA vs THE STATE OF BIHAR	Mr.DHANANJAYA NATH TIWARI	Mr.DR.RABINDRA KUMAR (APP)
48.	CR. MISC./15543/2015 A.BAIL	3	SANTOSHI DEVI vs STATE OF BIHAR & ANR	Mr.VIJAY SHANKAR SHRIVASTAVA	Mr.MADAN KUMAR(APP) Mr.AJAY NANDAN SAHAY
49.	CR. MISC./15556/2015 A.BAIL	3	SANTOSH KUMAR SINGH@SANTOSH SINGH vs THE STATE OF BIHAR	Mr.RANJEET KUMAR SINGH Mr.SANJAY KUMAR	Mr.PRADEEP NARAYAN KR.(APP)
50.	CR. MISC./15564/2015 A.BAIL	3	MADAN SHARMA vs STATE OF BIHAR & ANR	Mr.HARENDRA PRASAD Mr.SHAILENDRA KUMAR	Mr.GULNAR BEGUM(APP) Mr.ASHOK KUMAR Mr.BINOD KUMAR SINHA
51.	CR. MISC./15575/2015 A.BAIL	4	MADAN CHOUDHARY vs THE STATE OF BIHAR	Mr.RAKESH SINGH Mr.MEENA SINGH Mr.SAKET KUMAR SINGH	Mr.M.K.KHARE(APP)
52.	CR. MISC./15589/2015 A.BAIL	4	BUNDELA RAI vs THE STATE OF BIHAR	Mr.SURENDRA KISHORE THAKUR	Mr.SHYAM BIHARI SINGH (APP)
53.	CR. MISC./15707/2015 A.BAIL	3	PRAMOD YADAV & ORS. vs THE STATE OF BIHAR	Mr.BACHAN JEE OJHA Mr.BINOD KUMAR PANDEY	Mr.NIRMALA KUMARI (APP)
54.	CR. MISC./15821/2015 A.BAIL	4	SURESH MAHATO & ANR vs THE STATE OF BIHAR	Mr.RAKESH RANJAN	Mr.M.RAB(APP) Mr.GAJENDRA KUMAR SINGH
55.	CR. MISC./15828/2015 A.BAIL	3	RAVI RANJAN PRASAD @ RAVI RANJAN KUMAR & ORS. vs THE STATE OF BIHAR	Mr.RANJAN KUMAR SRIVASTAVA	Mr.SMT.PUSHPA SINHA (APP)

<b>PATNA HIGH COURT</b>	<b>226</b>	<b>Wednesday 26<sup>th</sup> August, 2015</b> Mr. Justice Ashwani Kumar Singh	
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56.	CR. MISC./15844/2015 A.BAIL	4	BAIKUNTHNATH SINGH vs THE STATE OF BIHAR	Mr.HARENDRA PRASAD	Mr.MUKESH KR. SINGH (APP)
57.	CR. MISC./15965/2015 A.BAIL	4	RAGHUNATH SINGH vs THE STATE OF BIHAR	Mr.KUMOD KUMAR SHRIVASTAW	Mr.DR. RAVINDRA KUMAR(APP)
58.	CR. MISC./15973/2015 A.BAIL	3	RAJESH KUMAR @ RAJESH KUMAR YADAV vs THE STATE OF BIHAR	Mr.PRAKASH MAHTO	Mr.DINESH SINGH(APP)
59.	CR. MISC./16000/2015 A.BAIL	4	SHAHABUDDIN vs THE STATE OF BIHAR	Mr.RAMESH KUMAR SINGH	Mr.R.P.S.SINGH(APP)
60.	CR. MISC./16002/2015 with A.BAIL	3	AKHILESH KUMAR SINGH & ANR vs THE STATE OF BIHAR	Mr.MANENDRA KUMAR SINHA	Mr.NITYANAND (APP)
61.	CR. MISC./21461/2015 A.BAIL IPC 467,468 A.BAIL	1	AJAY KUMAR SINGH @ AJAY SINGH & ANR. vs THE STATE OF BIHAR	Mr.MANENDRA KUMAR SINHA	Mr.SMT. INDU BALA PANDAY (APP)
62.	CR. MISC./16005/2015 A.BAIL	3	PINTU YADAV & ORS vs THE STATE OF BIHAR	Mr.AJAY KUMAR	Mr.PRADIP NR.KUMAR(APP)
63.	CR. MISC./16006/2015 A.BAIL	3	NAND KISHORE PRASAD YADAV vs STATE OF BIHAR & ANR	Mr.ANISH CHANDRA Mr.KRISHNA DEO SINGH	Mr.NAND KUMAR (APP)
64.	CR. MISC./16037/2015 A.BAIL	3	KANCHAN DEVI vs THE STATE OF BIHAR	Mr.SHAKIL AHMAD KHAN	Mr.SHYAM BIHARI SINGH(APP)
65.	CR. MISC./16041/2015 A.BAIL	4	MUKESH KUMAR CHOUDHARY @ MUKESH CHAUDHARY & ANR vs THE STATE OF BIHAR	Mr.MANISH KUMAR NO-2	Mr.ZAINUL ABEDIN(APP)
66.	CR. MISC./16052/2015 A.BAIL	4	BANSHI MAHTO @ BANSI MAHTO & ANR vs THE STATE OF BIHAR	Mr.SATYENDRA RAI	Mr.U.L.VERMA(APP)
67.	CR. MISC./16053/2015 A.BAIL	4	MANOJ THAKUR vs THE STATE OF BIHAR	Mr.MD.IMTEYAZ AHMAD	Mr.ABHAY KUMAR-I(APP) Mr.AMRENDRA NARAYAN RAI Mr.CHANDAN
68.	CR. MISC./16064/2015 A.BAIL	5	SURENDRA MISHRA vs THE STATE OF BIHAR	Mr.BIMAL KUMAR Mr.SUNIL KUMAR	Mr.SANJAY KUMAR (APP)
69.	CR. MISC./16574/2015 A.BAIL	4	SANJAY YADAV vs THE STATE OF BIHAR	Mr.ARVIND KUMAR SINGH Mr.MUKUL JEE	Mr.SURESH PD. SINGH (APP)
70.	CR. MISC./17079/2015 A.BAIL 304B,201,34A.BAIL	3	MANOJ RAM vs THE STATE OF BIHAR	Mr.AJAY KUMAR SINGH	Mr.NITYANAND(APP)
71.	CR. MISC./17115/2015 A.BAIL IPC 302,12A.BAIL	4	AJAY KUMAR JHA vs THE STATE OF BIHAR	Mr.JITENDRA NARAIN SINHA Mr.ROHIT KUMAR	Mr.P.N.PANDIT(APP)
72.	CR. MISC./17171/2015 A.BAIL 304B,328,34A.BAIL	4	NURIA KHATOON vs THE STATE OF BIHAR	Mr.RAM PRAWESH KUMAR	Mr.S.DAYAL(APP)
73.	CR. MISC./17179/2015 ABAIL IPC 323/364A.BAIL	3	MD. DULARE vs THE STATE OF BIHAR	Mr.MOHAMMAD SUFYAN	Mr.D.P. TIWARY (APP) Mr.IQBAL ASIF NIAZI
74.	CR. MISC./17331/2015 A.BAIL IPC 498AA.BAIL	3	LALTU TIWARI vs STATE OF BIHAR & ANR	Mr.MUKESH KUMAR SINGH	Mr.SMT.RENUKA RATNAKAR (APP) Mr.YASHRAJ BARDHAN
75.	CR. MISC./17393/2015 A.BAIL IPC 302/307A.BAIL	3	BHUMI YADAV @ BHUPI YADAV vs THE STATE OF BIHAR	Mr.SANJIV KUMAR SINGH	Mr.M.K. KHARE (APP)
76.	CR. MISC./17439/2015 A.BAIL IPC 120B/42A.BAIL	4	AJAY KUMAR vs THE STATE OF BIHAR THROUGH THE VIGILANCE	Mr.RANA ISHWAR CHANDRA	Mr.RAMAKANT SHARMA (LAW OFF. VIG)
77.	CR. MISC./17473/2015 A.BAIL IPC 302/201A.BAIL	3	AHSAN ANSARI & ANR vs THE STATE OF BIHAR	Mr.PRAHALAD KUMAR BHAGAT	Mr.SATYENDRA PRASAD (APP) Mr.BRIJ NANDAD PRASAD Mr.JANKI NANDAN PRASAD
78.	CR. MISC./17489/2015 A.BAIL IPC 323/504A.BAIL	4	KISHAN DEV BISHWAS @ KRISHAN DEB BISHWAS & ORS vs STATE OF BIHAR & ANR	Mr.ROUNAK KUMAR SINGH "PANKAJ"	Mr.PARMANAND KUMAR (APP) Mr.RAJ KUMAR Mr.VIJAY KUMAR Mr.PRITISH KUMAR LAL
79.	CR. MISC./17573/2015 A.BAIL IPC 304B,20A.BAIL	3	NITU KUMARI & ANR vs THE STATE OF BIHAR	Mr.SANDIP KUMAR GAUTAM	Mr.SHANTANU KUMAR (APP)
80.	CR. MISC./17590/2015 A.BAIL IPC 302/34A.BAIL	3	DHARMENDRA MANJHI vs THE STATE OF BIHAR	Mr.SUNIL PRASAD Mr.NAVIN KUMAR	Mr.SHAILENDRA KUMAR NO.2 (APP) Mr.PRAMOD KUMAR Mr.VINOD PANDEY Mr.MADHURENDRA KUMAR Mr.RAJ BANSH DUBEY
81.	CR. MISC./17642/2015 A.BAIL IPC 409,40A.BAIL	3	RISHIESH DEO @ RISHIKESH DEO vs THE STATE OF BIHAR	Mr.BHASKAR SHANKAR Mr.SAKET KUMAR SINGH Mr.MITHILESH KUMAR SINGH	Mr.C.SEN PD.SINGH(APP)
82.	CR. MISC./17644/2015 A.BAIL IPC 498A/37A.BAIL	1	MD. TAHIR HUSSAIN @ BABLU vs STATE OF BIHAR & ANR	Mr.GOPAL KUMAR JHA	Mr.SURENDRA PRASAD SINGH (APP) Mr.MUKESH KUMAR RANA
83.	CR. MISC./17647/2015 A.BAIL IPC 302,37A.BAIL	1	SHEELA DEVI & ORS vs THE STATE OF BIHAR	Mr.PRADEEP KUMAR SINHA Mr.PUNAM SHRIVASTAVA	Mr.A.DAYAL(APP)
84.	CR. MISC./17658/2015 A.BAIL IPC 498A,3A.BAIL	3	DEV KUMAR @ DEO KUMAR YADAV vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR MISHRA Mr.RISHIT DEO KUMAR SINGH	Mr.S.D.SINGH YADAV(APP) Mr.DIWAKAR PRASAD SINGH
85.	CR. MISC./17659/2015 A.BAIL IPC 341,323A.BAIL	3	PRAKASH MANDAL & ORS vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR MISHRA	Mr.RAM SHANKAR DAS(SPL.APP)
86.	CR. MISC./17670/2015 A.BAIL IPC 498A/34A.BAIL	1	MONU KUMAR MISHRA @ MONU MISHRA vs STATE OF BIHAR & ANR	Mr.ANIL KR SINGH NO. 6 Mr.RATHORE VASUNDHARA Mr.DR. CHANDRA SHEKHAR AZAD	Mr.NAGENDRA PRASAD (APP)

<b>PATNA HIGH COURT</b>	<b>227</b>	<b>Wednesday 26<sup>th</sup> August, 2015</b> Mr. Justice Ashwani Kumar Singh	
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87.	CR. MISC./17678/2015 with A.BAIL IPC 147,148A.BAIL	3	VIDYANAND SHARMA vs THE STATE OF BIHAR	Mr.BINAY KUMAR SINGH Mr.KUMAR RAJEEV	Mr.SHARDANAND JHA(APP)
88.	CR. MISC./20330/2015 A.BAIL 427,353,341 A.BAIL	1	SHAILESH KUMAR @ SHAILENDRA KUMAR & BUTTAN & ANR vs THE STATE OF BIHAR	Mr.BINAY KUMAR SINGH Mr.KUMAR RAJEEV	Mr.KR. RANJIT RANJAN(APP)
89.	CR. MISC./17706/2015 A.BAIL IPC 376/511A.BAIL	3	INDRAJEET SAHNI vs THE STATE OF BIHAR	Mr.DILIP KUMAR Mr.LAL BABU SINGH	Mr.ANANT KUMAR (APP)
90.	CR. MISC./17707/2015 A.BAIL IPC 498AA.BAIL	3	UMESH RAM vs STATE OF BIHAR & ANR	Mr.ANIL KUMAR	Mr.VEENA KUMARI JAISWAL (APP)
91.	CR. MISC./17725/2015 A.BAIL IPC 376, 50A.BAIL	3	SUDHIR MANDAL @ SUDHIR KUMAR MANDAL vs STATE OF BIHAR & ANR	Mr.MD. SHAHNAWAZ ALI Mr.IMRAN	Mr.INDU BALA PANDEY (APP)
92.	CR. MISC./17736/2015 with A.BAIL IPC 420,46A.BAIL	3	MAKESHWAR SINGH & ANR. vs THE STATE OF BIHAR	Mr.HANSRAJ	Mr.RAM SUMIRAN RAI(APP)
93.	CR. MISC./19502/2015 A.BAIL IPC 420/467 A.BAIL	1	DEEPAK KUMAR @ DEEPAK & ANR vs THE STATE OF BIHAR	Mr.VIBHUTI RANJAN SONVADRA	Mr.AMITESH KUMAR (APP)
94.	CR. MISC./18100/2015 A.BAIL IPC 376A.BAIL	3	MD. SHAFIQUE vs STATE OF BIHAR & ANR	Mr.MD. NAJMUL HODDA	Mr.SANJAY KUMAR TIWARY- 1(APP)
95.	CR. MISC./18101/2015 A.BAIL IPC 307,37A.BAIL	1	BAJRANGI TIWARY vs STATE OF BIHAR & ANR	Mr.ONKAR NATH	Mr.SANJAY KUMAR SHARMA(APP)
96.	CR. MISC./18115/2015 A.BAIL IPC 498AA.BAIL	3	DABLU YADAV @ DABLU KUMAR YADAV @ DABLU KUMAR vs STATE OF BIHAR & ANR	Mr.RAM PRAWESH KUMAR	Mr.S.DAYAL(APP) Mr.SANJEEV KUMAR SINGH
97.	CR. MISC./18140/2015 A.BAIL 420,406,504A.BAIL	3	RAMESHWAR PRASAD KUSHWAHA vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA	Mr.SANJAY KR.SHARMA(APP)
98.	CR. MISC./18151/2015 A.BAIL IPC 413&414A.BAIL	3	MOHAN SAH vs THE STATE OF BIHAR	Mr.JAY PRAKASH SHARMA Mr.KUMAR KAUSHIK	Mr.RAJENDRA NATH JHA(APP)
99.	CR. MISC./18153/2015 A.BAIL 135 ELECTRIA.BAIL	1	PRABHAKAR TIWARI vs STATE OF BIHAR & ANR	Mr.PREM PRAKASH ARYA Mr.AKHILESHWAR DAYAL	Mr.RAM NARESH ROY(APP) Mr.VINAY KIRTI SINGH
100.	CR. MISC./18155/2015 A.BAIL IPC 307,32A.BAIL	1	RAM PRASAD MAHTO & ANR. vs THE STATE OF BIHAR	Mr.BISHWANATH PRASAD SINGH Mr.RAMASHANKAR SINGH	Mr.KR.VIRENDRA NARAYAN(APP)
101.	CR. MISC./18165/2015 A.BAIL 420,419,467A.BAIL	3	SALMA KHATOON vs THE STATE OF BIHAR	Mr.RAJ KUMAR Mr.VIJAY KUMAR	Mr.UDAY PRATAP SINGH(APP)
102.	CR. MISC./18190/2015 A.BAIL 420,406,409A.BAIL	1	JAGDISH MOCHI & ANR vs THE STATE OF BIHAR	Mr.HRIDAY NARAYAN HARSHIT	Mr.RAJ KISHORE SINGH(APP)
103.	CR. MISC./18192/2015 A.BAIL 341,323,379A.BAIL	1	PULPUL SHARMA @ SUSHIL KUMAR SINGH & ORS vs THE STATE OF BIHAR	Mr.KAMLENDRA PD. SINGH	Mr.SADANAND PASWAN(SPL.APP)
104.	CR. MISC./18204/2015 A.BAIL 498A,406A.BAIL	3	PRASHANT THAKUR & ANR. vs STATE OF BIHAR & ANR	Mr.RAMAKANT YADAV Mr.PRAMOD KUMAR SINGH Mr.RAKESH KUMAR NO.1 Mr.VIVEKA NANDSINGH	Mr.AJIT KUMAR(APP) Mr.RAM ANURAG SINGH(APP)
105.	CR. MISC./18206/2015 A.BAIL IPC 376A.BAIL	3	RAGHUNATH KISKU vs STATE OF BIHAR & ANR	Mr.GAJENDRA KUMAR SINGH Mr.GAJANAN ARUN	Mr.BHARAT BHUSHAN(APP)
106.	CR. MISC./18216/2015 A.BAIL IPC 419,42A.BAIL	1	RAJESH SHARMA vs THE STATE OF BIHAR	Smt.ANITA KUMARI SINGH	Mr.DR.M.K.GAUTAM(APP)
107.	CR. MISC./18217/2015 A.BAIL IPC 498A,3A.BAIL	3	PAPPU KUMAR SAH @ PAPPU SAH vs STATE OF BIHAR & ANR	Mr.MADHUKAR MISHRA	Mr.ARUN KUMAR SINGH- 5(APP)
108.	CR. MISC./18224/2015 A.BAIL IPC 406,42A.BAIL	1	YUNUS MIAN @ MD. YUNUS vs THE STATE OF BIHAR	Mr.RAM ADYA SINGH Mr.PRAMOD RANJAN	Mr.C.SEN PD.SINGH(APP)
109.	CR. MISC./18228/2015 A.BAIL IPC 376,32A.BAIL	1	SK. MUNNA @ SHEKH MUNNA @ NAUSHAD AHMAD vs THE STATE OF BIHAR	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL Mr.JYOTI PRABHAKAR	Mr.MD. FAHIMUDDIN(APP) Mr.SUNIL KUMAR SINGH
110.	CR. MISC./18236/2015 A.BAIL 302,307,427A.BAIL	1	BHUSHAN KUMAR vs THE STATE OF BIHAR	Mr.BIPIN KUMAR	Mr.S.M.RAHMAN(APP)
111.	CR. MISC./18237/2015 A.BAIL IPC 304B,34A.BAIL	1	SUKHDEO YADAV & ANR vs THE STATE OF BIHAR	Mr.ALOK KUMAR ALOK	Mr.RAMA KANT SHARMA(L.O./IC VIGI)
112.	CR. MISC./18242/2015 A.BAIL 13(2),13(1)A.BAIL	3	SHIV CHANDRA PRASAD SRIVASTAVA vs THE STATE OF BIHAR THROUGH THE VIGILANCE DEPTT, BIHAR, PATNA	Mr.ASHOK KUMAR YADAV	Mr.A.M.P.MEHTA(APP)
113.	CR. MISC./18510/2015 A.BAIL 25,26,30,3A.BAIL	4	RAMESH YADAV vs THE STATE OF BIHAR	Mr.HEMANT KUMAR KARAN	Mr.AMITESH KUMAR (APP)
114.	CR. MISC./18642/2015 A.BAIL IPC 420/467A.BAIL	1	AKHILESH KUMAR vs STATE OF BIHAR & ANR	Mr.RABINDRA PRASAD SINGH	Mr.A.L.PANDIT(APP) Mr.PRAMOD KUMAR Mr.RAJ BANSH DUBEY Mr.ATUL CHANDRA(APP)
115.	CR. MISC./18699/2015 A.BAIL IPC 498A,3A.BAIL	4	SURANJIT KUMAR vs THE STATE OF BIHAR	Mr.SHAIKENDRA KUMAR SINGH	Mr.SANJAY KR.PANDEY(APP)
116.	CR. MISC./18710/2015 A.BAIL 135 ELECTRIA.BAIL	1	GOPI KUMAR SAH @ GOPI KUMAR vs THE STATE OF BIHAR	Mr.ANIRUDH KUMAR SINHA Mr.RATHORE VASUNDHARA	Mr.NAND KUMAR (APP) Mr.SHASHI BHUSHAN PANDEY
117.	CR. MISC./18712/2015 A.BAIL IPC 406,420A.BAIL	1	NARESH RAM & ANR vs THE STATE OF BIHAR	Mr.SUBODH KUMAR MISHRA	
118.	CR. MISC./18725/2015 A.BAIL IPC 307/341A.BAIL	1	AMIRI LAL PRASAD vs THE STATE OF BIHAR		

<b>PATNA HIGH COURT</b>	<b>228</b>	<b>Wednesday 26<sup>th</sup> August, 2015</b> Mr. Justice Ashwani Kumar Singh	
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119.	CR. MISC./18789/2015 A.BAIL 304(A),304(A).BAIL	1	PAMMI DEVI & ORS. vs THE STATE OF BIHAR	Mr.PRAVIN KUMAR	Mr.RAMESH CHANDRA(APP)
120.	CR. MISC./18800/2015 A.BAIL 406,420 IPCA.BAIL	1	MD. EKRAMUL HAQUE@EKRAMUL HAQUE vs THE STATE OF BIHAR	Mr.PRABHAT KUMAR SINGH Mr.S HAFEZ AHMAD Mr.GANESH PRASAD SINGH	Mr.KALYAN SHANKAR(APP) Mr.SUDHIR KUMAR SINHA
121.	CR. MISC./18833/2015 A.BAIL 498A IPCA.BAIL	1	BINOD KUMAR PANDIT vs STATE OF BIHAR & ANR	Mr.DIWAKAR SINHA Mr.ROUNAK KUMAR SINGH "PANKAJ"	Mr.S.EHETESHMUDDIN(APP) Mr.RAJ KUMAR Mr.VIJAY KUMAR
122.	CR. MISC./18844/2015 A.BAIL IPC 147,148A.BAIL	1	SANJAY MANJHI vs THE STATE OF BIHAR	Mr.NIKHILESH KUMAR Mr.BINOD KUMAR SINHA	Mr.AJAY KR. JHA (APP)
123.	CR. MISC./18856/2015 A.BAIL IPC 328,302A.BAIL	1	RAM PRAVESH SINGH @ RAM PRAVESH KUSHWAHA & ORS. vs THE STATE OF BIHAR	Mr.KRITYA NAND JHA	Mr.SUBHASH CHANDRA MISHRA (APP)
124.	CR. MISC./18859/2015 A.BAIL 420 IPCA.BAIL	1	AMIT KUMAR vs STATE OF BIHAR & ANR	Mr.RAVI BHARDWAJ Mr.PRAMOD KUMAR	Mr.R.B.RAI RAMAN(APP)
125.	CR. MISC./18966/2015 A.BAIL IPC 147/148A.BAIL	1	ROSHAN KUMAR @ KANHAIYA SINGH & ORS. vs THE STATE OF BIHAR	Mr.PRAVIN KUMAR SINHA Mr.SURESH CHAND GIRI	Mr.RAM CHANDRA SINGH (APP)
126.	CR. MISC./18970/2015 with A.BAIL IPC 406,42A.BAIL	4	SURENDRA MISHRA @ SURENDRA KUMAR MISHRA vs THE STATE OF BIHAR	Mr.BIMAL KUMAR Mr.BIRENDRA KUMAR Mr.SUNIL KUMAR	Mr.RAMESH CHANDRA(APP)
127.	CR. MISC./18973/2015 A.BAIL IPC 406/420 A.BAIL	3	SURENDRA MISHRA vs THE STATE OF BIHAR	Mr.BIMAL KUMAR Mr.BIRENDRA KUMAR Mr.SUNIL KUMAR	Mr.RAMESH CHANDRA (APP)
128.	CR. MISC./18971/2015 A.BAIL IPC 302,14A.BAIL	3	KABITA DEVI & ORS vs THE STATE OF BIHAR	Mr.PANKAJ KUMAR SINGH	Mr.KHURSHID ANWAR(APP)
129.	CR. MISC./18972/2015 A.BAIL IPC 406 & 1A.BAIL	4	KOMAL SINGH vs STATE OF BIHAR & ANR	Mr.AKHOURI VIPIN BIHARI SHRIVASTAVA	Mr.RENU KUMARI (APP) Mr.SANJAY KUMAR @ MANU Mr.PARWEJ KHAN
130.	CR. MISC./18979/2015 with A.BAIL IPC 302,34A.BAIL	5	LADDU @ NEERAJ PASWAN vs THE STATE OF BIHAR	Mr.JAGJIT ROSHAN	Mr.SANJAY KUMAR TIWARY(APP) Mr.VINOD KUMAR
131.	CR. MISC./19034/2015 A.BAIL IPC 302,34 A.BAIL	1	RAMPRIT PASWAN & ANR vs THE STATE OF BIHAR	Mr.MANISH KUMAR NO-2	Mr.S.D.SINGH YADAV(APP) Mr.VINOD KUMAR
132.	CR. MISC./19036/2015 A.BAIL IPC 406,409A.BAIL	1	BIRENDRA RAM vs THE STATE OF BIHAR	Mr.UMESH KUMAR MISHRA	Mr.UDAY CHANDRA PRASAD(APP)
133.	CR. MISC./19064/2015 A.BAIL IPC 498A &3A.BAIL	3	RAJESH YADAV @ RAJESH KUMAR YADAV vs STATE OF BIHAR & ANR	Mr.RAJ KUMAR CHOUDHARY	Mr.ASHA KUMARI (APP) Mr.SURYA NARAYAN SAH
134.	CR. MISC./19095/2015 A.BAIL IPC 302A.BAIL	3	SATYENDRA SINGH @ SATISH SINGH & ANR. vs THE STATE OF BIHAR	Mr.DILIP KUMAR SINHA	Mr.NAND KUMAR(APP) Mr.MAKARDHWAJ UPADHYAY
135.	CR. MISC./19109/2015 A.BAIL IPC 307/379A.BAIL	3	BHOGENDRA THAKUR & ORS vs THE STATE OF BIHAR	Mr.RANJEET KUMAR MISHRA	Mr.AHMAD ALI (APP)
136.	CR. MISC./19111/2015 A.BAIL 307,341,323A.BAIL	4	TUKAR RAI & ORS vs THE STATE OF BIHAR	Mr.RAVI PRAKASH	Mr.ATAUR RAHMAN(APP)
137.	CR. MISC./19132/2015 A.BAIL IPC 364,12A.BAIL	3	MUNNA DAS vs THE STATE OF BIHAR	Mr.NARSINGH TANTI	Mr.RAMESH CHANDRA(APP)
138.	CR. MISC./19487/2015 A.BAIL IPC 376/511A.BAIL	4	PINTOO MIYAN @ MD. NAIEEM vs THE STATE OF BIHAR	Mr.RANA VIKRAM SINGH	Mr.RENUKA RATNAKAR (APP)
139.	CR. MISC./19589/2015 A.BAIL IPC 302,120A.BAIL	4	DEWA GUPTA @ DEVA GUPTA vs THE STATE OF BIHAR	Mr.KUMAR KAUSHIK	Mr.DINESH SINGH (APP)
140.	CR. MISC./19831/2015 A.BAIL 363,366A IPA.BAIL	3	AABIDA KHATOON & ANR vs THE STATE OF BIHAR	Mr.LOKESH KUMAR SINGH	Mr.TAPESHWAR SHARMA(APP)
141.	CR. MISC./19994/2015 A.BAIL IPC 363/366A.BAIL	3	RATNESH KUMAR & ANR vs THE STATE OF BIHAR	Mr.MANOJ KUMAR Mr.RAJ NARAYAN MISHRA	Mr.L.K. SHARMA (APP)
142.	CR. MISC./20027/2015 A.BAIL IPC 406,420A.BAIL	3	SANJEEV KUMAR SINHA & ANR vs THE STATE OF BIHAR	Mr.MUKESH KUMAR	Mr.CHANDRA BHUSHAN PRASAD(APP) Mr.SATYENDRA KUMAR BHATNAGAR Mr.DEEPAK KUMAR
143.	CR. MISC./20069/2015 with A.BAIL IPC 467,46A.BAIL	5	PRAMOD PASWAN vs THE STATE OF BIHAR	Mr.DR. SHASHI SHEKHAR KISHORE Mr.SHIVPUJAN SAHAY	Mr.DASHRATH MEHTA(APP)
144.	CR. MISC./20199/2015 A.BAIL IPC 467,468 A.BAIL	3	JAI NARAYAN ROY vs THE STATE OF BIHAR	Mr.DINESH PRASAD VERMA Mr.BRAJESH VERMA	Mr.PRAMOD KR.PANDEY(APP)
145.	CR. MISC./20071/2015 A.BAIL IPC 420,406A.BAIL	5	MOTILAL SAH & ORS vs THE STATE OF BIHAR	Mr.SHAKIL AHMAD KHAN	Mr.DR. INDIWAR KUMARI (APP) Mr.HARENDRA KUMAR TIWARY
146.	CR. MISC./20072/2015 with A.BAIL 307,448,341A.BAIL	4	BIMLESH YADAV @ BIMLESH KUMAR & ORS. vs THE STATE OF BIHAR	Mr.BIRENDRA KUMAR	Mr.AMBIKA BHAGAT(SPL.APP)
147.	CR. MISC./22171/2015 A.BAIL IPC 307/147 A.BAIL	1	DHARMENDRA YADAV & ANR vs THE STATE OF BIHAR	Mr.BIRENDRA KUMAR	Mr.RAM SHANKAR DAS (SPL.PP)
148.	CR. MISC./20144/2015 A.BAIL 363,365,506A.BAIL	4	SANTOSH KUMAR & ANR vs THE STATE OF BIHAR	Mr.JITENDRA NATH TIWARY Mr.NAWAL KISHORE SINGH Mr.UPENDRA MISHRA	Mr.MD. SUFIYAN(APP)

<b>PATNA HIGH COURT</b>	<b>229</b>	<b>Wednesday 26<sup>th</sup> August, 2015</b> Mr. Justice Ashwani Kumar Singh
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149.	CR. MISC./20161/2015 A.BAIL IPC 147,148A.BAIL	1	RAJENDRA PRASAD SINGH @ RAJENDRA SINGH vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA	Mr.DR. RAVINDRA KUMAR (APP) Mr.NILESH KUMAR
150.	CR. MISC./20206/2015 A.BAIL IPC 406,419A.BAIL	3	ARINJAY KUMAR SINGH & ORS. vs THE STATE OF BIHAR	Mr.ANUJ KUMAR Mr.PREM SHEELA PANDEY	Mr.M.RAB(APP) Mr.VIRENDRA KUAR
151.	CR. MISC./20212/2015 A.BAIL IPC 420/406A.BAIL	3	SMT. LALMUNI DEVI & ORS vs STATE OF BIHAR & ANR	Mr.SATRUDHAN KUMAR	Mr.SUCHETA YADAV (APP) Mr.RAM JANAM MAHARAJ
152.	CR. MISC./20250/2015 A.BAIL 135 ELECTRIA.BAIL	3	PREM RAWAT vs STATE OF BIHAR & ANR	Mr.AJAY MISHRA	Mr.PARMANAND PRASAD (APP) Mr.VINAY KIRTI SINGH
153.	CR. MISC./20259/2015 A.BAIL 420,406 IPCA.BAIL	3	JABBAR HUSSAIN vs THE STATE OF BIHAR	Mr.SANGEET DEOKULIAR Mr.AMRENDRA KUMAR	Mr.RAM CHANDRA SINGH(APP) Smt.SHEELA SHARMA Mr.SHIVENDRA KUMAR ROY Mr.RAJ KISHORE SINGH(APP)
154.	CR. MISC./20340/2015 A.BAIL IPC 447,323A.BAIL	1	SAMSUL MIAN vs THE STATE OF BIHAR	Mr.AJAY KUMAR SINGH	
155.	CR. MISC./20346/2015 A.BAIL IPC 341,447A.BAIL	1	SHATRUDHAN SAH vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR PANDEY	Mr.PRADEEP NARAYAN KR.(APP) Mr.VIJAY SHANKAR SHRIVASTAVA Mr.PRAVIN KUMAR
156.	CR. MISC./20359/2015 A.BAIL IPC 307/341A.BAIL	3	RAJ KUMAR MAHTO & ORS vs THE STATE OF BIHAR	Mr.VIJAY SHANKAR SHRIVASTAVA	Mr.ZAINUL ABEDIN (APP) Mr.PRAMOD KUMAR MALLICK Mr.SACHCHIDA NAND LAL KARAN Mr.PARMANAND PD.(APP)
157.	CR. MISC./20371/2015 A.BAIL 20,22 NDPS A.BAIL	1	ANIL YADAV vs THE STATE OF BIHAR	Mr.INDRAJIT KUMAR	
158.	CR. MISC./20373/2015 with A.BAIL 341,323,325A.BAIL	1	TUNA UPADHAYA vs THE STATE OF BIHAR	Mr.AMARENDRA KUMAR	Mr.RAM SHANKAR DAS(SPL.APP)
159.	CR. MISC./21058/2015 A.BAIL IPC 341/323 A.BAIL	1	TEJ NARAIN UPADHEYA@ NANHKAI UPADHEYA vs THE STATE OF BIHAR	Mr.GOPAL SWAROOP DUBEY Mr.ASHOK KUMAR GARG Mr.AMBUJ NAYAN CHAUBEY Mr.YOGENDRA KUMAR DWIVEDI	Mr.RAM SHANKAR DAS (SPL.PP)
160.	CR. MISC./20401/2015 A.BAIL 307,427,334A.BAIL	1	ASHOK SINGH & ANR vs THE STATE OF BIHAR	Mr.AKHILESHWAR SINGH	Mr.RAM NARESH ROY(APP)
161.	CR. MISC./20412/2015 A.BAIL 376(2)G,448A.BAIL	3	KRISHNA MURARI vs THE STATE OF BIHAR	Mr.DAVENDRA KUMAR PANDEY	Mr.MD. FAHIMUDDIN(APP)
162.	CR. MISC./20421/2015 A.BAIL IPC 120B/14A.BAIL	1	MD. SHAMS TABREZ @ MD. JUGNU & ANR vs THE STATE OF BIHAR	Mr.SATISH KUMAR SINHA Mr.SHAILESH KUMAR	Mr.UDAY CHANDRA PRASAD (APP)
163.	CR. MISC./20769/2015 A.BAIL IPC 304B,20A.BAIL	4	HARDEW RAI & ORS. vs THE STATE OF BIHAR	Mr.KRISHNA KANT SINGH	Mr.RAJENDRA NATH JHA(APP)
164.	CR. MISC./20911/2015 A.BAIL IPC 272,273A.BAIL	3	ASHOK SAH @ ASHOK KUMAR SAH vs THE STATE OF BIHAR	Mr.NAWAL KISHORE SINGH Mr.NIRANJAN PARIHAR	Mr.SMT.PUSHPA SINHA (APP)
165.	CR. MISC./21145/2015 A.BAIL IPC 307,43A.BAIL	3	MD. NAZIR @ NAZIRUDDIN & ORS vs THE STATE OF BIHAR	Mr.MD. NAUSHAD UZZOHA	Mr.ANIL KUMAR SINGH(APP)
166.	CR. MISC./21449/2015 A.BAIL 302,380,379A.BAIL	3	MD. IDRISH vs THE STATE OF BIHAR	Mr.RAMANUJ TIWARY	Mr.DURGESH NANDAN(APP)
167.	CR. MISC./21453/2015 A.BAIL IPC 498A/34A.BAIL	3	KUNDAN KUMAR SINGH @ KUNDAN SINGH vs STATE OF BIHAR & ANR	Mr.DR. SATYENDRA KUMAR SRIVASTAVA	Mr.ANANT KUMAR (APP) Mr.SATISH KUMAR SINGH Mr.DINESH MAHARAJ
168.	CR. MISC./21466/2015 A.BAIL IPC 366A/34A.BAIL	3	PANKAJ KUMAR SINGH vs THE STATE OF BIHAR	Mr.MADHAW PRASAD YADAW	Mr.DR. KUMAR UDAY PRATAP (APP)
169.	CR. MISC./21473/2015 A.BAIL 302,201,120A.BAIL	3	MUNIYA DEVI @ MUNNI DEVI vs THE STATE OF BIHAR	Mr.HARENDRA KUMAR SINGH Mr.ASHOK KUMAR	Mr.NARSINGH TANTI(APP)
170.	CR. MISC./21478/2015 A.BAIL 135 EL. ACTA.BAIL	3	NEELAM DEVI vs STATE OF BIHAR & ANR	Mr.SANJEEV KUMAR	Mr.RENU KUMARI (APP) Mr.VINAY KIRTI SINGH
171.	CR. MISC./21482/2015 with A.BAIL 406,420,34 A.BAIL	4	NARESH PRASAD MANDAL vs THE STATE OF BIHAR	Mr.PRAVEEN KUMAR Mr.NIHAR NANDAN AMBASTA	Mr.ASHOK KUMAR(APP)
172.	CR. MISC./24673/2015 A.BAIL IPC 406,42 A.BAIL	3	SIKANDAR YADAV vs THE STATE OF BIHAR	Mr.PRAVEEN KUMAR Mr.NIHAR NANDAN AMBASTA	Mr.ANANT KUMAR(APP)
173.	CR. MISC./21507/2015 with A.BAIL 420,372,34 A.BAIL	1	JAITUN KHATOON @ SAIMRUN KHATOON vs THE STATE OF BIHAR	Mr.ARUN Mr.SANJAY KUMAR @ S.K.	Mr.RAM CHANDRA SINGH(APP)
174.	CR. MISC./21983/2015 A.BAIL IPC 420/372 A.BAIL	1	SHEELA DEVI vs THE STATE OF BIHAR	Mr.DINESH CHOUDHARY Smt.PREM SHEELA PANDEY	Smt.R.P.S SINGH (APP)
175.	CR. MISC./21509/2015 A.BAIL IPC 302/341A.BAIL	1	BIBI ZIAUN KHATOON @ ZIAUN KHATOON & ORS vs THE STATE OF BIHAR	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL Mr.JYOTI PRABHAKAR	Mr.GOPESH KUMAR (APP) Mr.MD. HARUN QUARESHI
176.	CR. MISC./21517/2015 A.BAIL IPC 341,342A.BAIL	3	CHHOTU SINGH CHAUDHARY & ORS vs THE STATE OF BIHAR	Mr.SANJAY KUMAR TIWARY	Mr.DR. INDIWAR KUMARI (APP)

<b>PATNA HIGH COURT</b>	<b>230</b>	<b>Wednesday 26<sup>th</sup> August, 2015</b> Mr. Justice Ashwani Kumar Singh	
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177.	CR. MISC./21519/2015 A.BAIL IPC 147,323A.BAIL	3	JITENDRA KUMAR SINGH @ JITENDRA SINGH & ORS vs STATE OF BIHAR & ANR	Mr.LAKSHMI KANT SHARMA Mr.RAJESH KUMAR	Mr.AMBIKA BHAGAT(SPL.APP)
178.	CR. MISC./21520/2015 A.BAIL 498A,323,40A.BAIL	3	MD. KAMALUDDIN vs THE STATE OF BIHAR	Mr.DHANNJAY KUMAR NO 2	Mr.UMESHNAND PANDIT(APP)
179.	CR. MISC./21531/2015 A.BAIL IPC 436,34A.BAIL	1	MD. IRFAN & ANR. vs THE STATE OF BIHAR	Mr.RAKESH KUMAR SINHA	Mr.DINESH SINGH(APP) Mr.AMRENDRA KUMAR
180.	CR. MISC./21598/2015 A.BAIL 323,498A,34A.BAIL	3	BAL KRISHNA KUMAR @ BAL KRISHNA YADAV & ORS vs STATE OF BIHAR & ANR	Mr.UDAY CHAND PRASAD Mr.MANOJ KUMAR	Mr.ASHOK KR.SINGH 1(APP)
181.	CR. MISC./21599/2015 A.BAIL IPC 341,323A.BAIL	1	MD.LUKMAN KHAN @ LUKMAN KHAN & ORS vs THE STATE OF BIHAR	Mr.ARUN Mr.SANJAY KUMAR @ S.K.	Mr.JITENDRA KR. SINGH NO.1(APP)
182.	CR. MISC./21613/2015 A.BAIL IPC 479,44A.BAIL	1	BIRJU PASWAN vs THE STATE OF BIHAR	Mr.MANISH CHANDRA GANDHI	Mr.RAJIV NAYAN(APP)
183.	CR. MISC./21645/2015 with A.BAIL IPC 341/323A.BAIL	3	AKBAR @ AKBAR ALI vs THE STATE OF BIHAR	Mr.KAMAL KISHORE JHA	Mr.AMBIKA BHAGAT (SPL.APP)
184.	CR. MISC./23492/2015 A.BAIL IPC 379/307 A.BAIL	1	BHOLA @ SHAMIM @ SHAMIM AKHTAR vs THE STATE OF BIHAR	Mr.SAMIR KUMAR SINHA	Mr.AMBIKA BHAGAT (SPL.APP)
185.	CR. MISC./21661/2015 A.BAIL IPC 366/34A.BAIL	3	RAMAN DAS @ RAWAN KUMAR DAS vs THE STATE OF BIHAR	Mr.SYED MASLEH-UDDIN ASHRAF	Mr.C. JAWAHAR (APP)
186.	CR. MISC./21665/2015 with A.BAIL U/S 20/22 NA.BAIL	3	BRAHAMDEO RAI vs THE STATE OF BIHAR	Mr.VIJAY KUMAR SINHA Mr.SATYENDRA KUMAR BHATNAGAR	Mr.RENUKA RATNAKAR (APP)
187.	CR. MISC./30992/2015 A.BAIL 20/22 N.D. A.BAIL	3	BIMAL RAI vs THE STATE OF BIHAR	Mr.VIJAY KUMAR SINHA Mr.SATYENDRA KUMAR BHATNAGAR	Mr.GAJENDRA PRASAD YADAV (APP)
188.	CR. MISC./21670/2015 A.BAIL IPC 498A,3A.BAIL	1	RAJEEV KUMAR @ RAJEEV KUMAR MANDAL vs THE STATE OF BIHAR	Mr.DHIRENDRA KUMAR JHA Mr.KRISHNA CHANDRA JHA	Mr.LALAN KUMAR(APP)
189.	CR. MISC./21691/2015 with A.BAIL IPC 304(B)/A.BAIL	1	DINESH KUMAR @ BINESH KUMAR @ DINESH RAI vs STATE OF BIHAR & ANR	Mr.RAJEEV RANJAN NO.II	Mr.SATYENDRA NR. SINGH (APP)
190.	CR. MISC./22245/2015 A.BAIL IPC 304B,34 A.BAIL	1	NAGINA DEVI & ORS. vs STATE OF BIHAR & ANR	Mr.RAJEEV RANJAN NO.II	Mr.SATYENDRA NARAYAN SINGH (APP)
191.	CR. MISC./21736/2015 with A.BAIL IPC 409,420A.BAIL	3	RAHUL KUMAR vs THE STATE OF BIHAR THROUGH DG VIGILANCE	Mr.SUDHA CHANDRA Mr.RANJAY KUMAR SINGH Mr.SURENDRA KUMAR SINGH	Mr.RAMA KANT SHARMA(L.O./IC VIGI)
192.	CR. MISC./22344/2015 with A.BAIL IPC 409,420 A.BAIL	1	SHYAM NARAYAN PRASAD vs THE STATE OF BIHAR THROUGH DG VIGILANCE	Mr.ANIRUDH KUMAR SINGH Mr.SURENDRA KUMAR SINGH Mr.S HAFEZ AHMAD Mr.PRABHAT KUMAR SINGH	Mr.RAMAKANT SHARMA (L.O./IC VIGI)
193.	CR. MISC./22941/2015 A.BAIL IPC 409,420 A.BAIL	1	AJAY BHARDWAJ vs THE STATE OF BIHAR THROUGH D.G. VIGILANCE, PATNA	Mr.ANIRUDH KUMAR SINGH Mr.SURENDRA KUMAR SINGH Mr.S HAFEZ AHMAD Mr.RANJAY KUMAR SINGH Mr.PRABHAT KUMAR SINGH	Mr.RAMAKANT SHARMA (L.O./IC VIGI)
194.	CR. MISC./21744/2015 A.BAIL IPC 376/511A.BAIL	3	SHAMBHU CHAUDHARY vs THE STATE OF BIHAR	Mr.SHASHI SHEKHAR TIWARY	Mr.BHARAT BHUSHAN (APP)
195.	CR. MISC./22464/2015 A.BAIL IPC 364,36A.BAIL	3	RAJIV KUMAR vs THE STATE OF BIHAR	Mr.KRISHNA KUMAR YADAV Mr.CHOUDHARY SHYAM NANDAN	Mr.VEENA KUMARI JAISWAL(APP)
196.	CR. MISC./22527/2015 A.BAIL IPC 420,467A.BAIL	3	HIRA LAL SAHANI & ORS. vs THE STATE OF BIHAR	Mr.SHAKIL AHMAD KHAN	Mr.PREM KR.JHA(APP) Mr.MADAN JEET KUMAR Mr.ANIL KUMAR
197.	CR. MISC./22532/2015 A.BAIL 304B,201 IPA.BAIL	3	MEENA DEVI vs THE STATE OF BIHAR	Mr.PRABHU NARAYAN SHARMA Mr.BIMAL KUMAR Mr.ABHISHEK ANAND	Mr.RITA VERMA(APP)
198.	CR. MISC./22560/2015 A.BAIL IPC 302,36A.BAIL	3	KALAMUDDIN MIAN & ORS vs THE STATE OF BIHAR	Mr.KRISHNA KUMAR SINGH	Mr.RAJENDRA PD.NAT(APP)
199.	CR. MISC./22565/2015 A.BAIL IPC 363/365A.BAIL	3	RINKU DEVI & ANR vs THE STATE OF BIHAR	Mr.SATYA PRAKASH SINHA	Mr.A.M.P. MEHTA (APP) Mr.RAJEEV RANJAN Mr.BELA SINGH
200.	CR. MISC./22567/2015 A.BAIL IPC 302/328A.BAIL	3	RAM PRASAD SHARMA & ORS vs THE STATE OF BIHAR	Mr.UDAY CHAND PRASAD Mr.MANOJ KUMAR	Mr.SHYAM KUMAR SINGH (APP)
201.	CR. MISC./22570/2015 with A.BAIL 302,307,448A.BAIL	3	MD. ARIF @ MD. ARIF HUSSAIN & ORS vs THE STATE OF BIHAR	Mr.DINESH JHA	Mr.ANIL KR.SINGH 1(APP)
202.	CR. MISC./23550/2015 with A.BAIL 302,448,435 A.BAIL	1	MD. ZAFIR vs THE STATE OF BIHAR	Mr.DINESH JHA	Mr.BHANU PRATAP SINGH(APP)
203.	CR. MISC./23590/2015 A.BAIL IPC 147,148 A.BAIL	1	MD. FAIYAZ & ANR vs THE STATE OF BIHAR	Mr.DINESH JHA	Mr.BHANU PRATAP SINGH(APP)
204.	CR. MISC./22572/2015 A.BAIL IPC 302,34A.BAIL	3	PUNAM DEVI & ORS vs THE STATE OF BIHAR	Mr.NIRAJ KUMAR	Mr.MUKESH KUMAR SINGH(APP)
205.	CR. MISC./22585/2015 A.BAIL IPC 13 P/CA.BAIL	4	RAVINDRA PRASAD vs THE STATE OF BIHAR THROUGH THE VIGILANCE BUREAU OF INVESTIGATION	Mr.PREM PRAKASH PODDAR	Mr.RAMAKANT SHARMA(L/O(I.C.VIG)) Mr.RANA RANDHIR SINGH
206.	CR. MISC./22601/2015 A.BAIL IPC 376,50A.BAIL	4	MAN MOHAN OJHA vs THE STATE OF BIHAR	Smt.PREM SHEELA PANDEY Mr.SUKRITI DWIVEDI	Mr.MANISH KUMAR-II(APP) Mr.SANJEEV KUMAR SINGH
207.	CR. MISC./22611/2015 A.BAIL IPC 302,34A.BAIL	3	SAHEB YADAV & ORS vs THE STATE OF BIHAR	Mr.DHANNJAY KUMAR NO 2	Mr.KALYAN SHANKAR(APP)

<b>PATNA HIGH COURT</b>	<b>231</b>	<b>Wednesday 26<sup>th</sup> August, 2015</b> Mr. Justice Ashwani Kumar Singh	
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208.	CR. MISC./22612/2015 A.BAIL IPC 498A,3A.BAIL	3	ABHAY KUMAR SINHA @ ABHAY KUMAR vs THE STATE OF BIHAR	Mr.DIWAKAR PRASAD SINGH	Mr.P.K.CHAURASIA(APP) Mr.MANOJ KUMAR
209.	CR. MISC./22615/2015 A.BAIL IPC 379/411A.BAIL	3	SHUBHAM KUMAR vs THE STATE OF BIHAR	Mr.BHASKAR SHANKAR Mr.SAKET KUMAR SINGH Mr.MITHILESH KUMAR SINGH	Mr.MANISH KUMAR 2 (APP)
210.	CR. MISC./22625/2015 with A.BAIL 307,341,323A.BAIL	3	SUSHMA DEVI vs THE STATE OF BIHAR	Mr.GAUTAM SHAH Mr.RAJESH KUMAR	Mr.ASLAM ANSARI(APP) Mr.DILIP KUMAR Mr.RANJEET KUMAR
211.	CR. MISC./23567/2015 A.BAIL IPC 498A/30 A.BAIL	1	UDAY SAO vs THE STATE OF BIHAR	Mr.GAUTAM SHAH Mr.RAJESH KUMAR Mr.RAJEEV KUMAR	Mr.RAM SUMIRAN ROY(APP) Mr.DILIP KUMAR Mr.RANJEET KUMAR
212.	CR. MISC./22630/2015 A.BAIL 307,341,323A.BAIL	3	ABHISHEK @ ABHISHED KUMAR @ ABHISHEK KUMAR JHA vs THE STATE OF BIHAR	Mr.SATISH KUMAR SINGH Mr.DINESH MAHARAJ	Mr.L.K.SHARMA(APP)
213.	CR. MISC./22634/2015 A.BAIL IPC 304B,3A.BAIL	3	RAM BALAK SINGH & ANR. vs THE STATE OF BIHAR	Mr.VASANT VIKAS Mr.SRI KRISHNA RANJAN	Mr.NIRMAL KUMAR SINHA(APP)
214.	CR. MISC./22645/2015 A.BAIL IPC 302/307A.BAIL	3	LAL BABU RAI vs THE STATE OF BIHAR	Mr.MUKESH KUMAR SINGH	Mr.H.A. KHAN (APP) Mr.MADHAW PRASAD YADAW
215.	CR. MISC./22649/2015 A.BAIL 304B,201,12A.BAIL	4	SULTAN & ORS vs THE STATE OF BIHAR	Mr.PRAVIN KUMAR	Mr.AMITESH KUMAR(APP)
216.	CR. MISC./22651/2015 A.BAIL 302,120B,34A.BAIL	3	PHULBA DEVI. vs THE STATE OF BIHAR	Mr.BELA SINGH Mr.RAJEEV RANJAN	Mr.ASLAM ANSARI(APP)
217.	CR. MISC./22661/2015 A.BAIL 341,323,324A.BAIL	3	MUKHTAR PASWAN vs THE STATE OF BIHAR	Mr.SATISH KUMAR SINGH Mr.DINESH MAHARAJ	Mr.L.K.SHARMA(APP)
218.	CR. MISC./22683/2015 A.BAIL IPC 363,36A.BAIL	3	SRI RAM CHOUDHARY vs THE STATE OF BIHAR	Mr.GIRISH CHANDRA JHA Mr.GOVIND MOHAN THAKUR	Mr.DR.INDIWAR KUMARI(APP)
219.	CR. MISC./22685/2015 A.BAIL 304B IPCA.BAIL	3	KAUSHLESH PASWAN vs THE STATE OF BIHAR	Mr.AMARENDRA KUMAR SINGH	Mr.AKBAR ALI(APP)
220.	CR. MISC./22723/2015 A.BAIL IPC 498A/40A.BAIL	3	TAIYAR KHATOON & ORS. vs THE STATE OF BIHAR	Mr.DHRAMVEER	Mr.ASHA KUMARI (APP)
221.	CR. MISC./22737/2015 A.BAIL IPC 376,323A.BAIL	3	MD. PERWEJ vs THE STATE OF BIHAR	Mr.MD. QUMRUL HODA	Mr.DR. KR.UDAY PRATAP (APP)
222.	CR. MISC./22755/2015 A.BAIL IPC 304B,20A.BAIL	3	AJAY KUMAR & ORS vs THE STATE OF BIHAR	Mr.SANJAY KUMAR @ MANU Mr.PARWEJ KHAN	Mr.NITYA NAND TIWARY (APP)
223.	CR. MISC./22759/2015 A.BAIL IPC 364,302A.BAIL	3	ANIL SHARMA vs THE STATE OF BIHAR	Mr.BINOD KUMAR Mr.ARUN KUMAR GUPTA	Mr.ANANT KUMAR (APP)
224.	CR. MISC./22881/2015 A.BAIL 302,201,34 A.BAIL	4	WAKIL PRASAD YADAV @ WAKIL YADAV & ORS vs THE STATE OF BIHAR	Mr.SANJEEV RANJAN Mr.SATISH NARAYAN SINHA Mr.SHISHIR KUMAR	Mr.RAJIV NAYAN(APP)
225.	CR. MISC./22947/2015 A.BAIL 363,364,372A.BAIL	3	SURESH SHARMA & ORS vs THE STATE OF BIHAR	Mr.MD. HELAL AHMAD Mr.MD. ANJUM AKHTER	Mr.NIRMALA KUMARI(APP) Mr.MD. MUSOWIR
226.	CR. MISC./23020/2015 with A.BAIL IPC 302/34A.BAIL	3	SUJEET CHAUDHARY vs THE STATE OF BIHAR	Mr.BIPIN KUMAR Mr.ARUN KUMAR	Mr.NAGENDRA PRASAD (APP)
227.	CR. MISC./23533/2015 A.BAIL IPC 302/34 A.BAIL	1	RAJ KUMAR CHOUDHARY vs THE STATE OF BIHAR	Mr.RAM PRAWESH KUMAR	Mr.INDU KUMARI SRIVASTAVA (APP)
228.	CR. MISC./23152/2015 A.BAIL IPC 406,40A.BAIL	3	KRISHA DEO MEHTA @ KRISHNADEO MEHTA vs THE STATE OF BIHAR	Mr.ANIL KUMAR ANAL Mr.BINOD KUMAR SINHA	Mr.AHMAD ALI(APP)
229.	CR. MISC./23163/2015 A.BAIL 448,341,323A.BAIL	3	AMIRAK MAHTO @ AMRIKA MAHTO & ORS. vs THE STATE OF BIHAR	Mr.TILAK SAO	Mr.SADANAND PASWAN(SPL.APP)
230.	CR. MISC./23197/2015 A.BAIL IPC 307/341A.BAIL	3	CHANDAN KUMAR @ CHANDAN SINGH vs THE STATE OF BIHAR	Mr.SHAILESH KUMAR	Mr.ANITA KUMARI SINGH (APP)
231.	CR. MISC./23219/2015 A.BAIL IPC 366,36A.BAIL	4	CHANDANI DEVI @ CHANANI DEVI @ CHANDANI KUMARI vs THE STATE OF BIHAR	Mr.ALOK KUMAR Mr.ARJUN KUMAR	Mr.ARVIND KUMAR PANDEY(APP)
232.	CR. MISC./23334/2015 A.BAIL IPC 498A,32A.BAIL	4	RAVINDRA KUMAR PASWAN @ RAVINDRA PASWAN vs STATE OF BIHAR & ANR	Mr.MD. SOBAN ASGHAR	Mr.S.N.SHUKLA (APP) Mr.ANANT KUMAR BHASKAR Mr.SANJAY KUMAR JHA
233.	CR. MISC./23378/2015 A.BAIL IPC 307/34A.BAIL	3	MERAJ @ MD. MERAJ & ANR vs THE STATE OF BIHAR	Mr.MD. HELAL AHMAD	Mr.MEENA SINGH (APP)
234.	CR. MISC./23387/2015 A.BAIL IPC 307/379A.BAIL	3	MD. AZAD @ AZAD vs THE STATE OF BIHAR	Mr.RAGHVENDRA KUMAR SINGH	Mr.SURENDRA KUMAR (APP)
235.	CR. MISC./23389/2015 A.BAIL IPC 307/341A.BAIL	3	BIRENDRA SAH vs THE STATE OF BIHAR	Mr.DINESH MAHARAJ Mr.SATISH KUMAR SINGH	Mr.SANJAY KUMAR TIWARY 1 (APP)
236.	CR. MISC./23402/2015 A.BAIL IPC 302/201A.BAIL	3	PRAMOD ROY & ANR. vs THE STATE OF BIHAR	Mr.MANOJ KUMAR Mr.RAJ NARAYAN MISHRA	Mr.MANOJ KUMAR (APP) Mr.MADAN JEET KUMAR
237.	CR. MISC./23445/2015 A.BAIL IPC 307147/A.BAIL	3	GORAKH NATH SINGH @ GORAKH SINGH & ORS vs THE STATE OF BIHAR	Mr.RAGHUNANDAN KUMAR SINGH Mr.BIMAL KUMAR	Mr.MUKESH KR. SINGH (APP) Mr.DHARMENDRA KUMAR Mr.PREM RANJAN KUMAR
238.	CR. MISC./23458/2015 A.BAIL IPC 341/32A.BAIL	3	BIKKI KUMAR & ANR vs THE STATE OF BIHAR	Mr.SUNIL KUMAR SINGH Mr.ASHOK KUMAR	Mr.KALYAN SHANKAR(APP)

<b>PATNA HIGH COURT</b>	<b>232</b>	<b>Wednesday 26<sup>th</sup> August, 2015</b> Mr. Justice Ashwani Kumar Singh	
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239.	CR. MISC./23473/2015 A.BAIL IPC 302/30A.BAIL	3	ANIL SINGH @ ANIL KUMAR SINGH vs THE STATE OF BIHAR	Mr.AMARESH KUMAR SINHA Mr.NAGADEO CHOUBEY	Mr.DR.AJIT KUMAR(APP)
240.	CR. MISC./23476/2015 A.BAIL IPC 307/147A.BAIL	4	PUKARI SHARMA & ORS vs THE STATE OF BIHAR	Mr.VINOD KUMAR	Mr.VEENA KUMARI JAISWAL (APP) Mr.BIRENDRA KUMAR Mr.BIMAL KUMAR
241.	CR. MISC./23482/2015 A.BAIL IPC 307/341A.BAIL	3	HARICHARAN SINGH vs THE STATE OF BIHAR	Mr.BRIJ KISHOR MISHRA Mr.SACHIDA NAND RAI	Mr.GOPESH KUMAR (APP)
242.	CR. MISC./23497/2015 A.BAIL IPC 307/32A.BAIL	3	SOHAN YADAV & ANR vs THE STATE OF BIHAR	Mr.SOURENDRA PANDEY Mr.RAJESH KUMAR MISHRA	Mr.YOGENDRA KUMAR SINGH(APP)
243.	CR. MISC./23597/2015 A.BAIL IPC 302,34A.BAIL	3	SANTOSH GIRI vs THE STATE OF BIHAR	Mr.AWADHESH PRASAD SINHA Mr.KUMAR MRITUNJAY NARAIN	Mr.SHAIKENDRA KUMAR NO.1(APP)
244.	CR. MISC./23610/2015 A.BAIL IPC 363,365A.BAIL	3	DINA NATH SAH & ORS. vs THE STATE OF BIHAR	Mr.SANJAY KUMAR SRIVASTAVA Mr.RABI BHUSHAN PRASAD NO. 1	Mr.A.DAYAL(APP)
245.	CR. MISC./23631/2015 A.BAIL IPC 147/148A.BAIL	3	SWARAN PRATAP SINGH @ BABU SAHAB vs THE STATE OF BIHAR	Mr.RAKESH NARAYANSINGH Mr.ASHUTOSH RANJAN PANDEY	Mr.ANUSAIYA JAISWAL (APP)
246.	CR. MISC./23650/2015 A.BAIL IPC 406/419A.BAIL	3	RAUNAK KUMAR vs THE STATE OF BIHAR	Mr.ATUL KUMAR PANDEY	Mr.MD.ARIF (APP)
247.	CR. MISC./23712/2015 A.BAIL IPC 406,409A.BAIL	3	KISHORE KUMAR DAS vs THE STATE OF BIHAR	Mr.AMIT KUMAR	Mr.MADHURANAND JHA(APP)
248.	CR. MISC./23725/2015 A.BAIL 363,366 IPCA.BAIL	4	JAGMALA DEVI @ JAGMAYA DEVI vs THE STATE OF BIHAR	Mr.RAJEEV RANJAN SINHA	Mr.J.N.THAKUR(APP)
249.	CR. MISC./23786/2015 A.BAIL 302,307,448A.BAIL	3	RAMESHWAR SHARMA & ORS vs THE STATE OF BIHAR	Mr.ANUJ KUMAR Mr.JAVED ASLAM	Mr.ATAUR RAHMAN(APP) Mr.KARANDEEP KUMAR
250.	CR. MISC./23809/2015 A.BAIL 364A IPCA.BAIL	3	ROBIN YADAV @ RAVINDRA YADAV @ RABIN YADAV vs THE STATE OF BIHAR	Mr.SATYA PRAKASH Mr.BINDHYACHAL SINGH Mr.SACHIN KUMAR	Mr.PREM KUMAR JHA(APP)
251.	CR. MISC./23830/2015 with A.BAIL IPC 302,201A.BAIL	4	BIBI ZOHRA KHATOON vs THE STATE OF BIHAR	Mr.SANJAY KUMAR SHARMA	Mr.YOGENDRA KUMAR(APP)
252.	CR. MISC./24188/2015 A.BAIL IPC 302,201 A.BAIL	3	MD. AKBAR @ AKBAR vs THE STATE OF BIHAR	Mr.SANJAY KUMAR SHARMA	Mr.YOGENDRA KUMAR(APP)
253.	CR. MISC./23839/2015 A.BAIL IPC 302,32A.BAIL	3	SANGEETA DEVI vs THE STATE OF BIHAR	Mr.RAKESH KUMAR	Mr.ARUN KUMAR SINGH- 5(APP) Mr.MUKESH KUMAR
254.	CR. MISC./23863/2015 A.BAIL IPC 419/420A.BAIL	3	RUP KISHORE SHUKLA @ SHARMA @ ROOP KISHORE SHUKLA vs THE STATE OF BIHAR	Mr.DR. MANOJ KUMAR Mr.SWEETY SINHA	Mr.MANOJ KUMAR (APP) Mr.RANJEET KUMAR DAS NO.- 2
255.	CR. MISC./23876/2015 A.BAIL IPC 302/34A.BAIL	3	BHIKHARI PASWAN & ORS vs THE STATE OF BIHAR	Mr.BELA SINGH Mr.RAJEEV RANJAN	Mr.MD. ASLAM ANSARI (APP)
256.	CR. MISC./23950/2015 A.BAIL IPC 413,414A.BAIL	3	SUBODH YADAV vs THE STATE OF BIHAR	Mr.RANJAN KUMAR JHA	Mr.ANAND KISHORE CHOUDHARY(APP)
257.	CR. MISC./23972/2015 A.BAIL IPC 379,43A.BAIL	3	KAMALDEO YADAV vs THE STATE OF BIHAR	Mr.BIRENDRA KUMAR Mr.ANIRBAN KUNDU	Mr.T.P.MANDAL(APP)
258.	CR. MISC./24037/2015 A.BAIL IPC 302,32A.BAIL	3	MD. SANJAR & ORS vs THE STATE OF BIHAR	Mr.NAGENDRA PD. YADAV Mr.RANVIJAY SINGH	Mr.ANIL KUMAR SINGH(APP)
259.	CR. MISC./24038/2015 A.BAIL IPC 304B/34A.BAIL	3	GANESH THAKUR vs THE STATE OF BIHAR	Mr.CHANDAN KUMAR KASHYAP	Mr.GAJENDRA PRASAD YADAV (APP) Mr.RAM NARESH SINGH
260.	CR. MISC./24381/2015 A.BAIL IPC 406/420A.BAIL	3	BISHUNDEO RAI vs STATE OF BIHAR & ANR	Mr.BINOD KUMAR SINHA	Mr.BRAJ KISHORE PD.(APP)
261.	CR. MISC./24502/2015 A.BAIL IPC 302/120A.BAIL	3	MANOJ KUMAR vs THE STATE OF BIHAR	Mr.SHEO KUMAR PRASAD	Mr.PRADIP NR. KUMAR (APP)
262.	CR. MISC./24705/2015 A.BAIL 307,49A,341A.BAIL	3	MANISH KUMAR vs THE STATE OF BIHAR	Mr.MAHESHWAR PRASAD	Mr.ARUN KR.SINGH 5(APP) Mr.BINAY KUMAR Mr.ARVIND PRASAD SINGH
263.	CR. MISC./24879/2015 A.BAIL 420,409,34 A.BAIL	3	MD. ISTEYAUQUE ALAM @ MD. ISTAYEK ALAM vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA	Mr.PARMANAND KUMAR(APP)
264.	CR. MISC./24892/2015 A.BAIL 307,323,324A.BAIL	3	INDERDEO CHOUDHARY & ORS. vs THE STATE OF BIHAR	Mr.VISHWA RANJAN CHOUDHARY	Mr.RANA RANDHIR SINGH(APP)
265.	CR. MISC./25077/2015 A.BAIL IPC 147,148A.BAIL	3	SRI BHAGWAN RAI vs THE STATE OF BIHAR	Mr.HARI MOHAN TRIPATHI	Mr.SMT. ANUSAIYA JAISWAL(APP)
266.	CR. MISC./25176/2015 A.BAIL 302,307,448A.BAIL	3	AMRENDRA KUAR & ANR vs THE STATE OF BIHAR	Mr.KRISHNA KANT SINGH	Mr.ARUN KUMAR(APP)
267.	CR. MISC./25501/2015 A.BAIL 457,380 IPCA.BAIL	3	DILIP KUMAR SONI vs THE STATE OF BIHAR	Mr.SURENDRA KISHORE THAKUR	Mr.UMANATH MISHRA(APP)
268.	CR. MISC./25541/2015 A.BAIL IPC 304B/34A.BAIL	3	PHOOL KUMARI DEVI & ANR. vs THE STATE OF BIHAR	Mr.RAM GANESH	Mr.M.DAYAL (APP)

<b>PATNA HIGH COURT</b>	<b>233</b>	<b>Wednesday 26<sup>th</sup> August, 2015</b> Mr. Justice Ashwani Kumar Singh	
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269.	CR. MISC./25543/2015 A.BAIL IPC 341,323A.BAIL	3	MANISH KUMAR @ MANISH SINGH & ANR vs THE STATE OF BIHAR	Mr.NILESH KUMAR	Mr.DASHRATH MEHTA (APP)
270.	CR. MISC./25556/2015 A.BAIL IPC 302/307A.BAIL	3	PANKAJ SAH & ANR vs THE STATE OF BIHAR	Mr.NARENDRA KUMAR	Mr.RAMESH CHANDRA (APP)
271.	CR. MISC./25605/2015 A.BAIL IPC 307/147A.BAIL	3	SANJEEV KUMAR CHOUDHARY @ SANJEEV CHOUDHARY & ORS vs THE STATE OF BIHAR	Mr.AJAY KUMAR JHA	Mr.SHAIENDRA KUMAR SINGH (APP)
272.	CR. MISC./25615/2015 A.BAIL IPC 436/427A.BAIL	3	KRISHNA YADAV & ORS vs THE STATE OF BIHAR	Mr.BHASKAR SHANKAR Mr.RAKESH SINGH Mr.MEENA SINGH	Mr.RAM SHANKAR DAS (SPL.PP) Mr.VIJAY BHARTI
273.	CR. MISC./25619/2015 A.BAIL IPC 307/379A.BAIL	3	RAJESH PRASAD vs THE STATE OF BIHAR	Mr.KRISHNA DEO RAJ	Mr.MEENA SINGH (APP)
274.	CR. MISC./25626/2015 A.BAIL IPC 498A,36A.BAIL	3	RAM NARESH PANDIT @ NARESH PANDIT vs THE STATE OF BIHAR	Mr.AJAY KUMAR Mr.SAROJ KUMAR	Mr.ANIL KUMAR(APP)
275.	CR. MISC./25639/2015 A.BAIL IPC 302,328A.BAIL	3	INDU DEVI & ANR vs THE STATE OF BIHAR	Mr.SHIVA SHANKAR SHARMA Mr.ARUN KUMAR SINHA Mr.KUNWAR DIGVIJAY SINGH	Mr.R.B.ROY RAMAN(APP)
276.	CR. MISC./25646/2015 A.BAIL IPC 302,34A.BAIL	3	ANJANI KUMAR CHAUDHARY & ANR vs THE STATE OF BIHAR	Mr.RAJAN Mr.VAIDEHI RAMAN PRASAD SINGH	Mr.SADANAND PASWAN(SPL.PP)
277.	CR. MISC./25650/2015 A.BAIL IPC 307,49A.BAIL	4	FAISAL MAHBOOB vs STATE OF BIHAR & ANR	Mr.ZEYAUH HODA	Mr.ASHRAF ANSARI(APP) Mr.RAKESH SINGH Mr.SAKET KUMAR SINGH
278.	CR. MISC./25678/2015 A.BAIL 302,201,120A.BAIL	3	KASHI NATH SHARMA & ORS vs THE STATE OF BIHAR	Mr.MANISH KUMAR NO-2	Mr.SMT. SUMAN KUMARI SINGH(APP) Mr.PRAVEEN PRAKASH
279.	CR. MISC./25683/2015 A.BAIL U/S 25(I-B)A.BAIL	3	MD. KAMRUDDIN @ SADANA@SADINA vs THE STATE OF BIHAR	Mr.MD. HARUN QUARESHI	Mr.S.N.SHUKLA (APP)
280.	CR. MISC./25684/2015 A.BAIL 376 IPCA.BAIL	3	MD. APHATAB ANSAREE @ AFTAB @ MD. AFTAB ANSARI vs THE STATE OF BIHAR	Mr.ASHOK KUMAR MISHRA Mr.RISHIT DEO KUMAR SINGH Mr.AMIT KUMAR MISHRA	Mr.NITYANAND(APP)
281.	CR. MISC./25696/2015 A.BAIL IPC 304B,1A.BAIL	3	CHANDAN KUMAR THAKUR & ANR vs THE STATE OF BIHAR	Mr.SURYA NARAYAN ROY	Mr.UMESHANAND PANDIT(APP)
282.	CR. MISC./25731/2015 A.BAIL IPC 414A.BAIL	3	CHHOTAN RAI vs THE STATE OF BIHAR	Mr.SHAKIL AHMAD KHAN	Mr.GULNAR BEGUM (APP)
283.	CR. MISC./25831/2015 A.BAIL 302,328,34 A.BAIL	3	MD. NAUSHAD @ MD. NAUSHAD ALAM & ANR. vs THE STATE OF BIHAR	Mr.RAJANI KANT SINGH	Mr.AJAY KUMAR 2(APP)
284.	CR. MISC./25844/2015 A.BAIL IPC 302,201A.BAIL	3	CHANDAN KUMAR SHARMA @ CHANDAN SHARMA vs THE STATE OF BIHAR	Mr.ANIRUDH KUMAR SINHA Mr.RATHORE VASUNDHARA	Mr.ZAINUL ABEDIN (APP)
285.	CR. MISC./25846/2015 with A.BAIL 302,34 IPC&A.BAIL	3	MAHENDRA MANDAL vs THE STATE OF BIHAR	Mr.JANKI NANDAN PRASAD Mr.BRIJ NANDAD PRASAD	Mr.RAM NARESH ROY(APP) Mr.DEBESH KUMAR PODDAR Mr.VIVEKANAND VIVEK
286.	CR. MISC./25918/2015 A.BAIL IPC 302,34 A.BAIL	3	ARJUN MANDAL & ORS vs THE STATE OF BIHAR	Mr.JANKI NANDAN PRASAD Mr.BRIJ NANDAD PRASAD	Mr.RAM NARESH ROY (APP)
287.	CR. MISC./25903/2015 A.BAIL IPC 364/34A.BAIL	3	MATHURA RAVIDAS vs THE STATE OF BIHAR	Mr.PANKAJ KUMAR SINHA	Mr.MD. ATAUR RAHMAN (APP)
288.	CR. MISC./25931/2015 A.BAIL IPC 498A,30A.BAIL	3	GITA DEVI & ORS. vs THE STATE OF BIHAR	Mr.VIVEKA NANDSINGH	Mr.RAJ KISHORE SINGH(APP)
289.	CR. MISC./25944/2015 A.BAIL 406,460,467A.BAIL	3	DESH NAYAKAM @ DESHNAYAKAM @ DESH NAYAKAN vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR @ S.K. Mr.ARUN	Mr.TAPESHWAR SHARMA(APP) Mr.ABHAY KUMAR
290.	CR. MISC./25983/2015 A.BAIL IPC 414 & 2A.BAIL	3	VIJOY SINGH @ FANTUSH SINGH vs THE STATE OF BIHAR	Mr.VIJAY KUMAR Mr.MURARI NARAIN CHAUDHARY	Mr.ASHA DEVI(APP)
291.	CR. MISC./26025/2015 A.BAIL 365 IPCA.BAIL	3	AJIT PANDIT @ AJEET PANDIT vs THE STATE OF BIHAR	Mr.VIVEKA NANDSINGH	Mr.RAJ KISHORE SINGH(APP)
292.	CR. MISC./26050/2015 A.BAIL IPC 467,468A.BAIL	3	MADHUKANT KUMAR vs THE STATE OF BIHAR	Mr.TARUN PRASAD MANDAL Mr.BHOLA PRASAD	Mr.B.N.PANDEY(APP)
293.	CR. MISC./26051/2015 A.BAIL IPC 376,323A.BAIL	3	MD. ASHFAQUE vs THE STATE OF BIHAR	Mr.RAJENDRA PRASAD SAH Mr.RATNAKAR AMBASTHA	Mr.RAJ BALLABH SINGH (APP)
294.	CR. MISC./26058/2015 A.BAIL 406,34 IPCA.BAIL	3	PARMANAND PRASAD vs THE STATE OF BIHAR	Mr.DEWENDRA NARAYAN SINGH	Mr.MURLIDHAR(APP) Mr.SHAIENDRA KUMAR SINGH
295.	CR. MISC./26080/2015 A.BAIL IPC 363,366A.BAIL	3	SHANKAR RAY @ GORISHANKAR RAY @ GAURI SHANKR RAI vs THE STATE OF BIHAR	Mr.GAGAN DEO YADAV	Mr.ZAINUL ABEDIN (APP)
296.	CR. MISC./26100/2015 A.BAIL 498A IPCA.BAIL	4	SUMIT KUMAR vs STATE OF BIHAR & ANR	Mr.SANJIV SHARAN	Mr.LALLAN KUMAR(APP) Mr.ARUN KUMAR Mr.BIPIN KUMAR
297.	CR. MISC./26115/2015 A.BAIL 420,406,409A.BAIL	3	MANOJ KUMAR SINGH vs THE STATE OF BIHAR	Mr.SUMEET KUMAR SINGH Mr.SATYENDRA PRASAD SINGH	Mr.H.A.KHAN(APP)
298.	CR. MISC./26154/2015 A.BAIL IPC 147,148A.BAIL	3	BINOD SINGH & ORS vs THE STATE OF BIHAR	Mr.SANJAY KUMAR MISHRA	Mr.MD.FAHIMUDDIN(APP)
299.	CR. MISC./26171/2015 A.BAIL IPC 328,302A.BAIL	3	BHUPENDRA DUBEY @ BHUPENDRA PANDEY & ANR vs THE STATE OF BIHAR	Mr.DHANANJAY KUMAR TIWARY	Mr.SANJAY KR.PANDAY(APP)

<b>PATNA HIGH COURT</b>	<b>234</b>	<b>Wednesday 26<sup>th</sup> August, 2015</b> Mr. Justice Ashwani Kumar Singh
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300.	CR. MISC./26191/2015 A.BAIL 307,341,323A.BAIL	3	PHOOL HASSAN KHAN @ SHAMSHE ALAM KHAN & ORS vs THE STATE OF BIHAR	Mr.PANKAJ KUMAR JHA	Mr.PRANAV KUMAR(APP)
301.	CR. MISC./26207/2015 with A.BAIL 420,409,467A.BAIL	3	SHESH NARAIN PRASAD vs THE STATE OF BIHAR THROUGH VIGILANCE	Mr.JAGDHAR PRASAD	Mr.RAMAKANT SHARMA(L.O.,I/C VIG.)
302.	CR. MISC./24277/2015 A.BAIL IPC 409,420 A.BAIL	4	DASHRATH PRASAD vs THE STATE OF BIHAR THROUGH DG VIGILANCE	Mr.SUDHA CHANDRA Mr.SURENDRA KUMAR SINGH Mr.PRABHAT KUMAR SINGH	Mr.RAMAKANT SHARMA (L.O.,I/C VIGI)
303.	CR. MISC./26267/2015 A.BAIL 307,341,323A.BAIL	3	JAY PRAKASH SAH & ORS vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR PANDEY	Mr.KALYAN SHANKAR(APP)
304.	CR. MISC./26295/2015 A.BAIL IPC 409,42A.BAIL	4	RAJ MOHAN PATHAK vs THE STATE OF BIHAR	Mr.ASHUTOSH RANJAN PANDEY Mr.PRABHAT RANJAN SINGH	Mr.RAM ANURAG SINGH(APP)
305.	CR. MISC./26316/2015 A.BAIL 387,504,34 A.BAIL	4	SHABANAM KHATOON vs THE STATE OF BIHAR	Mr.RAJ KUMAR Mr.VIJAY KUMAR	Mr.M.DAYAL(APP)
306.	CR. MISC./26348/2015 A.BAIL 364,365,368A.BAIL	3	NITU KUMARI vs THE STATE OF BIHAR	Mr.RAVINDRA KUMAR	Mr.RAM ANURAG SINGH(APP)
307.	CR. MISC./26443/2015 A.BAIL IPC 307/323A.BAIL	4	SUNAINA DEVI & ANR vs THE STATE OF BIHAR	Mr.AMBIKA BHAGAT	Mr.M.DAYAL (APP)
308.	CR. MISC./26448/2015 A.BAIL IPC 307/379A.BAIL	3	BISHAMSHER RAUT @ VISHAMSHER RAUT & ORS. vs THE STATE OF BIHAR	Mr.RAMAKANT YADAV Mr.RAKESH KUMAR NO.1	Mr.S.M. RAHMAN (APP)
309.	CR. MISC./26449/2015 A.BAIL IPC 302/201A.BAIL	3	RAMASHISH PRASAD @ RAMASHISH SAW vs THE STATE OF BIHAR	Mr.BHASKAR SHANKAR Mr.MEENA SINGH Mr.MITHILESH KUMAR SINGH	Mr.ABHAY KUMAR RAI (APP)
310.	CR. MISC./26470/2015 A.BAIL IPC 387,504A.BAIL	3	VINOD KUMAR SINGH & ANR vs THE STATE OF BIHAR	Mr.ANAND KISHORE CHOUHARY Mr.AJAY NANDAN SAHAY	Mr.PRONATI SINGH (APP)
311.	CR. MISC./26477/2015 A.BAIL IPC 302,307A.BAIL	3	ASHUTOSH SINGH @ ASHUTOSH KUMAR SINGH & ANR. vs THE STATE OF BIHAR	Mr.SHASHI SHEKHAR TIWARY	Mr.B.M.P.SINHA (APP) Mr.SANJAY KUMAR
312.	CR. MISC./26487/2015 A.BAIL IPC 323/341A.BAIL	3	KAMALDEO YADAV & ORS vs THE STATE OF BIHAR	Mr.VIJAY KUMAR Mr.MURARI NARAIN CHAUDHARY	Mr.AMBIKA BHAGAT (SPL.APP)
313.	CR. MISC./26502/2015 A.BAIL IPC 304B/34A.BAIL	3	LAXMI DEVI vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR VERMA	Mr.MUSTAQUE ALAM (APP) Mr.RABI BHUSHAN PRASAD NO. 1
314.	CR. MISC./26555/2015 A.BAIL IPC 323/341A.BAIL	3	SUJIT KUMAR @ SUJIT KUMAR SAW & ANR vs THE STATE OF BIHAR	Mr.VINOD KUMAR	Mr.DR. M.K. GAUTAM (APP)
315.	CR. MISC./26624/2015 A.BAIL IPC 420,46A.BAIL	3	GUDIYA KUMARI @ GURIYA KUMARI vs THE STATE OF BIHAR	Mr.SURENDRA KUMAR SINGH	Mr.ANIL KUMAR SINGH(APP)
316.	CR. MISC./26627/2015 A.BAIL IPC 409,42A.BAIL	3	ABHIJIT BAHADUR vs THE STATE OF BIHAR	Mr.ASHUTOSH RANJAN PANDEY Mr.PRABHAT RANJAN SINGH	Mr.MD.FAHIMUDDIN(APP)
317.	CR. MISC./26651/2015 A.BAIL IPC 307,32A.BAIL	3	GANDHI RAI @ GYANI SINGH & ORS. vs THE STATE OF BIHAR	Mr.DHRAMVEER	Mr.S.DAYAL(APP)
318.	CR. MISC./26693/2015 A.BAIL IPC 406,42A.BAIL	4	SHATRUGHAN PRASAD vs THE STATE OF BIHAR	Mr.SHASHI BHUSHAN KUMAR	Mr.S.N.SHUKLA(APP)
319.	CR. MISC./26761/2015 A.BAIL IPC 363/366A.BAIL	3	TARIQUE HUSSAIN @ PINKU vs THE STATE OF BIHAR	Mr.BRIJ NANDAD PRASAD Mr.OBAIDUR RAHMAN	Mr.SMT. SUCHETA YADAV (APP)
320.	CR. MISC./26785/2015 A.BAIL IPC 302/323A.BAIL	3	KALAWATI DEVI & ANR. vs THE STATE OF BIHAR	Mr.MUKESH KUMAR	Mr.G.S. GUPTA (APP)
321.	CR. MISC./26790/2015 A.BAIL IPC 302/328A.BAIL	3	SANJU DEVI & ORS vs THE STATE OF BIHAR	Mr.RAKESH KUMAR Mr.SATYESHWAR PRASAD	Mr.RAJEEV NAYAN (APP)
322.	CR. MISC./26801/2015 A.BAIL IPC 406/409A.BAIL	5	ABHISHEK KUMAR @ AMISHESH KUMAR vs STATE OF BIHAR & ANR	Mr.BINOD KUMAR SINHA	Mr.ARVIND KUMAR PANDEY (APP) Mr.ANURAG SAURAV Mr.AWADHESH KUMAR Mr.RAM NARESH ROY(APP)
323.	CR. MISC./26855/2015 A.BAIL IPC 302,37A.BAIL	3	RAJU GOPE vs THE STATE OF BIHAR	Mr.NITYANAND KUMAR	
324.	CR. MISC./26878/2015 A.BAIL IPC 496,42A.BAIL	3	MUKESH KUMAR YADAV vs THE STATE OF BIHAR	Mr.DHIRENDRA KUMAR SINHA Mr.YASHPAL YADAV	Mr.NIRMAL KUMAR SINHA(APP)
325.	CR. MISC./26880/2015 A.BAIL 13 P/C ACA.BAIL	3	ARUN KUMAR CHOUDHARY vs THE STATE OF BIHAR THROUGH D.G. VIGILANCE	Mr.PRABHAT KUMAR SINGH Mr.MD. KAMALUDDIN	Mr.RAMAKANT SHARMA(L/O(I.C.VIG))
326.	CR. MISC./26887/2015 A.BAIL IPC 304B/34A.BAIL	3	RINJU DEVI vs THE STATE OF BIHAR	Mr.VINOD GAUTAM	Mr.PUSHPA SINHA 2 (APP)
327.	CR. MISC./26913/2015 A.BAIL IPC 379/341A.BAIL	4	UMESH SAH & ORS vs THE STATE OF BIHAR	Mr.BALESHWAR KAMAT	Mr.A.DAYAL (APP)
328.	CR. MISC./26935/2015 A.BAIL IPC 304B,2A.BAIL	3	BHIKHARI GIRI & ORS. vs THE STATE OF BIHAR	Mr.HARI KISHORE THAKUR	Mr.KANHAIYA KISHORE(APP)
329.	CR. MISC./26937/2015 A.BAIL IPC 307,33A.BAIL	3	RAM ASHIS YADAV vs THE STATE OF BIHAR	Mr.GAGAN DEO YADAV Mr.RAVI KUMAR	Mr.ASHRAF ANSARI(APP)
330.	CR. MISC./26963/2015 A.BAIL IPC 365A.BAIL	3	SANTOSH THAKUR vs THE STATE OF BIHAR	Mr.BIJAY BHUSHAN PRASAD	Mr.ASHOK KUMAR SINGH(APP)

<b>PATNA HIGH COURT</b>	<b>235</b>	<b>Wednesday 26<sup>th</sup> August, 2015</b> Mr. Justice Ashwani Kumar Singh
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331. CR. MISC./26975/2015 A.BAIL IPC 498A,3A.BAIL	3	DEEPESH SHARMA @ DEEPAK SHARMA vs STATE OF BIHAR & ANR	Mr.VIJAY SHANKAR SHRIVASTAVA	Mr.P.N.PANDIT(APP) Mr.MADHURENDRA KUMAR
332. CR. MISC./26988/2015 A.BAIL IPC 147/148A.BAIL	3	DHARMENDRA KUMAR @ DHARMENDRA KUMAR SINGH vs THE STATE OF BIHAR	Mr.SUNIL KUMAR SINGH	Mr.SHANTANU KUMAR (APP)
333. CR. MISC./27029/2015 A.BAIL IPC 302/147A.BAIL	3	VIJAY MISHRA vs THE STATE OF BIHAR	Ms.RANJANA PATHAK Mr.RAKESH SINGH Mr.MEENA SINGH	Mr.YOGENDRA KUMAR SINGH (APP)
334. CR. MISC./27040/2015 A.BAIL IPC 409,42A.BAIL	3	RAMA PATI RAI vs STATE OF BIHAR & ANR	Mr.SHREE KANT PANDEY Mr.NAGADEO CHOUBEY	Mr.M.DAYAL(APP)
335. CR. MISC./27048/2015 A.BAIL IPC 341,323A.BAIL	3	LAXMI MISTRI @ LAXMI KUMAR vs THE STATE OF BIHAR	Mr.SUNIL KUMAR	Mr.NAND KUMAR (APP) Mr.SUBROTESWAR DE Mr.LAXMI NARAYAN DAS Mr.SUBHDEEP DAS
336. CR. MISC./27052/2015 A.BAIL IPC 302,307A.BAIL	3	AJIT KUMAR SINGH @ SADHU SINGH vs THE STATE OF BIHAR	Mr.ABHAY KUMAR	Mr.BHARAT BHUSHAN(APP) Mr.BINDHYACHAL SINGH Mr.VIPIN KUMAR SINGH
337. CR. MISC./27086/2015 A.BAIL IPC 147,148A.BAIL	3	MD. MONAZIR @ MD. MUNAZIR vs THE STATE OF BIHAR	Mr.BISHWANATH PRASAD SINGH Mr.RAMASHANKAR SINGH	Mr.ANITA KUMARI (APP)
338. CR. MISC./27093/2015 A.BAIL IPC 302,20A.BAIL	3	SARWESH YADAV @ KUMAR SARWESH NANDAN @ KUMAR SARWESH vs THE STATE OF BIHAR	Mr.DHIRENDRA KUMAR SINHA Mr.YASHPAL YADAV	Mr.RAJ KISHORE SINGH(APP)
339. CR. MISC./27106/2015 A.BAIL U/S 25(I-A)A.BAIL	3	MD. FIROZ vs THE STATE OF BIHAR	Mr.MD. HARUN QUARESHI	Mr.SURENDRA PD.SINGH (APP)
340. CR. MISC./27193/2015 A.BAIL IPC 302/201A.BAIL	3	BIRBAL MAHALDAR vs THE STATE OF BIHAR	Smt.MADHURI LATA Mr.RAJNANDAN KUMAR	Mr.AMBIKA BHAGAT (SPL.APP)
341. CR. MISC./27205/2015 A.BAIL IPC 323,328A.BAIL	3	MD. AMZAD vs THE STATE OF BIHAR	Mr.PRASHANT SINHA	Mr.SMT. ANITA KUMARI (APP)
342. CR. MISC./27222/2015 A.BAIL IPC 409,420A.BAIL	3	YAMUNA SINGH vs STATE OF BIHAR & ANR	Mr.GIRISH CHANDRA SHARMA Mr.SHEEL BHADRA JHA Mr.SHYAM BIHARI SINGH	Mr.ASHOK KUMAR(APP) Mr.SHAIENDRA KUMAR SINGH Mr.AWADHESH KUMAR

**Wednesday the 26th August 2015**  
**Court No. 35 (AT 10.30 A.M.)**  
**Mr. Justice Rajendra Kumar Mishra**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<b><u>FOR ADMISSION</u></b>					
1.	CR. MISC./37736/2014 BAIL IPC 302,307,1R.BAIL-1	5 BABLOO TATWAN vs THE STATE OF BIHAR	Mr.AMARENDRA KUMAR Mr.SANJEEV KUMAR	Mr.MANOJ KR. 1(APP)	
2.	CR. MISC./48809/2014 BAIL IPC 304B,201,R.BAIL-1	5 INDAL KEWAT vs THE STATE OF BIHAR	Mr.SANTOSH KUMAR SINHA - 2 Mr.ARVIND PRASAD SINGH	Mr.SUNIL KR. PANDAY (APP)	
3.	CR. MISC./5305/2015 BAIL IPC 395,397R.BAIL- 1	4 GANESH PASWAN vs THE STATE OF BIHAR	Mr.KRISHNA KANT SINGH Mr.ANIL KUMAR SINHA	Mr.SHARDANAND JHA(APP)	
4.	CR. MISC./8576/2015 BAIL IPC 364R.BAIL-1	4 TULSI MANJHI vs THE STATE OF BIHAR	Mr.SHEIKH ARKAN AHMAD	Mr.BINOD KUMAR 3 (APP)	
5.	CR. MISC./10827/2015 BAIL IPC 302,307,1R.BAIL-1	5 DASRATH CHOUDHARY vs THE STATE OF BIHAR	Mr.SUMEET KUMAR SINGH Mr.SHYAM KUAMR	Mr.BINOD KUMAR -III(APP) Mr.NAGENDRA PRASAD Mr.SUNIL KUMAR PANDEY	
6.	CR. MISC./11774/2015 BAIL IPC 498A,304BR.BAIL-1	5 MUKESH PASWAN vs THE STATE OF BIHAR	Mr.SUNIL KUMAR NO.III	Mr.SMT. SUMAN KUMARI SINGH(APP)	
7.	CR. MISC./11995/2015 BAIL IPC 376R.BAIL-1	5 RAVI BHUIYAN vs THE STATE OF BIHAR	Mr.ONKAR NATH	Mr.INDU KUMARI SRIVASTAVA (APP)	
8.	CR. MISC./12071/2015 BAIL IPC 395,412R.BAIL- 1	3 SUBHASH JHA @ SUMAN JHA vs THE STATE OF BIHAR	Mr.LAKSHMINDRA KUMAR YADAV Mr.PRABHU NARAYAN PRABHAKAR	Mr.ANANT KUMAR(APP)	
9.	CR. MISC./12485/2015 BAIL IPC 307,341,3R.BAIL-1	6 SHAH HUSAIN @ SAUSAIN @ SHAH HUSAN vs THE STATE OF BIHAR	Mr.ANANG MOHAN SINHA	Mr.RAJ KISHORE SINGH(APP)	
10.	CR. MISC./12601/2015 BAIL IPC 302,34R.BAIL-1	5 SANTOSH @ SANTOSH RAVIDAS @ NIJAK RAVIDAS vs THE STATE OF BIHAR	Mr.BIMAL KUMAR Mr.BIRENDRA KUMAR	Mr.RAM NARESH ROY(APP)	
11.	CR. MISC./12887/2015 with BAIL IPC 396 & 27 R.BAIL-1	6 SUMIT KUMAR @ RAJA vs THE STATE OF BIHAR	Mr.SHUBHESH PANDEY	Mr.RAJENDRA NATH JHA(APP)	
12.	CR. MISC./19484/2015 BAIL IPC 396 & 27 R.BAIL-1	3 MOHAN @ MOHAN KUMAR @ SHIVAM KUMAR vs THE STATE OF BIHAR	Mr.CHANDAN KUMAR KASHYAP	Mr.UDAY CHANDRA PRASAD (APP)	
13.	CR. MISC./14339/2015 BAIL IPC 376(2,G),R.BAIL-1	5 MUSHARU SAHANI @ MUSAHARU SAHANI vs THE STATE OF BIHAR	Mr.SANJAY KUMAR JHA Mr.ANANT KUMAR BHASKAR Mr.DR. RAJESH KUMAR SINGH	Mr.ASHOK KR.SINGH NO.1(APP)	
14.	CR. MISC./14774/2015 BAIL IPC 304B,34R.BAIL- 1	3 RAJ KUMAR vs THE STATE OF BIHAR	Mr.SHYAMESHWAR KUMAR SINGH Mr.CHAITANYA SUAROOP Mr.RAVI VERMA	Mr.DR.INDIWAR KUMARI(APP) Mr.AMIT KUMAR RAKESH	
15.	CR. MISC./15217/2015 BAIL IPC 304B,34R.BAIL- 1	4 JAGARNATH RAM & ANR. vs THE STATE OF BIHAR	Mr.SANJAY KUMAR @ S.K. Mr.DHANANJAY KUMAR UPADHYAY	Mr.RAM NARESH ROY(APP)	
16.	CR. MISC./15627/2015 BAIL IPC 409R.BAIL-1	4 KISHORI RAJAK vs THE STATE OF BIHAR	Mr.SHIVA SHANKAR SHARMA Mr.ARUN KUMAR SINHA Mr.KUNWAR DIGVIJAY SINGH	Mr.MURLIDHAR(APP)	
17.	CR. MISC./16289/2015 BAIL IPC 304B/34R.BAIL- 1	3 SAIRUN NISHA @ SAIRUN vs THE STATE OF BIHAR	Mr.DIWAKAR SINHA Mr.ROUNAK KUMAR SINGH "PANKAJ"	Mr.A.K. CHOUDHARY (APP)	
18.	CR. MISC./16325/2015 BAIL IPC 414 & 25(R.BAIL-1	4 MD. SAJJAD HUSSAIN @ SAHEB vs THE STATE OF BIHAR	Mr.BINAY KUMAR Mr.MD. NAJMUL HODDA	Mr.GANESH PD. SINGH(APP)	
19.	CR. MISC./16773/2015 BAIL IPC 395R.BAIL-1	4 CHHOTELAL MANJHI vs THE STATE OF BIHAR	Mr.RAGHAV PRASAD	Mr.L.K.SHARMA(APP)	
20.	CR. MISC./16839/2015 BAIL IPC 302/34 &2R.BAIL-1	3 MUSLIM MIAN vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA	Mr.R.P.S SINGH (APP)	
21.	CR. MISC./16858/2015 BAIL IPC 385/387/3R.BAIL-1	4 SAROJ KUMAR RAI @ BUNDELA RAI vs THE STATE OF BIHAR	Mr.AMIT KUMAR	Mr.AWDHESH KUMAR SINGH 1(APP)	
22.	CR. MISC./17018/2015 BAIL IPC 121A,122,R.BAIL-1	3 RAMCHANDRA PASWAN @ RAMCHANDRA & ANR. vs THE STATE OF BIHAR	Mr.RAJESH KUMAR Mr.PANKAJ KUMAR DUBEY	Mr.D.K.SINHA (APP)	
23.	CR. MISC./17069/2015 BAIL IPC 304B,201,R.BAIL-1	4 ANANDI THAKUR vs THE STATE OF BIHAR	Mr.NAWAL KISHORE SINGH	Mr.ABHAY KUMAR NO. 1 (APP)	
24.	CR. MISC./17070/2015 BAIL IPC 302,307,3R.BAIL-1	4 SHIBU YADAV @ SHIBU KUMAR YADAV & ANR vs THE STATE OF BIHAR	Mr.RAVI RANJAN	Mr.CHANDRA BHUSHAN PRASAD(APP)	
25.	CR. MISC./17080/2015 BAIL IPC 420,419,4R.BAIL-1	5 MOTILAL KUSHWAHA vs THE STATE OF BIHAR	Mr.VIJAY SHANKAR SHRIVASTAVA	Mr.MD. ARIF(APP)	
26.	CR. MISC./17088/2015 BAIL IPC 363,366A&R.BAIL-1	4 AJAY PASWAN vs THE STATE OF BIHAR	Mr.JAINENDRA KUMAR	Mr.AJIT KUMAR(APP)	

<b>PATNA HIGH COURT</b>	<b>237</b>	<b>Wednesday 26<sup>th</sup> August, 2015</b> Mr. Justice Rajendra Kumar Mishra	
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27.	CR. MISC./17097/2015 BAIL IPC 302,392,3R.BAIL-1	4	RAM SEVAK YADAV vs THE STATE OF BIHAR	Mr.ARVIND KUMAR	Mr.M.K.KHARE(APP)
28.	CR. MISC./17106/2015 BAIL IPC 395R.BAIL-1	4	RAKESH RAM @ RAKESH KUMAR vs THE STATE OF BIHAR	Mr.MILIND KUMAR MISHRA	Mr.ANUJ KR.SRIVASTAV(APP)
29.	CR. MISC./17108/2015 BAIL IPC 307,323,3R.BAIL-1	4	SANJAY MAHTO vs THE STATE OF BIHAR	Mr.AMITABH BHARDWAJ Mr.ANJANI PARASHAR Mr.KARANDEEP KUMAR Mr.PRAMOD KUMAR SINGH	Mr.RAM NARESH ROY(APP)
30.	CR. MISC./17138/2015 BAIL IPC 147,148,1R.BAIL-1	4	SANJAY DAS vs THE STATE OF BIHAR	Mr.UMESH PRASAD Mr.MRITYUNJAY KUMAR	Mr.SMT.ASHA DEVI (APP)
31.	CR. MISC./17223/2015 BAIL IPC 395,397R.BAIL-1	4	SHAILENDRA KUMAR vs THE STATE OF BIHAR	Mr.MANOJ KUMAR PANDEY	Mr.M.K.NIRALA(APP)
32.	CR. MISC./17224/2015 BAIL IPC 376D&4 POR.BAIL-1	4	GORELAL YADAV vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR	Mr.HIRDAY PD.SINGH(APP)
33.	CR. MISC./17276/2015 BAIL IPC 302,307,3R.BAIL-1	3	SACHENDRA PARSAILA @ SATENDRA PARSAILA vs THE STATE OF BIHAR	Smt.VEENA KUMARI JAISWAL	Mr.RAM BACHAN SINGH (APP)
34.	CR. MISC./17309/2015 BAIL IPC 307,353,3R.BAIL-1	3	BINDA SINGH @ BINDA AWADHIYA vs THE STATE OF BIHAR	Mr.HARENDRA PRASAD	Mr.BINOD KUMAR NO. 2(APP)
35.	CR. MISC./17329/2015 BAIL IPC 304B,201,R.BAIL-1	3	HARENDRA SAH vs THE STATE OF BIHAR	Mr.UDAY PRATAP SINGH Mr.SANJEEV KUMAR	Mr.MEENA SINGH(APP)
36.	CR. MISC./17344/2015 BAIL IPC 395/364AR.BAIL-1	3	DINANATH PASWAN vs THE STATE OF BIHAR	Mr.SANJAY KUMAR SHARMA	Mr.AMIT KUMAR RAKESH (APP) Mr.AJAY KR SINGH NO.1 Mr.RAMESH CHANDRA(APP)
37.	CR. MISC./17357/2015 BAIL 20,22 NDPS AR.BAIL-1	5	NAKHURU RAI @ NARESH RAI vs THE STATE OF BIHAR	Mr.MD. ANISUR RAHMAN	Mr.RAMESH CHANDRA(APP)
38.	CR. MISC./17366/2015 BAIL IPC 406/420/3R.BAIL-1	3	KAMESHWAR PRASAD RAI vs THE STATE OF BIHAR	Mr.ANIRUDH KUMAR SINHA	Mr.U.L.VERMA (APP)
39.	CR. MISC./17384/2015 BAIL IPC 467,468,4R.BAIL-1	3	DIWAKAR KUMAR vs THE STATE OF BIHAR	Mr.MITHLESH PRASAD SINGH	Mr.PARMANAND PD.(APP)
40.	CR. MISC./17403/2015 BAIL IPC 366AR.BAIL-1	3	PIYUSH KUMAR vs THE STATE OF BIHAR	Mr.PRITISH KUMAR LAL	Mr.ANSUAIYA JAISWAL (APP)
41.	CR. MISC./17416/2015 BAIL IPC 379,366,3R.BAIL-1	3	SHAHZAD vs THE STATE OF BIHAR	Mr.RAJ KUMAR Mr.VIJAY KUMAR	Mr.SADANAND PASWAN(SPL.PP)
42.	CR. MISC./17456/2015 BAIL IPC 376,454,3R.BAIL-1	4	GHANSHYAM YADAV vs THE STATE OF BIHAR	Mr.PAWAN KUMAR	Mr.P.K.CHOORSIYA(APP)
43.	CR. MISC./17502/2015 BAIL IPC 376,323,3R.BAIL-1	4	BIJLI YADAV @ KAMLESH YADAV vs THE STATE OF BIHAR	Mr.ASHOK KUMAR Mr.BINOD KUMAR SINHA	Mr.SHAILENDRA KUMAR- II(APP)
44.	CR. MISC./17503/2015 BAIL IPC 394,27 A.R.BAIL-1	3	RAKESH KUMAR @ LULHA vs THE STATE OF BIHAR	Mr.DURGESH NANDAN	Mr.ASHA KUMARI(APP)
45.	CR. MISC./17809/2015 BAIL IPC 302,364,2R.BAIL-1	6	NAGINA SHARMA @ LAGINA SHARMA & ANR vs THE STATE OF BIHAR	Mr.DILIP KUMAR	Mr.SANJAY KUMAR SHARMA(APP)
46.	CR. MISC./18063/2015 BAIL IPC 304BR.BAIL-1	3	AJAY KUMAR vs THE STATE OF BIHAR	Mr.SUDISH KUMAR	Mr.R.P.S SINGH (APP)
47.	CR. MISC./18207/2015 with BAIL IPC 364, 34R.BAIL-1	3	HARE RAM CHOUDHARY vs THE STATE OF BIHAR	Mr.PANKAJ KUMAR SINHA	Mr.GAJENDRA PD. YADAV(APP)
48.	CR. MISC./18673/2015 with BAIL IPC 364A,34 R.BAIL-1	1	BIHARI RAWAT vs THE STATE OF BIHAR	Mr.SATYA PRAKASH PARASAR	Mr.BINOD KR. 2(APP)
49.	CR. MISC./23203/2015 R.BAIL IPC 364A,34 R.BAIL-1	3	DAYA RABIDAS @ DAYA KISHORE RABIDAS vs THE STATE OF BIHAR	Mr.SATYA PRAKASH PARASAR	Mr.MADHURANAND JHA(APP)
50.	CR. MISC./18208/2015 BAIL IPC 302,201,3R.BAIL-1	4	PRASANTO PAUL @ PRASANT PAL vs THE STATE OF BIHAR	Mr.MUKESH KUMAR JHA Mr.BHOLA PRASAD	Mr.SANJAY KUMAR PANDEY(APP)
51.	CR. MISC./18212/2015 BAIL IPC 302,201,3R.BAIL-1	6	RADHEY PASWAN vs THE STATE OF BIHAR	Mr.ARVIND KUMAR SINGH	Mr.ARUN KUMAR(APP)
52.	CR. MISC./18221/2015 with BAIL IPC 395 & 412R.BAIL-1	4	RANJAN PASWAN @ RATAN RAM @ SAGAR RAM vs THE STATE OF BIHAR	Dr.LEELAWATI KUMARI	Mr.SANJAY KR. SINGH(APP)
53.	CR. MISC./21855/2015 BAIL IPC 395,412 R.BAIL-1	1	RAHUL KUMAR YADAV vs THE STATE OF BIHAR	Mr.KAMLENDRA PD. SINGH	Dr.ASHRAF ANSARI(APP)
54.	CR. MISC./18238/2015 BAIL IPC 307,364,1R.BAIL-1	3	SUBHAS PRASAD vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR PANDEY	Mr.DR. KR.UDAY PRATAP(APP)
55.	CR. MISC./18363/2015 BAIL IPC 304B,34R.BAIL-1	5	RANJIT KUMAR SAO @ RANJEET KUMAR vs THE STATE OF BIHAR	Mr.SHEO KUMAR PRASAD	Mr.BHANU PRATAP SINGH(APP)
56.	CR. MISC./18370/2015 BAIL IPC 376,372,3R.BAIL-1	3	MUSHRAF ALI vs THE STATE OF BIHAR	Mr.SAJID SALIM KHAN	Mr.IFTEKHAR MAHMOOD(APP)

<b>PATNA HIGH COURT</b>	<b>238</b>	<b>Wednesday 26<sup>th</sup> August, 2015</b> Mr. Justice Rajendra Kumar Mishra
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57.	CR. MISC./18373/2015 BAIL IPC 307,341,3R.BAIL-1	3	KUNDAN SINGH vs THE STATE OF BIHAR	Mr.SHAILENDRA KUMAR SINGH	Mr.DR. RABINDRA KR.(APP)
58.	CR. MISC./18389/2015 BAIL IPC 341,323,3R.BAIL-1	3	GANGA SAGAR MAHTO vs THE STATE OF BIHAR	Mr.GOPAL JHA Mr.RAJESH KUMAR VERMA	Mr.BHANU PRATAP SINGH(APP)
59.	CR. MISC./19397/2015 BAIL IPC 392R.BAIL-1	4	AVINASH KUMAR YADAV vs THE STATE OF BIHAR	Mr.PANKAJ KUMAR JHA Mr.SHEKHAR KUMAR SINGH	Mr.RAM SHANKAR DAS(SPL.P.P.)
60.	CR. MISC./19940/2015 BAIL IPC 302,120B,R.BAIL-1	4	RAKESH SAH @ BARAK SAH vs THE STATE OF BIHAR	Mr.ANIL KUMAR ROY	Mr.ARUN KUMAR(APP)
61.	CR. MISC./20782/2015 with BAIL IPC 376,368,3R.BAIL-1	3	RAJESH KUMAR @ FILM BABOO vs THE STATE OF BIHAR	Mr.GHANSHYAM TIWARY	Mr.NIRMAL KUMAR SINHA(APP)
62.	CR. MISC./21831/2015 BAIL IPC 366,366A, R.BAIL-1	1	SHATRUGHNA RAM @ SHATROHAN RAM vs THE STATE OF BIHAR	Mr.SHASHI BHUSHAN PANDEY	Mr.M.DAYAL(APP)
63.	CR. MISC./20978/2015 BAIL IPC 304B,201,R.BAIL-1	3	PRADEEP SHARMA vs THE STATE OF BIHAR	Mr.RAJANI KANT SINGH	Mr.RAJESH KUMAR (APP)
64.	CR. MISC./21221/2015 BAIL IPC 376,420,5R.BAIL-1	3	MD. NAUSAD @ MD. NAUSAD ALAM vs THE STATE OF BIHAR	Mr.RAJESH KUMAR	Mr.MADHURANAND JHA(APP) Mr.RAM SUMIRAN RAI Mr.ANITA KUMARI
65.	CR. MISC./22213/2015 BAIL IPC 302,120B,R.BAIL-1	3	MD. FAIYAZ ALAM vs THE STATE OF BIHAR	Mr.SATISH CHANDRA	Mr.MUKESH KR.SINGH(APP)
66.	CR. MISC./22310/2015 BAIL IPC 302R.BAIL-1	3	KARUNANIDHI ROY @ BHIKHARI ROY vs THE STATE OF BIHAR	Mr.SADA NAND RAY	Mr.ASHOK KUMAR(APP)
67.	CR. MISC./22333/2015 BAIL IPC 302,34R.BAIL-1	3	SHAMSHUL @ SHAMSUL HAQUE vs THE STATE OF BIHAR	Mr.MD. NURUL HODA	Mr.SHYAM KR.SINGH(APP)
68.	CR. MISC./22919/2015 R.BAIL IPC 304B,32R.BAIL-1	3	SURAJ KUMAR vs THE STATE OF BIHAR	Mr.SANTOSH KUMAR VERMA	Mr.RAM CHANDRA SINGH(APP)
69.	CR. MISC./23000/2015 R.BAIL IPC 304B,20R.BAIL-1	3	ROBIN YADAV @ RABINDRA YADAV vs THE STATE OF BIHAR	Mr.RAVI SHANKER PANKAJ Mr.AMRENDRA KR @ DR. AMRENDRA KR	Mr.ANUSAIYA JAISWAL(APP)
70.	CR. MISC./23262/2015 R.BAIL IPC 376,420R.BAIL-1	3	ABHISHEK SHUKLA @ MUNNA SHUKLA vs THE STATE OF BIHAR	Mr.MANOJ KUMAR JHA	Mr.PANCHANAND PANDIT(APP) Mr.ABHAY KUMAR SINGH Mr.PARMATMA SINGH
71.	CR. MISC./23264/2015 R.BAIL IPC 302,307R.BAIL-1	3	RAJIV RAY vs THE STATE OF BIHAR	Mr.GANESH PRASAD SINGH Mr.PRABHAT KUMAR SINGH	Mr.ARVIND KUMAR PANDEY(APP) Mr.JITENDRA NARAIN SINHA
72.	CR. MISC./23305/2015 R.BAIL IPC 302,34 R.BAIL-1	3	GULAB ANSARI vs THE STATE OF BIHAR	Mr.VIVEKA NANDSINGH	Mr.A.HAQUE SAHARA(APP)
73.	CR. MISC./23307/2015 with R.BAIL IPC 386,387R.BAIL-1	3	SANTOSH SAH vs THE STATE OF BIHAR	Mr.BACHAN JEE OJHA Mr.AKHILESH KUMAR PANDEY	Mr.SMT.MADHURI LATA(APP)
74.	CR. MISC./24765/2015 R.BAIL IPC 386,387 R.BAIL-1	3	MD. REHAN vs THE STATE OF BIHAR	Mr.PRAVIN KUMAR SINHA Mr.SURESH CHAND GIRI	Mr.ANURADHA SINGH(APP).
75.	CR. MISC./23309/2015 R.BAIL IPC 302,34R.BAIL-1	3	RUNTAN DEVI vs THE STATE OF BIHAR	Mr.RAMASHISH	Mr.NAND KISHORE PD.(APP) Mr.ANIL KUMAR ROY
76.	CR. MISC./23337/2015 R.BAIL IPC 365R.BAIL-1	3	MITHU RAM vs THE STATE OF BIHAR	Mr.SUNIL KUMAR NO.III Mr.RAJESH KUMAR	Mr.MADHURANAND JHA (APP)
77.	CR. MISC./23346/2015 R.BAIL IPC 392R.BAIL-1	3	NIRAJ KUMAR vs THE STATE OF BIHAR	Mr.SATYA PRAKASH SINHA	Mr.SANJAY KR. TIWARY(APP)
78.	CR. MISC./23350/2015 R.BAIL IPC 302/147R.BAIL-1	3	LAL BABU SAHNI & ORS vs THE STATE OF BIHAR	Mr.RAJESH KUMAR JHA Mr.PREM KUMAR JHA	Mr.S.DAYAL (APP)
79.	CR. MISC./23351/2015 R.BAIL IPC 304B,20R.BAIL-1	3	MOHIT YADAV & ANR. vs THE STATE OF BIHAR	Mr.SUJIT KUMAR SINGH	Mr.SANJAY KUMAR (APP)
80.	CR. MISC./23355/2015 R.BAIL IPC 307,323R.BAIL-1	4	DIWAKAR SHARMA @ GODO SHARMA & ANR vs THE STATE OF BIHAR	Mr.SATYENDRA NARAYAN SINGH Mr.NIKHIL KUMAR SINGH	Mr.A.M.P.MEHTA(APP) Mr.ARUN Mr.SANJAY KUMAR @ S.K.
81.	CR. MISC./23394/2015 R.BAIL IPC 306/309R.BAIL-1	3	RAJESH KUMAR vs THE STATE OF BIHAR	Mr.VIJAY KUMAR SINHA Mr.SATYENDRA KUMAR BHATNAGAR	Mr.MD. A.HAQUE SAHARA (APP)
82.	CR. MISC./23401/2015 R.BAIL IPC 304B,34R.BAIL-1	3	GUDDU PASWAN vs THE STATE OF BIHAR	Mr.BINIT KUMAR	Mr.SMT. ANITA KUMARI (APP)
83.	CR. MISC./23405/2015 R.BAIL IPC 147,148R.BAIL-1	3	ANIL SAH @ SANTOSH SAH @ SANTOSH vs THE STATE OF BIHAR	Mr.VASANT VIKAS Mr.SRI KRISHNA RANJAN	Mr.B.N.PANDEY(APP)
84.	CR. MISC./23652/2015 R.BAIL IPC 302,34R.BAIL-1	3	JITENDAR SAH & ANR vs THE STATE OF BIHAR	Mr.AMIT ANAND Mr.SRI RAM CHANDRA PANDEY	Mr.RAJ KISHORE SINGH(APP)
85.	CR. MISC./23661/2015 R.BAIL IPC 395R.BAIL-1	3	LAL BABU SAH vs THE STATE OF BIHAR	Mr.DHANNJAY KUMAR NO 2	Mr.RENU KUMARI(APP)
86.	CR. MISC./23696/2015 R.BAIL 366A,34 IPCR.BAIL-1	3	NIKHIL KUMAR vs THE STATE OF BIHAR	Mr.BIDHANESH MISRA Mr.RAJENDRA KUMAR JHA Mr.TANUJA KUMARI (MISHRA)	Mr.RAM SHANKAR DAS(SPL.APP)
87.	CR. MISC./23711/2015 R.BAIL 307,341,323R.BAIL-1	3	MD. RASHID vs THE STATE OF BIHAR	Mr.RAJ KUMAR Mr.VIJAY KUMAR	Mr.NAVIN KR.PANDEY(APP)

<b>PATNA HIGH COURT</b>	<b>239</b>	<b>Wednesday 26<sup>th</sup> August, 2015</b> Mr. Justice Rajendra Kumar Mishra
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88.	CR. MISC./23746/2015 R.BAIL 302,201,34 R.BAIL-1	3	UMASHANKAR @ MAINA vs THE STATE OF BIHAR	Mr.AMIT KUMAR ANAND	Mr.JITENDRA KR.ROY 1(APP)
89.	CR. MISC./23750/2015 R.BAIL IPC 302,307R.BAIL-1	3	NAND LAL SINGH vs THE STATE OF BIHAR	Mr.AJIT KUMAR SINGH	Mr.INDU KUMARI SRIVASTAV(APP)
90.	CR. MISC./23751/2015 R.BAIL 302,34 IPCR.BAIL-1	3	MD. AFROZ @ CHAND @ BABLOO vs THE STATE OF BIHAR	Mr.MALAY KUMAR CHOUHARY Mr.RAVI RANJAN	Mr.SUNIL KR.PANDEY(APP) Mr.IQBAL ASIF NIAZI
91.	CR. MISC./23761/2015 R.BAIL 25(1- B)A,26R.BAIL-1	3	CHANDAN KUMAR vs THE STATE OF BIHAR	Mr.JITENDRA NATH TIWARY Mr.NAWAL KISHORE SINGH Mr.MADHURENDRA KUMAR Mr.UPENDRA MISHRA	Mr.PARMANAND PD.(APP)
92.	CR. MISC./23775/2015 R.BAIL 302,34 IPC&R.BAIL-1	3	DEEPAK KUMAR @ DEEPAK SAO vs THE STATE OF BIHAR	Mr.SANJIV KUMAR SINGH	Mr.SHARDANAND JHA(APP)
93.	CR. MISC./23784/2015 R.BAIL 25(1- B)A,26R.BAIL-1	3	MD. NASIM KHAN vs THE STATE OF BIHAR	Mr.ANIL PRASAD SINGH	Mr.NAND KUMAR(APP)
94.	CR. MISC./23785/2015 R.BAIL IPC 365,34,R.BAIL-1	3	GULESH DAS @ GULESH MOCHI vs THE STATE OF BIHAR	Mr.SHEO NANDAN PANDIT Mr.BACHAN JEE OJHA	Mr.NAGENDRA PRASAD (APP)
95.	CR. MISC./23788/2015 R.BAIL IPC 302,201R.BAIL-1	3	BHADAI PASWAN vs THE STATE OF BIHAR	Mr.AMIT KUMAR RAKESH	Mr.SMT.RINA SINHA(APP)
96.	CR. MISC./23793/2015 R.BAIL 25(1-B)A,2R.BAIL- 1	3	ANIL YADAV @ ANIL KUMAR YADAV vs THE STATE OF BIHAR	Mr.DR. BIDHU RANJAN	Mr.M.HAQUE(APP)
97.	CR. MISC./23794/2015 BAIL IPC 302,379,3R.BAIL-1	3	FAKIRA KARMKAR @ SHAMBHU KARMKAR @ FAKIRA vs THE STATE OF BIHAR	Mr.NAGENDRA PD. YADAV Mr.RANVIJAY SINGH	Mr.ANSARUL HAQUE(APP)
98.	CR. MISC./23806/2015 R.BAIL IPC 307/323R.BAIL-1	3	MUNNILAL RAM & ORS vs THE STATE OF BIHAR	Mr.NARESH DIKSHIT	Mr.UMESHA NAND PANDIT (APP)
99.	CR. MISC./23828/2015 R.BAIL IPC 376,120R.BAIL-1	3	SUSHANT KUMAR vs THE STATE OF BIHAR	Mr.MALAY KUMAR CHOUHARY Mr.RAVI RANJAN	Mr.S.DAYAL(APP)
100.	CR. MISC./23845/2015 R.BAIL IPC 302,34R.BAIL-1	3	VIJAY SAO @ MAKSUDAN SAO vs THE STATE OF BIHAR	Mr.SHYAMAL PRAKASH Mr.UDAY PRATAP SINGH	Mr.AJAY KUMAR NO.2 (APP)
101.	CR. MISC./23855/2015 R.BAIL IPC 366A,37R.BAIL-1	3	GAINUL @ MD. GAINUL vs THE STATE OF BIHAR	Mr.MUKESH KUMAR RANA	Mr.G.S.GUPTA(APP)
102.	CR. MISC./23900/2015 R.BAIL 25(1- B)A,26R.BAIL-1	4	PAPPU SHARMA @ PAPPU KUMAR SHARMA vs THE STATE OF BIHAR	Mr.DILIP KUMAR	Mr.MANOJ KUMAR-I(APP)
103.	CR. MISC./23931/2015 R.BAIL IPC 376 & 4R.BAIL-1	3	LADDU DAS vs THE STATE OF BIHAR	Mr.HANS LAL KUMAR	Mr.NIRMAL KR. SINHA(APP)
104.	CR. MISC./24032/2015 R.BAIL IPC 120B,42R.BAIL-1	3	PAWAN KUMAR SINGH vs STATE OF BIHAR & ANR	Mr.RANA VIKRAM SINGH Mr.JEETENDRA NARAYAN	Mr.PANCHANAND PANDIT (APP) Mr.BIPIN KUMAR SINHA
105.	CR. MISC./24230/2015 R.BAIL 20/22/24 N.R.BAIL-1	3	SHANKAR SAH vs THE STATE OF BIHAR	Mr.BHASKAR SHANKAR Mr.SAKET KUMAR SINGH Mr.MITHILESH KUMAR SINGH	Mr.MANISH KUMAR 2 (APP)
106.	CR. MISC./24242/2015 R.BAIL IPC 307/324R.BAIL-1	3	SANJEET SAH @ KAMANDO @ SANJIV SAH vs THE STATE OF BIHAR	Mr.AJIT KUMAR SINGH	Mr.ANIL KUMAR SINGH (APP)
107.	CR. MISC./24248/2015 R.BAIL IPC 302/34R.BAIL-1	3	KAPILDEO MANDAL vs THE STATE OF BIHAR	Mr.PAWAN KUMAR SINGH Mr.RANJEET KUMAR SINGH	Mr.DR. KUMAR UDAY PRATAP (APP)
108.	CR. MISC./24307/2015 R.BAIL IPC 384/386R.BAIL-1	3	LAL BABU PASWAN vs THE STATE OF BIHAR	Mr.ANISH KUMAR	Mr.LALLAN KUMAR (APP)
109.	CR. MISC./24783/2015 R.BAIL IPC 420,34R.BAIL-1	3	PRAMOD KUMAR vs THE STATE OF BIHAR	Mr.MANISH CHANDRA GANDHI	Mr.NAND KISHORE PD.(APP)
110.	CR. MISC./24829/2015 R.BAIL IPC 302,34R.BAIL-1	3	KAMOD KUMAR YADAV @ KUMAD KUMAR YADAV vs THE STATE OF BIHAR	Mr.SUBHASH KUMAR MISHRA	Mr.AJAY KUMAR NO.1(APP) Mr.MANISH KUMAR NO 13
111.	CR. MISC./24838/2015 R.BAIL IPC 307,324R.BAIL-1	3	SHANKAR KUMAR vs THE STATE OF BIHAR	Mr.ASHHAR MUSTAFA	Mr.R.S.CHOUDHARY(APP)
112.	CR. MISC./24857/2015 R.BAIL 302,379,34 R.BAIL-1	3	MD. ASHARAF & ANR. vs THE STATE OF BIHAR	Mr.SUNIL KUMAR VERMA Mr.SUMAN KUMAR VERMA	Mr.MADHURI LATA(APP)
113.	CR. MISC./24861/2015 R.BAIL 376,366,34 R.BAIL-1	3	BIGON KUMAR @ BIGON CHOUDHARY vs THE STATE OF BIHAR	Mr.VISHWA RANJAN CHOUDHARY	Mr.SUCHETA YADAV(APP) Mr.SHEO KUMAR PRASAD
114.	CR. MISC./24912/2015 R.BAIL IPC 363,365R.BAIL-1	3	TIMAL CHAUDHARY & ANR vs THE STATE OF BIHAR	Mr.LOKESH KUMAR SINGH	Mr.ASHA DEVI(APP)
115.	CR. MISC./24923/2015 R.BAIL IPC 302R.BAIL-1	3	RANJEET SAO vs THE STATE OF BIHAR	Mr.RAJ KAMAL Mr.SANJEET KUMAR Mr.NEERAJ KUMAR	Mr.SURENDRA PD.SINGH(APP)
116.	CR. MISC./24924/2015 R.BAIL IPC 307,323R.BAIL-1	3	AMRUD YADAV vs THE STATE OF BIHAR	Mr.PRAVIN KUMAR	Mr.MUKESH KR.SINGH(APP)
117.	CR. MISC./24961/2015 R.BAIL IPC 302/307R.BAIL-1	3	DIPAK PURI vs THE STATE OF BIHAR	Mr.SUDHIR KUMAR SINGH	Mr.U.L.VERMA (APP)

<b>PATNA HIGH COURT</b>	<b>240</b>	<b>Wednesday 26<sup>th</sup> August, 2015</b> Mr. Justice Rajendra Kumar Mishra
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118. CR. MISC./25025/2015 R.BAIL 302 IPC&27 R.BAIL-1	3	AJIT MANDAL @ ITWARI MANDAL vs THE STATE OF BIHAR	Mr.KUMAR KAMAL NAYAN	Mr.RAM CHANDRA SINGH(APP)
119. CR. MISC./25059/2015 R.BAIL IPC 420/406R.BAIL-1	4	DIVAKAR SINGH vs THE STATE OF BIHAR	Smt.SMT. ANURADHA SINGH	Mr.M.K. KHARE (APP) Mr.SHAIENDRA KUMAR SINGH
120. CR. MISC./25114/2015 R.BAIL IPC 385/387R.BAIL-1	3	MADAN PASWAN vs THE STATE OF BIHAR	Mr.VASANT VIKAS Mr.SRI KRISHNA RANJAN	Mr.R.S. CHAUDHARY (APP)
121. CR. MISC./25148/2015 R.BAIL IPC 302,307R.BAIL-1	3	BHISHM KUMAR YADAV vs THE STATE OF BIHAR	Mr.MANOJ KUMAR Mr.RAJ NARAYAN MISHRA	Mr.D.P.TIWARY(APP)
122. CR. MISC./25160/2015 R.BAIL IPC 341,323R.BAIL-1	3	PAPPU KUMAR @ MUKESH KUMAR vs THE STATE OF BIHAR	Mr.YUGAL KISHORE Mr.ARVIND KUMAR	Mr.SMT.SANGITA SHARMA (APP)
123. CR. MISC./25167/2015 R.BAIL IPC 395R.BAIL-1	3	MANISH CHAUDHARY vs STATE OF BIHAR & ANR	Mr.SANJEEV VERMA	Mr.D.P.TIWARY(APP) Mr.SATYA PRAKASHTRIPATHY
124. CR. MISC./25180/2015 R.BAIL IPC 395,397R.BAIL-1	3	RAKESH GIRI @ BHIM SINGH @ BABA vs THE STATE OF BIHAR	Mr.PRAVIN KUMAR	Mr.PUSHPA SINHA NO.2(APP)
125. CR. MISC./25184/2015 R.BAIL 25(1- B)A/26R.BAIL-1	3	DHARMENDRA SINGH @ DHARMENDRA KUMAR @ JUGNU SINGH vs THE STATE OF BIHAR	Mr.NAVENDU KUMAR	Mr.UMA NATH MISHRA (APP)
126. CR. MISC./25187/2015 R.BAIL 376,341,323R.BAIL-1	3	GULLI SHAH vs THE STATE OF BIHAR	Mr.VIKAS KUMAR	Mr.RAM SHANKAR DAS(SPL.APP)
127. CR. MISC./25211/2015 R.BAIL 420,406,467R.BAIL-1	3	HARIBANSH SINGH vs THE STATE OF BIHAR	Mr.AJAY KUMAR TIWARY	Mr.UMESHNAND PANDIT(APP)
128. CR. MISC./25312/2015 R.BAIL 8C,17,21,27R.BAIL-1	3	MD. MUNNA RAJ @ MUNNA RAJ vs THE STATE OF BIHAR	Mr.AVANISH KUMAR SINGH	Mr.S.D.SINGH YADAV(APP)
129. CR. MISC./25323/2015 R.BAIL 363,366A,34R.BAIL-1	3	MAKLU DAS vs THE STATE OF BIHAR	Mr.MANISH KUMAR NO-2	Mr.RAJENDRA PD.NAT(APP)
130. CR. MISC./25344/2015 R.BAIL IPC 302,34,R.BAIL-1	3	MANOJ SAO @ BALLU SAO @ MANOT SAO vs THE STATE OF BIHAR	Mr.PANKAJ KUMAR SINHA	Mr.VINOD SHANKAR MODI(APP)
131. CR. MISC./25355/2015 R.BAIL IPC 363,366R.BAIL-1	3	SAHEB KHAN vs THE STATE OF BIHAR	Mr.AMARENDRA NATH VERMA	Mr.AJAY KUMAR JHA(APP)
132. CR. MISC./25370/2015 R.BAIL IPC 304B/34R.BAIL-1	3	AMARJEET PASWAN vs THE STATE OF BIHAR	Mr.AKHILESHWAR SINGH	Mr.YOGENDRA KUMAR (APP)

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Wednesday the 26th August 2015

Court No. 9 (AT 10.30 A.M.)

Mr. Justice Chakradhari Sharan Singh

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<b>FOR ADMISSION</b>					
1.	CR. MISC./1177/2014 with A.BAIL	32 DR. GANESH PRASAD SINGH @ DR. GANESH PRASAD vs THE STATE OF BIHAR THROUGH CABINET VIGILANCE DEPARTMENT	Mr.SARVESH KUMAR SINGH Mr.RAVI KUMAR	Mr.RAMAKANT SHARMA(L.O./I/C VIGI.)	
2.	CR. MISC./4498/2014 with A.BAIL (13 P/C ACT A.BAIL	19 DR. VINOD KUMAR SINGH @BINOD KUMAR SINGH @ VINOD KUMAR SINHA vs THE STATE OF BIHAR THROUGH VIGILANCE	Mr. SHAILENDRA KUMAR SINGH Mr.AJAY KUMAR TIWARI	Mr.RAMAKANT SHARMA (L.O./I/C VIG.)	
3.	CR. MISC./41156/2014 with A.BAIL	1 OM PRAKASH PANDEY vs THE STATE OF BIHAR THROUGH THE VIGILANCE DEPARTMENT	Mr.SUDHIR KUMAR UPADHYAY Mr.SANJAY KUMAR	Mr.RAMA KANT SHARMA(L.O./I/C VIGI)	
4.	CR. MISC./39284/2014 with A/BAIL (P/C ACT) A.BAIL	1 SMT. VIDYA DEVI vs THE STATE OF BIHAR THROUGH D.G. VIGILANCE	Mr.PRABHAT KUMAR SINGH	Mr.RAMAKANT SHARMA (LAW OFF. VIG)	
5.	CR. MISC./15434/2014 with A.BAIL	8 UMESH SHARMA vs STATE OF BIHAR & ANR	Mr.VIKAS MOHAN	Mr.RAMAKANT SHARMA L.O.IC.(VIGI.)	
6.	CR. MISC./15598/2014 with A.BAIL (13 P/C ACT A.BAIL	9 SUNIL KUMAR GUPTA vs STATE OF BIHAR & ANR	Mr.VIKAS MOHAN	Mr.D.K.SINHA (APP) Mr.RAMAKANT SHARMA	
7.	CR. MISC./16616/2014 with A.BAIL (13 P/C ACT A.BAIL	10 DR. OM PRAKASH CHOUDHARY vs THE STATE OF BIHAR THROUGH VIGILANCE BUREAU OF INVESTIGATION	Mr.PRATIK KUMAR SINHA	Mr.RAMAKANT SHARMA (L.O./I/C VIG.)	
8.	CR. MISC./19968/2014 with A/BAIL( P.C. ACT) A.BAIL	7 RAGHUNATH SARAN & ORS. vs THE STATE OF BIHAR, THROUGH VIGILANCE	Mr.DUDH NATH SINGH	Mr.RAMAKANT SHARMA L.O.IC.(VIGI.)	
9.	CR. MISC./26489/2014 with A/BAIL( P.C. ACT) A.BAIL	5 RAJ KUMAR vs THE STATE OF BIHAR THROUGH THE VIGILANCE INVESTIGATION BUREAU PATNA	Mr.GYANENDRA KUMAR SINGH Mr.DHANANJAY KUMAR	Mr.RAMAKANT SHARMA L.O.IC.(VIGI.)	
10.	CR. MISC./31811/2014 with A/BAIL( P.C. ACT) A.BAIL	3 UMESH KUMAR vs THE STATE OF BIHAR THROUGH VIGILANCE	Mr.DUDH NATH SINGH	Mr.SUCHETA YADAV(APP) Mr.RAMAKANT SHARMA	
11.	CR. MISC./35190/2014 with A.BAIL	1 DEBASIS MAITI vs THE STATE OF BIHAR THROUGH CABINET VIGILANCE DEPARTMENT , PATNA	Mr.ASHRAF ANSARI Mr.SAJID SALIM KHAN	Mr.RAMAKANT SHARMA(L.O./I/C VIG.)	
12.	CR. MISC./36615/2014 BAIL IPC 406,420,4 A.BAIL	1 ANAND BIHARI @ ANAND BIHARI KUMAR vs THE STATE OF BIHAR THE VIGILANCE INVESTIGATION, BUREAU PATNA	Mr.SANJAY KUMAR Mr.JAYA PRAKASH SINGH Mr.ABHAY KUMAR	Mr.RAMAKANT SHARMA(L.O./I/C,VIGI.)	
13.	CR. MISC./5009/2014 A.BAIL	12 RANJAN PASWAN @ NIRANJAN PASWAN vs THE STATE OF BIHAR	Mr.VIJAY KUMAR SINHA Mr.SATYENDRA KUMAR BHATNAGAR	Mr.SANJAY KR.TIWARY 1(APP) Mr.SANJAY KUMAR	
14.	CR. MISC./23683/2014 with A.BAIL (7,12,13,14A.BAIL	10 MAZID AHMAD vs THE STATE OF BIHAR THROUGH CABINET VIGILANCE	Mr.SANJAY SINHA Mr.S.M. SHABBIR ALAM	Mr.RAMAKANT SHARMA (L.O./I/C VIG.) Mr.V.N.P.SINHA (EOU)	
15.	CR. MISC./28832/2014 with A.BAIL	3 PANKAJ THAKUR vs THE STATE OF BIHAR THROUGH VIGILANCE	Mr.PRANAV KUMAR JHA Mr.RAMCHANDRA JHA RAMAN Mr.SUBODH KUMAR JHA	Mr.RAMAKANT SHARMA(L.O./I/C VIG.) Ms.SONI SHRIVASTAVA Mr.V.N.P.SINHA (EOU)	
16.	CR. MISC./26139/2014 with A.BAIL	11 KAILASH KUMAR vs THE STATE OF BIHAR THROUGH THE VIGILANCE, PATNA.	Mr.JYOTI RANJAN JHA Mr.DHANANJAI KUMAR SINGH	Mr.RAMAKANT SHARMA (L.O./I/C VIG.) Mr.RAJEEV RANJAN PRASAD Mr.V.N.P.SINHA (EOU)	
17.	CR. MISC./28690/2015 A.BAIL 406,420,467 A.BAIL	4 BINAY YADAV vs THE STATE OF BIHAR THROUGH CABINET VIGILANCE	Mr. SANJAY SINHA Mr.S.M. SHABBIR ALAM	Mr.RAMAKANT SHARMA(L.O./I/C VIG.) Mr.V.N.P.SINHA (EOU)	
18.	CR. MISC./34200/2014 A.BAIL	6 SUBHASH KUMAR SUMAN vs THE STATE OF BIHAR	Mr.MADHESHWAR SINGH	Mr.NAND KISHORE PD.(APP) Mr.DHIRENDRA SINGH	
19.	CR. MISC./34928/2014 with A.BAIL	4 SHUSHILA DEVI & ANR. vs THE STATE OF BIHAR	Mr.DEEPAK KUMAR SINGH	Mr.SHARDA KUMARI(APP)	
20.	CR. MISC./39179/2014 A.BAIL	1 CHHOTU CHAUDHARY vs THE STATE OF BIHAR	Mr.DEEPAK KUMAR SINGH	Mr.S.D.SINGH YADAV (APP)	
21.	CR. MISC./38361/2014 A.BAIL	4 ASRAF ALI @ MD. ASFAR ALI @ ASRAF vs THE STATE OF BIHAR	Mr.DHANANJAYA NATH TIWARI	Mr.RAJ KISHOR SINGH (APP)	
22.	CR. MISC./41650/2014 with A.BAIL	4 MAZHAR HUSSAIN & ORS. vs THE STATE OF BIHAR	Mr.SUSHMITA MISHRA	Mr.SUNIL KUMAR PANDEY (APP)	
23.	CR. MISC./43571/2014 A.BAIL	1 MUZAFFAR HUSSAIN vs THE STATE OF BIHAR	Mr.SUSHMITA MISHRA Mr.SURYA NARAYAN SAH	Mr.MD. A. HAQUE SAHARA (APP)	
24.	CR. MISC./41823/2014 A.BAIL	6 NAGENDRA KUMAR DUBEY @ NAGENDER DUBEY vs THE STATE OF BIHAR THROUGH VIGILANCE DEPT.	Mr.RANJEET KUMAR PANDEY Mr.RADHE SHYAM KUMAR	Mr.RAMA KANT SHARMA(L.O./I/C VIGI) Mr.HARENDRA PRASAD	
25.	CR. MISC./44226/2014 with A.BAIL	4 DHARMENDRA KUMAR RAI vs THE STATE OF BIHAR	Mr.AJAY KUMAR SHARMA	Mr.KR. RANJIT RANJAN(APP)	
26.	CR. MISC./46304/2014 A.BAIL	1 BIRMATI DEVI vs THE STATE OF BIHAR	Mr.VIKAS RATAN BHARTI	Mr.ASHOK KUMAR(APP)	
27.	CR. MISC./44827/2014 with A.BAIL	4 ANIL SHUKLA vs THE STATE OF BIHAR	Mr.UDAY BHAN SINGH	Mr.RINA SINHA(APP)	
28.	CR. MISC./44941/2014 A.BAIL	3 NAZEER & ORS vs THE STATE OF BIHAR	Mr.UDAY BHAN SINGH	Mr.RAM BACHAN SINGH (APP)	

<b>PATNA HIGH COURT</b>	<b>242</b>	<b>Wednesday 26<sup>th</sup> August, 2015</b> Mr. Justice Chakradhari Sharan Singh	
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29.	CR. MISC./48224/2014 A.BAIL	3	VIJAY KUMAR SINGH vs THE STATE OF BIHAR	Mr.SADA NAND RAY	Mr. SHAKIR AHMAD(APP) Mr. ISHWARI SINGH
30.	CR. MISC./48629/2014 A.BAIL	3	UPENDRA RAI & ORS. vs THE STATE OF BIHAR	Mr.PATHAK DHANANJAY KUMAR	Mr. KUMAR RANJIT RANJAN (APP) Mr. ANIRUDH KUMAR SINHA
31.	CR. MISC./50692/2014 A.BAIL	4	SUDHIR KR. JHA vs THE STATE OF BIHAR THROUGH VIGILANCE	Mr. BELA SINGH Mr. RAJEEV RANJAN	Mr. RAMAKANT SHARMA(L/O(I.C.VIG))
32.	CR. MISC./561/2015 A.BAIL	4	RAJIV NAYAN SINGH vs THE STATE OF BIHAR	Mr. BINAY KUMAR SINGH Mr. KUMAR RAJEEV	Mr. AJAY KUMAR 1 (APP)
33.	CR. MISC./7329/2015 A.BAIL	6	FURAT SINGH @ KUNDAN KUMAR vs THE STATE OF BIHAR	Mr. SANDIP KUMAR GAUTAM	Mr. C.SEN PRASAD SINGH (APP)
34.	CR. MISC./9677/2015 A.BAIL	5	SURESH KHALIFA @ SURESH NAT vs STATE OF BIHAR & ANR	Mr. PUSHPENDRA KUMAR SINGH	Mr. SANJAY KUMAR(ASG) Mr. SANJAY KUMAR SINGH Mr. MANOJ KR. SINGH (CGC)
35.	CR. MISC./10106/2015 A.BAIL	5	RITESH KUMAR AGRAWAL vs THE STATE OF BIHAR	Mr. ALOK KUMAR AGRAWAL Mr. HEMANT KUMAR	Mr. AJAY KR. JHA (APP) Mr. RAJAN GHOSHRAVE
36.	CR. MISC./10207/2015 A.BAIL	6	SURESH PRASAD @ SURESH KUMAR & ORS vs THE STATE OF BIHAR	Mr. SUBASH CHANDRA YADAV Mr. SHYAMA KANT SINGH	Mr. NAND KUMAR (APP) Mr. MANOJ KUMAR Mr. RAJ NARAYAN MISHRA
37.	CR. MISC./10330/2015 A.BAIL	6	MURARI SINGH @ MURARI KUMAR vs THE STATE OF BIHAR	Mr. RAJAN Mr. MRITYUNJAY KUMAR	Mr. SANJAY KR. SINGH(APP) Mr. SHANTANU KUMAR
38.	CR. MISC./10651/2015 A.BAIL	3	JITENDRA SHARMA & ORS. vs THE STATE OF BIHAR	Mr. NARESH DIKSHIT	Mr. RAJ KISHORE SINGH(APP)
39.	CR. MISC./10925/2015 A.BAIL	3	MD. SHAMSHAD vs STATE OF BIHAR & ANR	Mr. GIRISH CHANDRA JHA Mr. GOVIND MOHAN THAKUR	Mr. JITENDRA KUMAR SINGH- I(APP)
40.	CR. MISC./11042/2015 A.BAIL	6	PUSPENDRA SANDWAR vs THE STATE OF BIHAR	Mr. RAVI SHANKER PANKAJ Mr. RINA SINHA Mr. AMRENDRA KR @ DR. AMRENDRA KR	Mr. SATYENDRA NR. SINGH (APP) Mr. PRABHAKAR NATH RAI
41.	CR. MISC./13127/2015 A.BAIL	4	PAPPU YADAV & ANR vs THE STATE OF BIHAR	Mr. CHANDRA MOHAN JHA	Mr. ARUN KUMAR (APP)
42.	CR. MISC./13286/2015 A.BAIL	4	YOGENDRA SINGH vs STATE OF BIHAR & ANR	Mr. AMIT KUMAR RAKESH	Mr. ARUN KUMAR(APP) Mr. RAMADHAR SHEKHAR
43.	CR. MISC./13431/2015 A.BAIL	4	RAM KRISHNA KUMAR SINGH @ RAM KRISHAN KUMAR SINGH vs THE STATE OF BIHAR	Mr. VIJAY KUMAR Mr. RAJANI KUMARI	Mr. R.B.S. PAHEPURI (APP)
44.	CR. MISC./13802/2015 A.BAIL	4	RAJ KUMAR PRASAD @ RAJ KUMAR GUPTA vs THE STATE OF BIHAR	Mr. ARBIND KUMAR SINGH Mr. RABINDRA KUMAR TIWARI Mr. SANJAY KUMAR TIWARI	Mr. A. DAYAL(APP)
45.	CR. MISC./13805/2015 A.BAIL	3	AMBARISH BANERJEE & ORS vs STATE OF BIHAR & ANR	Mr. DIWAKAR PRASAD KARN Mr. CHANDRA SHEKHAR ANAND	Mr. ARUN KUMAR(APP) Mr. NAJEEB AHMAD
46.	CR. MISC./13817/2015 A.BAIL	3	PAPPU KUMAR RAI vs THE STATE OF BIHAR	Mr. ANISH CHANDRA Mr. KRISHNA DEO SINGH	Mr. UMESHANAND PANDIT(APP)
47.	CR. MISC./14021/2015 A.BAIL	4	HAZARAT HUSSAIN & ORS. vs STATE OF BIHAR & ANR	Mr. UMESH KUMAR SINGH	Mr. RAM SUMIRAN RAI(APP) Mr. AMARENDRA KUMAR Mr. SATISH KUMAR
48.	CR. MISC./14137/2015 A.BAIL	3	SHILA DEVI vs THE STATE OF BIHAR	Mr. VIJAY SHANKAR SHRIVASTAVA	Mr. MADAN KUMAR(APP)
49.	CR. MISC./14260/2015 A.BAIL	5	MANU PRASAD & ORS. vs THE STATE OF BIHAR	Mr. GOPAL SHARAN SINGH	Mr. NIRMAL KUMAR SINHA (APP)
50.	CR. MISC./14812/2015 A.BAIL	4	JAY RAM CHOUDHARY vs THE STATE OF BIHAR	Mr. SUNEIL KUMAR THAKUR	Mr. M. DAYAL(APP) Mr. HARSH SINGH
51.	CR. MISC./14827/2015 A.BAIL	7	SUMAN KUMAR @ SUMAN KUMAR SINGH & ANR vs THE STATE OF BIHAR	Mr. SYED MASLEH-UDDIN ASHRAF	Mr. ASHA DEVI(APP)
52.	CR. MISC./14862/2015 A.BAIL	3	SANTOSH KUMAR SRIVASTAVA vs THE STATE OF BIHAR	Mr. VIJAY SHANKAR SHRIVASTAVA Mr. HARENDRA KUMAR TIWARY	Mr. ARUN KUMAR PANDEY (APP)
53.	CR. MISC./15233/2015 A.BAIL	4	ASHA DEVI vs THE STATE OF BIHAR	Mr. PRAVIN KUMAR SINHA Mr. SURESH CHAND GIRI	Mr. SANJAY KUMAR TIWARY(APP)
54.	CR. MISC./16017/2015 A.BAIL	3	MUKESH KUMAR GUPTA vs STATE OF BIHAR & ANR	Mr. AJAY KUMAR TIWARY	Mr. DAMODAR PRASAD TIWARY (APP) Mr. SHAFIUR RAHMAN Mr. ARUN KUMAR PRASAD Mr. ANUJ KUMAR
55.	CR. MISC./16303/2015 A.BAIL	3	JITESH KUMAR vs THE STATE OF BIHAR & ORS	Mr. SANJEEV KUMAR	Mr. DURGESH NANDAN(APP) Mr. AJAY KUMAR GAUTAM Mr. VINAY KIRTI SINGH
56.	CR. MISC./16316/2015 A.BAIL	3	MD. NAUSHAD ALAM vs STATE OF BIHAR & ANR	Mr. ANIL PRASAD SINGH	Mr. P. N. PANDIT(APP)
57.	CR. MISC./16429/2015 A.BAIL	5	MD. SADAM vs THE STATE OF BIHAR	Mr. DHIRENDRA KUMAR SINHA	Mr. AHMAD ALI (APP)
58.	CR. MISC./16447/2015 A.BAIL	3	SUNIL KUMAR vs STATE OF BIHAR & ANR	Mr. RAKESH CHANDRA	Mr. KR. VIRENDRA NARAYAN(APP) Mr. MRITYUNJAY KUMAR Mr. UMESH PRASAD
59.	CR. MISC./16460/2015 A.BAIL	4	HARENDRA YADAV @ HARISH YADAV vs THE STATE OF BIHAR	Mr. AJAY KUMAR PANDEY	Mr. MADAN KUMAR(APP)
60.	CR. MISC./16461/2015 A.BAIL	3	MD. MASOOD vs THE STATE OF BIHAR	Mr. ANIL PRASAD SINGH	Mr. B. RAM(APP)
61.	CR. MISC./16488/2015 A.BAIL	4	BALMIKI SHARMA vs THE STATE OF BIHAR	Mr. NACHIKETA JHA	Mr. MD. ARIF(APP)
62.	CR. MISC./16543/2015 A.BAIL	3	SUMIT KUMAR @ SUCHIT KUMAR vs THE STATE OF BIHAR	Mr. VIJAY KUMAR SINHA Mr. SATYENDRA KUMAR BHATNAGAR	Mr. A. M. P. MEHTA(APP)
63.	CR. MISC./16561/2015 A.BAIL	4	BIKAS YADAV & ORS. vs THE STATE OF BIHAR	Mr. SATYA PRAKASH PARASAR	Mr. ADITYA NARAYAN SINGH- I(APP)

PATNA HIGH COURT		243	Wednesday 26 <sup>th</sup> August, 2015		
Mr. Justice Chakradhari Sharan Singh					
64.	CR. MISC./17595/2015 A.BAIL IPC 302,34A.BAIL	3	UDAY KUMAR @ UDAY SINGH & ORS vs THE STATE OF BIHAR	Mr.ASHOK KUMAR MISHRA	Mr.BHARAT BHUSHAN(APP)
65.	CR. MISC./17643/2015 A.BAIL IPC 498A,32A.BAIL	5	TAPNANSHU KUMAR @ TAPANSU KUMAR vs THE STATE OF BIHAR	Mr.RAKESH KUMAR	Mr.ANURADHA SINGH(APP)
66.	CR. MISC./17737/2015 A.BAIL IPC 274/275A.BAIL	1	SURAJ KUMAR vs THE STATE OF BIHAR	Mr.SATYENDRA RAI Mr.SHEKHAR SINGH	Mr.S.N SHUKLA (APP)
67.	CR. MISC./17748/2015 A.BAIL IPC 498A/34A.BAIL	3	RAJESH KUMAR vs STATE OF BIHAR & ANR	Mr.RAVI PRAKASH Mr.ASHOK KUMAR	Mr.RAM CHANDRA SAHNI (APP)
68.	CR. MISC./17750/2015 A.BAIL IPC 304B/34A.BAIL	3	MAHENDRA PASWAN & ANR vs THE STATE OF BIHAR	Mr.ANIL KUMAR	Mr.NAND KISHOR PD.(APP)
69.	CR. MISC./17758/2015 A.BAIL IPC 498A/32A.BAIL	3	SURAJ SINGH vs STATE OF BIHAR & ANR	Mr.RANA BALJIT SINGH	Mr.PREM KUMAR JHA (APP)
70.	CR. MISC./17761/2015 A.BAIL IPC 302/341A.BAIL	1	BIBI NAZEEMA KHATOON @ BIBI NAJIA KHATOON & ORS vs THE STATE OF BIHAR	Mr.ARUN KUMAR JHA	Mr.R.B. ROY RAMAN (APP)
71.	CR. MISC./17767/2015 A.BAIL IPC 307,44A.BAIL	1	DINESH THAKUR vs THE STATE OF BIHAR	Mr.ASHOK KUMAR Mr.BINOD KUMAR SINHA	Mr.M.K.KHARE(APP)
72.	CR. MISC./17770/2015 A.BAIL IPC 302,201A.BAIL	3	MUKESH SHARMA vs THE STATE OF BIHAR	Mr.DR.MRITYUNJAYA KR.GAUTAM Mr.YOGENDRA KUMAR	Mr.SURENDRA PD.SINGH (APP)
73.	CR. MISC./17773/2015 A.BAIL 376,366A,37A.BAIL	3	ISHWAR KHALIFA vs THE STATE OF BIHAR	Mr.PUSHPENDRA KUMAR SINGH	Mr.SHANTANU KUMAR(APP)
74.	CR. MISC./17782/2015 with A.BAIL IPC 302,201A.BAIL	1	TRANSPORTER SUBHASH PANDEY @ SUBHASH PANDEY vs THE STATE OF BIHAR	Mr.DHANNJAY KUMAR NO 2	Mr.R.S.CHOUDHARY (APP)
75.	CR. MISC./19142/2015 A.BAIL IPC 396,20 A.BAIL	1	THAKUR MAHTO @ THAKUR KUSHWAHA vs THE STATE OF BIHAR	Mr.PANKAJ KUMAR Mr.RAJESH RANJAN Mr.SHAKTI SUMAN KUMAR	Mr.M.HAQUE(APP)
76.	CR. MISC./17792/2015 A.BAIL	1	NEERAJ SINGH @ NIRAJ SINGH @ NEERAJ KUMAR vs THE STATE OF BIHAR	Smt.USHA RAI	Mr.BINOD KUMAR 3 (APP) Mr.INDRA MOHAN KUMAR Mr.ASHUTOSH SINGH
77.	CR. MISC./17796/2015 A.BAIL IPC 406/420A.BAIL	1	AMIT KUMAR vs STATE OF BIHAR & ANR	Mr.MANOJ KUMAR JHA	Mr.ARUN KUMAR SINGH 5 (APP)
78.	CR. MISC./17797/2015 A.BAIL IPC 307,37A.BAIL	3	ABHAY ROY @ BITTU ROY @ ABHAY KUMAR vs THE STATE OF BIHAR	Mr.DAVENDRA KUMAR PANDEY	Mr.PARMANAND PD.(APP)
79.	CR. MISC./17804/2015 A.BAIL IPC 376(1)A.BAIL	3	MINHAJ @ MINTU vs THE STATE OF BIHAR	Mr.DINESH PRASAD VERMA Mr.BRAJESH VERMA	Mr.YOGENDRA KUMAR (APP)
80.	CR. MISC./17815/2015 with A.BAIL IPC 364,34A.BAIL	3	MD. ASLAM & ORS. vs THE STATE OF BIHAR	Mr.SANDIP KUMAR GAUTAM	Mr.J.N.THAKUR(APP)
81.	CR. MISC./17868/2015 A.BAIL IPC 364/34 A.BAIL	1	MD. RAZA & ANR vs THE STATE OF BIHAR	Mr.SANDIP KUMAR GAUTAM	Mr.J.N. THAKUR (APP)
82.	CR. MISC./17827/2015 A.BAIL IPC 364,366A.BAIL	1	RAJENDRA SAH & ORS. vs THE STATE OF BIHAR	Mr.KAMAL KISHORE SINGH	Mr.RAJENDRA NATH JHA(APP)
83.	CR. MISC./17832/2015 A.BAIL IPC 376/34A.BAIL	1	MD. SADRE @ MD. SADRE ALAM & ANR. vs THE STATE OF BIHAR	Mr.THAKUR BRAJESH SINGH Mr.MOHAMMAD SUFYAN	Mr.C.SEN PD.SINGH(APP) Mr.MADHAV JHA
84.	CR. MISC./17836/2015 A.BAIL IPC 420,406A.BAIL	3	SUJEET KUMAR vs STATE OF BIHAR & ANR	Mr.AJIT KUMAR SINGH	Mr.NAWAL KISHORE PRASAD(APP)
85.	CR. MISC./17840/2015 A.BAIL 420,406,467A.BAIL	3	AMIT KUMAR @ AMIT KUMAR SINGH vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR PANDEY	Mr.SMT. INDU BALA PANDEY(APP)
86.	CR. MISC./17841/2015 A.BAIL IPC 302,201A.BAIL	1	SUBASH PRASAD @ SUBASH SAH & ORS vs STATE OF BIHAR & ANR	Mr.ARUN KUMAR NO. 1	Mr.SMT. ANITA KUMARI SINGH (APP)
87.	CR. MISC./17842/2015 A.BAIL 307,341,323A.BAIL	1	SHIVJEE MANDAL vs THE STATE OF BIHAR	Mr.KRIPA NAND JHA	Mr.AHMAD ALI(APP)
88.	CR. MISC./18120/2015 A.BAIL IPC 498A,3A.BAIL	3	SRIMAN SHARMA vs STATE OF BIHAR & ANR	Mr.RAMA KANT SINGH	Mr.AMIT KUMAR RAKESH(APP) Mr.VINAY MISTRY
89.	CR. MISC./18251/2015 A.BAIL IPC 406,40A.BAIL	4	RAHUL KUMAR vs THE STATE OF BIHAR	Mr.BIMAL KUMAR JHA	Mr.LALAN KUMAR(APP)
90.	CR. MISC./18252/2015 A.BAIL IPC 498AA.BAIL	3	RAVI PANDIT @ RAVI KUMAR @ FANTOOSH KUMAR@ FANTOOSH vs STATE OF BIHAR & ANR	Mr.MD. NAJMUL HODDA	Mr.ADITYA NARAYAN SINGH - 1(APP)
91.	CR. MISC./18295/2015 A.BAIL 307,341,323A.BAIL	5	MAHENDRA SAHANI & ANR. vs THE STATE OF BIHAR	Mr.KRISHNA KANT SINGH	Mr.A.L.PANDIT(APP)
92.	CR. MISC./18329/2015 A.BAIL IPC 419,420A.BAIL	1	RAKESH KUMAR vs THE STATE OF BIHAR	Mr.SHAKTI SUMAN KUMAR	Mr.C.SEN PD.SINGH(APP)
93.	CR. MISC./18330/2015 A.BAIL IPC 302/120A.BAIL	1	GOVIND MISHRA & ORS vs STATE OF BIHAR & ANR	Mr.DEVI DAS SRIVASTAVA	Mr.C.SEN PD.SINGH(APP)
94.	CR. MISC./18345/2015 A.BAIL IPC 412,39A.BAIL	3	MAHENDRA SAH vs THE STATE OF BIHAR	Mr.RAGHUNANDAN KUMAR SINGH	Mr.MUKESH KR.SINGH(APP)
95.	CR. MISC./18350/2015 A.BAIL 368,366 IPCA.BAIL	3	BHAWANI KUMAR & ANR. vs THE STATE OF BIHAR	Mr.VIKRAM SINGH Mr.SHASHI RANJAN	Mr.ANUSAIYA JAISWAL(APP)

<b>PATNA HIGH COURT</b>	<b>244</b>	<b>Wednesday 26<sup>th</sup> August, 2015</b> Mr. Justice Chakradhari Sharan Singh	
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96.	CR. MISC./18354/2015 A.BAIL IPC 147,148A.BAIL	3	ARUN KUMAR SINGH vs THE STATE OF BIHAR	Mr.AMIT KUMAR Mr.MD.IMTEYAZ AHMAD	Mr.RAJ BALLABH SINGH (APP)
97.	CR. MISC./18358/2015 A.BAIL IPC 147,148A.BAIL	3	DINESH KUMAR SAH @ DINESH KUMAR GUPTA vs THE STATE OF BIHAR	Mr.MANISH KUMAR NO 13	Mr.LALAN KUMAR (APP)
98.	CR. MISC./18366/2015 with A.BAIL IPC 147,148A.BAIL	4	MD. MUSLIM ANSARI & ORS vs THE STATE OF BIHAR	Mr.KUBER PATHAK	Mr.SADANAND PASWAN (SPL.APP)
99.	CR. MISC./20940/2015 A.BAIL IPC 147,148 A.BAIL	1	MD. NAUSHAD ALI & ORS vs THE STATE OF BIHAR	Mr.KUBER PATHAK	Mr.AMBIKA BHAGAT(SPL.APP)
100.	CR. MISC./18399/2015 A.BAIL IPC 498AA.BAIL	3	KAILASH SAH vs STATE OF BIHAR & ANR	Mr.KAILASH NATH DIWAKAR Mr.PANCHAM LAL JAISWAL	Mr.DINESH SINGH (APP)
101.	CR. MISC./18403/2015 A.BAIL IPC 406/409A.BAIL	3	RAMESHWAR SAH vs THE STATE OF BIHAR	Mr.SADA NAND RAY	Mr.A.K. CHOUDHARY (APP)
102.	CR. MISC./18412/2015 A.BAIL IPC 414A.BAIL	4	MANOJ SINGH & ANR. vs THE STATE OF BIHAR	Mr.RAJESHWAR SINGH Mr.SANJAY KUMAR	Mr.A.L.PANDIT (APP)
103.	CR. MISC./18440/2015 A.BAIL 420,406,323A.BAIL	3	JAGDISH SAH & ORS vs THE STATE OF BIHAR	Mr.SUJIT KUMAR SINGH	Mr.DR. KUMAR UDAY PRATAP(APP) Mr.PANCHAM LAL JAISWAL Mr.RAJU KUMAR Mr.B.M.P.SINHA(APP)
104.	CR. MISC./18503/2015 with A.BAIL IPC 420,46A.BAIL	3	RANJEET KUMAR DUBEY @ RANJEET DUBEY vs THE STATE OF BIHAR	Mr.ARUN KUMAR	Mr.SANJAY KR.TIWARY(APP)
105.	CR. MISC./21286/2015 A.BAIL 420,468,34 A.BAIL	1	RAVI KUMAR vs THE STATE OF BIHAR	Mr.NAWAL KISHORE SINGH Mr.NIRANJAN PARIHAR	Mr.INDU KUMARI SRIVASTAVA(APP)
106.	CR. MISC./18527/2015 A.BAIL IPC 307,37A.BAIL	1	DEONATH PATEL @ DEONATH PRASAD & ANR vs THE STATE OF BIHAR	Mr.RAM ADYA SINGH	Mr.RAJIV NAYAN(APP)
107.	CR. MISC./18536/2015 A.BAIL IPC 379,32A.BAIL	1	ABHINANDAN PRASAD vs THE STATE OF BIHAR	Mr.RAJAN	Mr.LALLAN KUMAR (APP)
108.	CR. MISC./18570/2015 A.BAIL IPC 302/201A.BAIL	4	MD. MINTULLA ANSARI @ MANKI & ANR. vs THE STATE OF BIHAR	Mr.ANIL PRASAD SINGH	Mr.AHMAD ALI (APP)
109.	CR. MISC./18572/2015 with A.BAIL IPC 283/291A.BAIL	1	BINAY BHAGAT vs THE STATE OF BIHAR	Mrs.JUHI KUMARI	Mrs.SURENDRA KUMAR(APP)
110.	CR. MISC./20813/2015 A.BAIL IPC 283,291 A.BAIL	1	MD. SAYEED & ORS. vs THE STATE OF BIHAR	Mr.ARUN KUMAR JHA	Mr.M.DAYAL(APP)
111.	CR. MISC./18595/2015 A.BAIL IPC 147,148A.BAIL	1	SUDHIR YADAV & ORS vs THE STATE OF BIHAR	Mr.ASHOK KUMAR Mr.BINOD KUMAR SINHA	Mr.M.HAQUE(APP)
112.	CR. MISC./18634/2015 A.BAIL IPC 406,42A.BAIL	1	MD. NESAR vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR	Mr.D.P.TIWARY(APP) Mr.RAVI KANT KUMAR
113.	CR. MISC./19014/2015 A.BAIL IPC 498AA.BAIL	4	PRADEEP KUMAR GOSWAMI vs STATE OF BIHAR & ANR	Mr.ANIL KUMAR NO.1	Mr.RAM SHANKAR DAS(SPL.APP)
114.	CR. MISC./19143/2015 A.BAIL IPC 302,201A.BAIL	4	ROZEET DAPHALI @ MD. ROJID & ORS. vs THE STATE OF BIHAR	Mr.NAFISUZZOHA Mr.SAROJ KUMAR SINGH	Mr.A.L. PANDIT (APP)
115.	CR. MISC./19173/2015 A.BAIL IPC 307/379A.BAIL	3	LAXMAN YADAV & ANR vs THE STATE OF BIHAR	Mr.RANJIT KUMAR YADAV Mr.DSHIRENDRA KUMAR TRIVEDI	Mr.KHURSHID ANWAR(APP)
116.	CR. MISC./19182/2015 A.BAIL IPC 302,34 A.BAIL	3	BELU CHAUDHARY @ BELU KUMAR vs THE STATE OF BIHAR	Mr.YOGENDRA PRASAD SINHA	Mr.S.M. RAHMAN (APP) Mr.OM PRAKASH SINGH
117.	CR. MISC./19207/2015 A.BAIL IPC 307/147A.BAIL	3	BHATTU DAS vs THE STATE OF BIHAR	Mr.SHARDA NAND MISHRA Mr.DHANANJAY KUMAR GUPTA	Mr.HIRDAY PRASAD SINGH (APP)
118.	CR. MISC./19216/2015 A.BAIL IPC 307/379A.BAIL	3	BIBI MARIYAM & ANR. vs THE STATE OF BIHAR	Mr.SHAIKENDRA KUMAR VERMA	Mr.SADANAND PASWAN (SPL.APP)
119.	CR. MISC./19217/2015 A.BAIL IPC 323,341A.BAIL	1	GOPAL KRISHNAN @ GOPAL KRISHNA vs THE STATE OF BIHAR	Mr.DHANANJAYA NATH TIWARI	Mr.IFTEKHAR MAHMOOD(APP)
120.	CR. MISC./19219/2015 A.BAIL 409 IPCA.BAIL	1	MAHESHWAR SINGH vs THE STATE OF BIHAR	Mr.PANKAJ KUMAR SINHA	Mr.M.K. NIRALA (APP)
121.	CR. MISC./19223/2015 with A.BAIL IPC 420/120A.BAIL	3	SANJEEV KUMAR @ VIJAY KUMAR & ANR vs THE STATE OF BIHAR	Mr.PRABHU NARAYAN SHARMA Mr.BIMAL KUMAR Mr.ABHISHEK ANAND	Mr.RAM SHANKAR DAS(SPL.APP)
122.	CR. MISC./23116/2015 A.BAIL 420,120B,34 A.BAIL	1	MD. BALALUDDIN vs THE STATE OF BIHAR	Mr.BIRENDRA KUMAR SINGH Mr.JYOTSNA KUMARI	Mr.SURESH PD.SINGH(APP)
123.	CR. MISC./19225/2015 A.BAIL IPC 341,323A.BAIL	4	RAVINDRA SINGH & ORS. vs THE STATE OF BIHAR	Mr.BIRENDRA KUMAR SINGH Mr.JYOTSNA KUMARI	Mr.BINOD KUMAR -III(APP)
124.	CR. MISC./19227/2015 A.BAIL IPC 302,12A.BAIL	3	SHAMBHU SINGH @ SHAMBHU NATH SINGH & ORS. vs THE STATE OF BIHAR		

Wednesday the 26th August 2015

Court No. 30 (AT 10.30 A.M.)

Mr. Justice Sudhir Singh

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<b><u>FOR ADMISSION</u></b>					
1.	CR. MISC./18111/2015 BAIL IPC 376/323/3R.BAIL-1	4 BHANU KUMAR SAH vs THE STATE OF BIHAR	Mr.DHANANJAYA NATH TIWARI	Mr.IFTEKHAR MAHMOOD (APP)	
2.	CR. MISC./18199/2015 BAIL IPC 302,201,1R.BAIL-1	3 MANOHAR YADAV vs THE STATE OF BIHAR	Mr.HIRA JHA Mr.RITESH KUMAR SINGH	Mr.SADANAND PASWAN(SPL.APP)	
3.	CR. MISC./19057/2015 BAIL IPC 302/201/1 R.BAIL-1	5 BALESHWAR YADAV vs THE STATE OF BIHAR	Mr.DAVENDRA KUMAR PANDEY	Mr.RAM SHANKAR DAS (SPL.PP)	
4.	CR. MISC./19053/2015 BAIL 7,13 P/C ACTR.BAIL-1	5 DR. ASHOK KUMAR SINGH vs THE STATE OF BIHAR THROUGH THE VIGILANCE	Mr.KRISHNA CHANDRA	Mr.RAMAKANT SHARMA(L/O(I.C.VIG))	
5.	CR. MISC./19057/2015 BAIL IPC 302,364,1R.BAIL-1	3 RAHUL KUMAR vs THE STATE OF BIHAR	Mr.SHYAMESHWAR DAYAL	Mr.MUKESH KR.SINGH(APP)	
6.	CR. MISC./19060/2015 BAIL IPC 302,34&27R.BAIL-1	3 DEEPAK SINGH @ DEEPAK KUMAR SINGH & ANR. vs THE STATE OF BIHAR	Mr.AJAY KUMAR SINGH	Mr.RAM SUMIRAN RAI(APP)	
7.	CR. MISC./19805/2015 BAIL IPC 302/34 R.BAIL-1	1 AMIT SINGH @ AMIT KUMAR SINGH vs THE STATE OF BIHAR	Mr.AJAY KUMAR SINGH	Mr.RAJ KISHOR SINGH (APP)	
8.	CR. MISC./20108/2015 BAIL IPC 302,34 & R.BAIL-1	1 DIPU SINGH vs THE STATE OF BIHAR	Mr.AJAY KUMAR SINGH	Mr.RAJ KISHORE SINGH(APP)	
9.	CR. MISC./24506/2015 R.BAIL 302,34 IPC& R.BAIL-1	3 RANJAY SINGH @ MUKESH SINGH vs THE STATE OF BIHAR	Mr.NAFISUZZOHA	Mr.AJAY KR.JHA(APP)	
10.	CR. MISC./19078/2015 BAIL IPC 420,467,4R.BAIL-1	4 MD. SALIM USMAN GANI SAYYED @ YASH VARDHAN vs STATE OF BIHAR & ANR	Mr.AMRESH KUMAR SINHA Mr.PRANESH KUMAR ARYA	Mr.MR. VISHWANATH PD. SINHA(FOR EOU) Mr.MUKESHWAR DAYAL Mr.RAJEEV RANJAN PRASAD Mr.R.S.CHOUDHARY (APP)	
11.	CR. MISC./19089/2015 BAIL IPC 395,397R.BAIL- 1	4 NARENDRA KUMAR @ SINTU vs THE STATE OF BIHAR	Mr.BHASKAR SHANKAR Mr.RAKESH SINGH Mr.SAKET KUMAR SINGH	Mr.RAJEEV NAYAN(APP)	
12.	CR. MISC./19099/2015 BAIL IPC 427,147,1R.BAIL-1	3 NARESH DAS vs THE STATE OF BIHAR	Mr.RAJAN Mr.VAIDEHI RAMAN PRASAD SINGH	Mr.HIRDAY PD.SINGH(APP)	
13.	CR. MISC./19116/2015 BAIL IPC 307,341,3R.BAIL-1	5 MD. SALLAUDDIN & ANR. vs THE STATE OF BIHAR	Mr.SHARDA NAND MISHRA Mr.DHANANJAY KUMAR GUPTA	Mr.HARENDRA PD.(APP)	
14.	CR. MISC./19117/2015 BAIL IPC 302,34R.BAIL-1	4 MADAN RAM vs THE STATE OF BIHAR	Mr.RAM NARAYAN MAHTO	Mr.MANOJ KUMAR(APP)	
15.	CR. MISC./19123/2015 BAIL IPC 427,380R.BAIL- 1	3 SAROJ KUMAR PATEL vs THE STATE OF BIHAR	Mr.MANOJ KUMAR Mr.SUDHIR KUMAR SINGH	Mr.KR. RANJIT RANJAN(APP)	
16.	CR. MISC./19151/2015 BAIL IPC 384,385,3R.BAIL-1	3 NIRAJ TIWARI vs THE STATE OF BIHAR	Mr.ASHUTOSH RANJAN PANDEY Mr.SHAILENDRA GANDHI Mr.RAMANUJ TIWARY Mr.DEEPJAY KUMAR AIREY Mr.SANJAY GANDHI	Mr.ANURADHA SINGH (APP)	
17.	CR. MISC./19156/2015 BAIL 25(1-B)/A/35 AR.BAIL-1	4 NARESH TURI vs THE STATE OF BIHAR	Mr.PRABHU NARAYAN SHARMA Mr.ANITA KUMARI SINGH Mr.BIMAL KUMAR	Mr.PARMANAND PRASAD (APP) Mr.IFTEKHAR MAHMOOD(APP)	
18.	CR. MISC./19164/2015 BAIL IPC 376R.BAIL-1	3 JAGDEO PRASAD vs THE STATE OF BIHAR	Mr.NARESH PRASAD	Mr.D.P.TIWARY(APP)	
19.	CR. MISC./19166/2015 BAIL IPC 364,120B,R.BAIL-1	4 JITENDRA KUMAR vs THE STATE OF BIHAR	Mr.KRISHNA CHANDRA Mr.NILESH KUMAR	Mr.R.B.S.PAHEPURI(APP) Mr.VIJAY KUMAR MUKUL Mr.JYOTI PRABHAKAR Mr.PRAMOD MISHRA Mr.BINOD KUMAR -II(APP)	
20.	CR. MISC./19196/2015 BAIL IPC 395,397,3R.BAIL-1	4 DILIP SAHANI vs THE STATE OF BIHAR	Mr.VASANT VIKAS	Mr.RANA RANDHIR SINGH(APP) Mr.SUSHANT KUMAR Mr.SUNIL KUMAR	
21.	CR. MISC./19201/2015 BAIL IPC 302,34,27R.BAIL-1	3 SHASHI RANJAN SINGH @ SHASHI KUMAR SINGH vs THE STATE OF BIHAR	Mr.JAVED ASLAM Mr.KHAWAJ HASAN KHAN	Mr.JITENDRA KR. SINGH NO.1(APP)	
22.	CR. MISC./23384/2015 R.BAIL IPC 302,307R.BAIL-1	3 AZAD KHAN vs THE STATE OF BIHAR	Mr.RAJ DULAR SAH Mr.AMINUDDIN AHMAD KHAN	Mr.MADAN KUMAR (APP)	
23.	CR. MISC./24002/2015 R.BAIL 302,34 IPCR.BAIL-1	3 RAJ KUMAR YADAV vs THE STATE OF BIHAR	Mr.RAGHWENDRA KUMAR		
24.	CR. MISC./24149/2015 R.BAIL IPC 147,148R.BAIL-1	3 SAMEENA KHATOON & ORS. vs THE STATE OF BIHAR	Mr.PANCHAM LAL JAISWAL		
25.	CR. MISC./24340/2015 R.BAIL IPC 323/342R.BAIL-1	3 MRITUNJAY MISHRA @ MRITUNJAY JEE @ MIRTUNJAY MISHRA vs THE STATE OF BIHAR	Mr.ASHOK KUMAR SINGH		

<b>PATNA HIGH COURT</b>	<b>246</b>	<b>Wednesday 26<sup>th</sup> August, 2015</b> Mr. Justice Sudhir Singh
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26.	CR. MISC./24394/2015 R.BAIL 436,427,341R.BAIL-1	3	MRITUNJAY MISHRA @ MRITUNJAY JEE @ MIRTUNJAY MISHRA vs THE STATE OF BIHAR	Mr.ASHOK KUMAR SINGH	Mr.MADAN KUMAR(APP)
27.	CR. MISC./24438/2015 R.BAIL 302,34 IPC,R.BAIL-1	3	UPENDRA CHOUDHARY vs THE STATE OF BIHAR	Mr.SADA NAND RAY	Mr.RAM SHANKAR DAS(SPL.APP)
28.	CR. MISC./24581/2015 BAIL IPC 376(I)(IR.BAIL-1	3	AWADESH YADAV vs THE STATE OF BIHAR	Mr.MADAN JEET KUMAR	Mr.INDU BALA PANDAY(APP)
29.	CR. MISC./24664/2015 R.BAIL IPC 147,148R.BAIL-1	3	KAIL PRAJAPATI @ AKASH JI @ SATYANARAYAN @ HARGOVIND PANDIT vs THE STATE OF BIHAR	Mr.ASHOK KUMAR SINGH	Mr.S.D.SINGH YADAV (APP)
30.	CR. MISC./24899/2015 R.BAIL IPC 302,364R.BAIL-1	3	WAKIL SAHNI vs THE STATE OF BIHAR	Mr.KARANDEEP KUMAR	Mr.A.K.CHAUDHARY(APP) Mr.DHARMENDRA KUMAR SINGH
31.	CR. MISC./24971/2015 R.BAIL 366A,34 IPCR.BAIL-1	3	VARUN KUMAR vs THE STATE OF BIHAR	Mr.RAJ SHEKHAR	Mr.A.K.CHOUDHARY(APP)
32.	CR. MISC./25020/2015 R.BAIL IPC 376,34R.BAIL-1	3	MUKESH KUMAR CHAUDHARY vs THE STATE OF BIHAR	Mr.SIDDHARTH HARSH Mr.NAND KISHORE SINGH	Mr.PRONOTI SINGH(APP)
33.	CR. MISC./25028/2015 R.BAIL 20,22 NDPS R.BAIL-1	3	JAI KUMAR YADAV @ JAIL YADAV vs THE STATE OF BIHAR	Mr.ABHAY KUMAR PANDEY Mr.OM PRAKASH UPADHYAY	Mr.PREM KR.JHA(APP)
34.	CR. MISC./25172/2015 R.BAIL 420,406,467R.BAIL-1	4	AKHILESH KUMAR vs THE STATE OF BIHAR	Mr.ANIL KUMAR SINGH Mr.SUBHASH KUMAR	Mr.SANJAY KR.TIWARY 1(APP)
35.	CR. MISC./25202/2015 with R.BAIL IPC 302R.BAIL-1	3	SINTU DEVI vs THE STATE OF BIHAR	Mr.DEEPAK KUMAR Mr.HARISH CHANDRA PATEL Mr.DHANANJAY KUMAR GUPTA	Mr.PREM KUMAR JHA(APP)
36.	CR. MISC./32660/2015 R.BAIL 302 IPC R.BAIL-1	3	NIRANJAN KUMAR @ TENAN vs THE STATE OF BIHAR	Mr.MANOJ KUMAR SINGH Mr.CHANDAN KUMAR VERMA	Mr.ZAINUL ABEDIN(APP)
37.	CR. MISC./25299/2015 R.BAIL 302,201,34 R.BAIL-1	3	SHANKAR MAHTO @ SHIV SHANKAR MAHTO & ANR vs THE STATE OF BIHAR	Mr.MANISH KUMAR NO-2	Mr.NAGENDRA PD.(APP)
38.	CR. MISC./25381/2015 with R.BAIL IPC 376D & R.BAIL-1	3	LALAN YADAV vs THE STATE OF BIHAR	Mr.PRAKASH KUMAR Mr.MANORANJAN KUMAR	Mr.AJIT KUMAR (APP)
39.	CR. MISC./25506/2015 R.BAIL 376(D) IPC& R.BAIL-1	3	SAKENDRA YADAV vs THE STATE OF BIHAR	Mr.PRAKASH KUMAR Mr.MANORANJAN KUMAR	Mr.AJIT KUMAR(APP)
40.	CR. MISC./25428/2015 R.BAIL 392 IPCR.BAIL-1	3	SANJEEB YADAV @ SANJIV YADAV @ SANJEEB KUMAR YADAV vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR SINGH	Mr.SHYAM BIHARI SINGH(APP)
41.	CR. MISC./25440/2015 R.BAIL IPC 302,120R.BAIL-1	3	HARI DHANGAR vs THE STATE OF BIHAR	Mr.SANGEET DEOKULIAR Mr.AMRENDRA KUMAR	Mr.ASHOK KUMAR(APP)
42.	CR. MISC./25485/2015 with R.BAIL IPC 420/468R.BAIL-1	3	AJAY KUMAR vs THE STATE OF BIHAR THROUGH ECONOMIC OFFENCE UNIT, PATNA	Mr.BACHAN JEE OJHA	Mr.NAGENDRA PRASAD (APP) Mr.SANJAY KUMAR SINGH
43.	CR. MISC./24843/2015 R.BAIL IPC 420/468 R.BAIL-1	3	SHIV MANGAL KUMAR vs THE STATE OF BIHAR	Mr.VASANT VIKAS	Mr.MD.FAHMUDDIN (APP)
44.	CR. MISC./25670/2015 R.BAIL IPC 304B,34R.BAIL-1	3	SANJAY RAM vs THE STATE OF BIHAR	Dr.LEELAWATI KUMARI	Mr.ZAINUL ABEDIN (APP)
45.	CR. MISC./25675/2015 R.BAIL 20,22 N.D.PR.BAIL-1	3	BIREN BURMAN vs THE STATE OF BIHAR	Mr.SHUBHESH PANDEY	Mr.U.L.VERMA(APP)
46.	CR. MISC./25820/2015 with R.BAIL IPC 379R.BAIL-1	3	GOPI KISHAN YADAV vs THE STATE OF BIHAR	Mr.ANAND KISHORE CHOUDHARY	Mr.NARENDRA KUMAR SINGH(APP)
47.	CR. MISC./29930/2015 R.BAIL IPC 379 R.BAIL-1	1	VIJAY KUMAR VERMA vs THE STATE OF BIHAR	Mr.BINOD KUMAR YADAV	Mr.SHARDA KUMARI(APP)
48.	CR. MISC./25821/2015 R.BAIL IPC 406,420R.BAIL-1	3	AMARENDRA KUMAR @ AMRENDRA KUMAR vs THE STATE OF BIHAR	Mr.UDAY KUMAR Mr.PRAMOD KUMAR PRASAD SINGH	Mr.AHMAD ALI(APP)
49.	CR. MISC./25883/2015 R.BAIL 392,411 IPCR.BAIL-1	3	ARVIND RAI vs THE STATE OF BIHAR	Mr.ASHOK KUMAR JHA	Mr.A.K.CHAUDHARY(APP)
50.	CR. MISC./25919/2015 with R.BAIL 364,34 IPCR.BAIL-1	3	ASHOK RAVIDAS vs THE STATE OF BIHAR	Mr.SHYAMAL PRAKASH Mr.UDAY PRATAP SINGH	Mr.RAM CHANDRA SAHNI(APP)
51.	CR. MISC./32213/2015 R.BAIL 364,34 IPC R.BAIL-1	3	SANJAY RAVIDAS vs THE STATE OF BIHAR	Mr.SHYAMAL PRAKASH Mr.SANJEEV KUMAR	Mr.SMT. SUCHETA YADAV(APP)
52.	CR. MISC./25939/2015 R.BAIL 20,22 N.D.PR.BAIL-1	3	PRABHAT KUMAR @ PRABHAT KUMAR SINGH @ SETHI vs THE STATE OF BIHAR	Mr.CHANDRA BHUSHAN DAS	Mr.RAM NARESH ROY(APP)
53.	CR. MISC./25948/2015 R.BAIL 363,366 IPCR.BAIL-1	3	MD. SHOYAB ALI & ANR. vs THE STATE OF BIHAR	Mr.ANIL KUMAR MISHRA Mr.RISHIKESH OJHA Mr.RAVI PRAKASH DWIVEDI	Mr.RAJ BALLABH SINGH(APP)
54.	CR. MISC./25954/2015 R.BAIL IPC 376,511R.BAIL-1	3	LALIT THAKUR @ LALIT DEO THAKUR vs THE STATE OF BIHAR	Mr.SHUBHESH PANDEY	Mr.SHARDA KUMARI(APP)
55.	CR. MISC./25991/2015 R.BAIL 302,34 IPC&R.BAIL-1	3	BINAY KUMER @ BINAY KUMAR vs THE STATE OF BIHAR	Mr.SYED MASLEH-UDDIN ASHRAF	Mr.M.K.KHARE(APP) Mr.RAKESH SINGH Mr.BHASKAR SHANKAR

PATNA HIGH COURT		247	Wednesday 26 <sup>th</sup> August, 2015		
Mr. Justice Sudhir Singh					
56.	CR. MISC./26065/2015 R.BAIL 302,380,34 R.BAIL-1	3	SHYAM SUNDAR YADAV vs THE STATE OF BIHAR	Mr. ANIL KUMAR MUKUND Mr. ANIRUDH PANDEY	Mr. MD. ANSARUL HAQUE (APP)
57.	CR. MISC./26068/2015 R.BAIL 304B,34 IPCR.BAIL-1	3	RAJEEV KUMAR @ CHUNCHUN vs THE STATE OF BIHAR	Mr. PRABHU NARAYAN SHARMA	Mr. KR. VIRENDRA NARAYAN (APP)
58.	CR. MISC./26181/2015 R.BAIL 8,20 N.D.P.R.BAIL-1	3	RAM GYAN PRASAD @ MUKHIYA JI @ RAM DHYAN PRASAD vs THE STATE OF BIHAR THROUGH ECONOMIC OFFENCE UNIT, PATNA	Mr. ASHISH GIRI Mr. PRANAV KUMAR	Mr. VISHWANATH PD. SINGH (EOU) Mr. DILIP KUMAR NO. 1
59.	CR. MISC./26252/2015 R.BAIL 376,323,511R.BAIL-1	3	BAUKA YADAV vs THE STATE OF BIHAR	Mr. SUDISH KUMAR Mr. BIJENDRA KUMAR SINGH	Mr. M. HAQUE (APP)
60.	CR. MISC./26264/2015 R.BAIL IPC 302,34R.BAIL-1	3	VIJAY MANDAL & ANR vs THE STATE OF BIHAR	Mr. DHIRENDRA KUMAR	Mr. ASHA KUMARI (APP)
61.	CR. MISC./26279/2015 R.BAIL 376 IPCR.BAIL-1	3	RUDAL YADAV vs THE STATE OF BIHAR	Mr. AJIT KUMAR SINGH	Mr. MUSTAQUE ALAM (APP)
62.	CR. MISC./26351/2015 R.BAIL 302,307,341R.BAIL-1	3	CHUNNA SINGH vs THE STATE OF BIHAR	Mr. SATYA PRAKASH PARASAR	Mr. AMITESH KUMAR (APP)
63.	CR. MISC./26356/2015 R.BAIL IPC 302R.BAIL-1	3	CHHOTE LAL MANJHI vs THE STATE OF BIHAR	Mr. BINAY KUMAR SINHA	Mr. KALYAN SHANKAR (APP)
64.	CR. MISC./26392/2015 R.BAIL IPC 376,506R.BAIL-1	3	MD. FIROJ vs THE STATE OF BIHAR	Mr. KAMLESH PRASAD YADAV	Mr. NAND KISHORE PD. (APP)
65.	CR. MISC./26420/2015 R.BAIL IPC 302/307R.BAIL-1	3	DEVENDRA SHARMA @ NARENDRA DEO SHARMA & ANR vs THE STATE OF BIHAR	Mr. ARVIND KUMAR MOUAR Mr. HARISH KUMAR Mr. RAJ KRISHAN JHA Mr. TAPESHWAR CHOWHARY	Mr. DASHRATH MEHTA (APP) Mr. KUMAR RAJEEV Mr. BINAY KUMAR SINGH
66.	CR. MISC./26451/2015 R.BAIL IPC 376R.BAIL-1	3	PANKAJ KUMAR YADAV @ PANKAJ KUMAR @ PANKAJ KUMAR YADAV @ PANKAJ vs THE STATE OF BIHAR	Mr. BHASKAR SHANKAR Mr. RAKESH SINGH Mr. SAKET KUMAR SINGH	Mr. ARUN KUMAR PANDEY (APP)
67.	CR. MISC./26476/2015 R.BAIL 20/22 N.D.PR.BAIL-1	3	RAJESH KUMAR @ RAJESH SINGH vs THE STATE OF BIHAR	Mr. MANOJ KUMAR SINGH Mr. DILIP KUMAR ROY	Mr. RAM SUMIRAN RAI (APP)
68.	CR. MISC./26576/2015 R.BAIL IPC 302/34 R.BAIL-1	3	MUKESH KUMAR MAHTO vs THE STATE OF BIHAR	Mr. AKHILESH KUMAR Mr. RANJIT PRASAD	Mr. AJIT KUMAR (APP)
69.	CR. MISC./26645/2015 R.BAIL IPC 376/384R.BAIL-1	3	RADHE MAHTO @ RADHEY MAHTO vs THE STATE OF BIHAR	Mr. VIJAY KUMAR Mr. MURARI NARAIN CHAUDHARY	Mr. SHYAM BIHARI SINGH (APP)
70.	CR. MISC./26697/2015 R.BAIL IPC 413,414R.BAIL-1	3	RAJU RAI @ KRISHNA RAI vs THE STATE OF BIHAR	Mr. RAJEEV KUMAR	Mr. VEENA RANI PD. (APP)
71.	CR. MISC./26854/2015 R.BAIL IPC 302,307R.BAIL-1	3	ROBIN KESHARI vs THE STATE OF BIHAR	Mr. SADA NAND RAY	Mr. RAJIV NAYAN (APP)
72.	CR. MISC./26974/2015 R.BAIL IPC 396,3/4R.BAIL-1	3	JALANDHAR RAY vs THE STATE OF BIHAR	Mr. UDAY KUMAR	Mr. NITYANAND (APP)
73.	CR. MISC./27023/2015 R.BAIL IPC 328/395R.BAIL-1	3	PHOOL BABU @ PHULWA vs THE STATE OF BIHAR	Mr. MAHENDRA THAKUR	Mr. ASHRAF ANSARI (APP)
74.	CR. MISC./27171/2015 R.BAIL IPC 395R.BAIL-1	3	DHIRENDRA YADAV vs THE STATE OF BIHAR	Mr. ARUN Mr. SANJAY KUMAR @ S.K.	Mr. P. K. CHAURASIYA (APP)
75.	CR. MISC./27191/2015 R.BAIL IPC 498A/34R.BAIL-1	3	KAJU MAHTO vs THE STATE OF BIHAR	Mr. SHUBHESH PANDEY	Mr. ARUN KUMAR SINGH 5 (APP)
76.	CR. MISC./27354/2015 R.BAIL IPC 307/323R.BAIL-1	3	PARDESHI RAI vs THE STATE OF BIHAR	Mr. MUKESH KUMAR SINGH	Mr. SHARDA KUMARI (APP)
77.	CR. MISC./27532/2015 R.BAIL IPC 307/379R.BAIL-1	3	PARSHURAM RAI vs THE STATE OF BIHAR	Mr. JAY PRAKASH SHARMA Mr. KUMAR KAUSHIK	Mr. ANURADHA SINGH (APP) Mr. DEWENDRA NARAYAN SINGH
78.	CR. MISC./27557/2015 R.BAIL IPC 307,147R.BAIL-1	3	MANOJ YADAV vs THE STATE OF BIHAR	Smt. USHA KUMARI SINGH Mr. SUNIL KUMAR YADAV	Mr. ANIL KUMAR (APP)
79.	CR. MISC./27591/2015 R.BAIL IPC 394R.BAIL-1	3	CHANDAN RAWAT vs THE STATE OF BIHAR	Mr. BHARAT LAL Mr. RABINDRA KUMAR	Mr. ABHAY KUMAR-I (APP)
80.	CR. MISC./27595/2015 R.BAIL IPC 366AR.BAIL- 1	3	MD. AAMIR vs THE STATE OF BIHAR	Mr. MD. NAJMUL HODDA	Mr. ANIL KUMAR (APP)
81.	CR. MISC./27664/2015 R.BAIL IPC 147,148R.BAIL-1	3	SRI KANT SINGH @ SRI KANT YADAV vs THE STATE OF BIHAR	Mr. RAHUL NATH	Mr. PRADEEP NARAYAN KR. (APP) Mr. MANISH KUMAR NO-2
82.	CR. MISC./27681/2015 R.BAIL IPC 406/420R.BAIL-1	3	MUNMUN PANDEY vs THE STATE OF BIHAR	Mr. SHIVANAND SINGH	Mr. YOGENDRA KUMAR (APP)
83.	CR. MISC./27768/2015 R.BAIL IPC 395R.BAIL-1	3	MANOJ YADAV vs THE STATE OF BIHAR	Smt. USHA KUMARI SINGH Mr. SUNIL KUMAR YADAV	Mr. ANIL KUMAR (APP)
84.	CR. MISC./27780/2015 R.BAIL IPC 307,341R.BAIL-1	3	MANTOO YADAV vs THE STATE OF BIHAR	Mr. PRAKASH CHANDRA GUPTA	Mr. AMBIKA BHAGAT (SPL. APP)
85.	CR. MISC./27811/2015 R.BAIL IPC 379,323R.BAIL-1	3	NAWAL KISHORE VERMA & ANR. vs THE STATE OF BIHAR	Mr. JITENDRA NATH TIWARY	Mr. KR. VIRENDRA NARAYAN (APP) Mr. RAM SEVAK CHOUDHARY

<b>PATNA HIGH COURT</b>	<b>248</b>	<b>Wednesday 26<sup>th</sup> August, 2015</b> Mr. Justice Sudhir Singh
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86.	CR. MISC./27845/2015 R.BAIL IPC 364R.BAIL-1	3	SANJAY RAWAT & ANR. vs THE STATE OF BIHAR	Mr.KUMAR DHIRENDRA PRATAP SINGH Mr.SATYENDRA PRASAD SINGH	Mr.RAM ANURAG SINGH(APP)
87.	CR. MISC./27892/2015 R.BAIL IPC 302,34,R.BAIL-1	3	JWALA MISHRA vs THE STATE OF BIHAR	Mr.RAJ KUMAR SINHA	Mr.JITENDRA KUMAR SINGH- I(APP)
88.	CR. MISC./27899/2015 R.BAIL IPC 379,341R.BAIL-1	3	PAPPU vs THE STATE OF BIHAR	Mr.VIJAY ANAND	Mr.MD. ASLAM ANSARI (APP) Mr.MANISH KUMAR Mr.MD. ZIAUL QUAMAR
89.	CR. MISC./28205/2015 R.BAIL 302,34&3(I)R.BAIL-1	3	SIKANDER MANDAL & ORS vs THE STATE OF BIHAR	Mr.PRAVIN KUMAR SINHA Mr.SURESH CHAND GIRI	Mr.SADANAND PASWAN(SPL.APP)
90.	CR. MISC./28469/2015 R.BAIL IPC 307/341R.BAIL-1	3	BIMLESH SINGH vs THE STATE OF BIHAR	Mr.GANJENDRA KUMAR SINGH Mr.RADHA KRISHNA SINGH	Mr.DR.RABINDRA KUMAR (APP)
91.	CR. MISC./28571/2015 R.BAIL IPC 420/467R.BAIL-1	3	BIMAL KISHOR MALLIK vs THE STATE OF BIHAR	Mr.SANTOSH KUMAR VERMA Mr.JITENDRA PRASAD SINGH	Mr.M.DAYAL (APP)
92.	CR. MISC./29450/2015 R.BAIL 307,447,341R.BAIL-1	3	SUNNY KUMAR @ SANNY KUMAR @ KUMAR HIMANSHU vs THE STATE OF BIHAR	Mr.RAKESH SINGH Mr.MEENA SINGH Mr.SAKET KUMAR SINGH	Mr.AJAY KR. 1(APP)